2.28 hrs

PUBLIC ACCOUNTS COMMITTEE

SIXTY-SIXTH REPORT

SHRI SEZHIYAN (Kumbakonam): Mr. Speaker, Sir, I beg to present the Sixty-sixth Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their Thirty-ninth Report relating to All-India Radio.

MINES (AMENDMENT) BILL

Extension of time for presentation
of Report of Joint Committee

SHRI A, P, SHARMA (Buscar): Mr. peaker, Sir, I beg to move the foi-wing:—

"That this House do further extend upto the 4th May, 1973, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Mines Act, 1952."

MR. SPEAKER: The question is:

"That this House do further extend upto the 4th May, 1973, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Mines Act, 1952."

The motion was adopted.

2.29 hrs.

E. SCARCITY OF DIESEL, OIL IN MADHYA PRADESH

MR. SPEAKER: Shri Ranabahadur ingh.

SHRI RANABAHADUR SINGH (Sidhi): Mr. Speaker, Sir, I wish to raw the attention of the House under Rule 277 to the acute shortage of diesel oil for farmers which has causd considerable damage to crops and people could not do irrigation in the

north-eastern parts of Madhya Pradesh. I request the Minister of Agriculture to enlighten us as to what has been done to remedy the situation. How long will the situation last? Also, I would request him to seek the action of Government to instruct the local authorities to deal with this matter quietly and not to use the general powers under the Maintenance of security Act which causes an atmosphere of panic in that region.

12.30 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

MR. SPEAKER: The House will now take up further consideration of the following motion moved by Shri R. K. Sinha and seconded by Shri K. P. Unnikrishnan on the 21st February, 1973, namely:—

"That an Address be presented to the President in the following terms:—

"That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 19th February, 1973.".

SHRI S. M. BANERJEE (Kanpur): Since we are discussing the President's Address, if a calling-attention notice on the resumption of bombing in Laos and Cambodia is not admitted, I would request you to ask the Minister of External Affairs to kindly make a statement, because the US forces are doing their best to undo the peace proposals.

Secondly, you are aware, Sir, that there is an acute power shortage in. India in all the States....

MR. SPEAKER: This is a very clever way of getting up and raising these matters....

SHRI S. M. BANERJEE: The Ministers from UP are here. I would only request you to kindly allow a discussion on this, or let the hon. Minister make a statement, because the hon. Minister Dr. K. L. Rao is making all sorts of statements everywhere. The power shortage is becoming more acute now. So, I would request you to kindly allow a discussion on this. Let the Minister of External Affairs also make a statement today or tomorrow on the resumption of bombing in Laos and Cambodia.

MR. SPEAKER: We shall resume the discussion on the President's Address. The time fixed for it is 15 hours. We have spent more than half that time. The time available is 8 hours and 25 minutes. There are so many speakers on the list from both sides. I think we should fix some time-limit on the speeches. What time-limit would hon. Members propose? I think 7 to 8 minutes would be all right.

SHRI R. V. SWAMINATHAN (Madurai): No, Sir, it should be half an hour.

SOME HON. MEMBERS: 15 minutes.

MR. SPEAKER: If half an hour should be the time-limit, then hon. Members should ask some Members to withdraw their names, so that I can make arrangements for giving half an hour.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU-RAMAIAH): 10 minutes would be all right.

MR. SPEAKER: I think ten minutes would be all right. श्री हुकम चन्द कछवाय (मुरैना) : भ्रध्यक्ष महोदय, उधर के सब नाम काट दीजिये भौर सिर्फ इधर के सदस्यों को बुला-इये ।

स्रव्यक्त महोदय: जब स्नापका राज होगा, तो सभी काट दिये जायेंगे।

SHRI JYOTIRMOY BOSU (Diamond Harbour): This is casting aspersion on the Jan Sangh. They are not a fascist party . . .

प्रध्यक्ष महोदय : मैं उन्हें बता रहा हूं कि जो वह कह रहे हैं, वह मैं नहीं कर सकता हूं, वही करें

भी हुकम चन्य कछवाय : उनकी तरफ से मंत्री जवाब देने वाले हैं ग्रौर उसमें सब बातें कह दी जायेंगी । बाकी सदस्यों को बोलने की जरूरत ही नहीं है ।

SHRI S. A. SHAMIM (Srinagar) Independents also may be accommodated.

MR. SPEAKER: Now, Shri Raja Kulkarni. The hon Member is absent

I am not going to call the names those who send their slips must ge up; they should know in what orde their names appear and get up. Per haps, many Members think that the zero hour would go on till one o'clock and so they are all gone.

SHRI JYOTIRMOY BOSU: If the were in the Opposition, they would have taken more time than we do.

श्री नाष्ट्राम मिर्घा (नागीर) : प्रध्यक्ष महोदय, में राष्ट्रपति के ग्रमिभाषण पर अन्य-वाद के प्रस्ताव का समर्थन करने के लिये खड़ा हुआ हूं।

इस म्रमिभाषण में देश की माज की म्रायिक स्थिति की तरफ इस सदन मौर देश के लोगों का घ्यान मार्कापत किया गया है।

[श्रीनाय राम मिर्बा] करने के लिये सरकार को उसमें हाथ डालना पड़ेगा भौर उसको भ्रपनी ऐजेंसियां बना कर इस काम को करना पड़ेगा। गेहं भीर चावल मादि मनाज के बारे में जो कदम उठाये गये हैं, वही इसकी इतिश्री नहीं हैं। हमको उससे बहत ग्रागे बढना माज की सारी एकोनामिक्स डिस्टार्टेंड हो चुकी है। जैसा मैंने ग्रभी कहा कि जो चीजें पैदा करते हैं उस पर दुगुना खर्च होता है और उसके दाम उन्हें ग्राधे मिलते हैं। यही स्थिति चाहे उद्योग से पैदा होने वाली चीजें हों चाहे खेती से पैदा होने वाली चीजें हों सब में हैं। उनके दामों की, उनकी मार्केटिंग की ग्रीर उस मार्केटिंग को सही प्रकार व्यवस्था होनी चाहिए उसके लिए जो संस्थाए होनी चाहिएं उनकी पूर्ति कर इस सारे चेन को जिस को हमने शुरू किया है एक लम्बे श्ररसे तक लेकर चलना होगा । इन सारी चीजों के ग्रन्दर हमारी ग्रर्थ व्ययस्था विचौलियों की वजह से बिगड़ती ये जिसमें कन्ज्युमर भ्रौर प्रोड्युसर दोनों को नुकसान होता है। उसको ठीक करने की भ्रावश्यकता है। किसानों की वे चिन्ता कर रहे थे। यह बात सही हैं कि ग्राज किसान जो सोचता हैं उसको 135 मीर 140 रुपये के दाम नहीं मिल रहे हैं भीर वह भी जब फसल भाती है तो इस बात को जानता है कि उसको मंडी में कितने दाम मिलते हैं। मैं चाहता हं कि किसान को हमारे सभी लोग इस बात को समझाएं कि ग्राने वाले वक्त में हम ग्रनाज के दाम किस प्रकार से लेकर चलना चाहते हैं भौर उसके मकाबिले में उनके जो इन-पूटस हैं उनके दाम भी वाजिब हों भीर वह चीजें उनको मिलें। इस प्रकार की धर्थ-व्यवस्था को हमें जमाना पड़ेगा। हम उस प्रकार की खुली छुट नहीं दे सकते हैं जिस प्रकार की खुली छुट को लेकर झाज के बिचौलिये और व्यापार करने वाले लोग चल रहे हैं । चाहे इण्डस्ट्रीज से पैदा होने वाली चीजें हों चाहे कृषि से पैदा होने वाली चीजें हों उनके बारे में कुछ नियंत्रण,

मौर कुछ तरीके म्रपना कर इस सारी मर्थ-व्यवस्था को सुधारने को म्रावश्यकता है। इस में कोई शक नहीं कि यह काफी मुश्किल काम है। इसके म्रन्दर कई पेचीदिगियां खड़ी होंगी। इसमें कई बुराइयों का भी सामना करना होगा। पर हम उन सारी चीजों का मुकाबिला करेंगे। किसामों को मौर उत्पादनकर्त्ता को उनकी चीजों के वाजिब दाम मिलें मौर उपभोक्तामों को वाजिब दाम पर उनके उपयोग की चीजों मिलें इस प्रकार की मर्थ-व्यवस्था को हमें चलाना है।

वाजपेयी जी पूछ रहे थे कि हमारी प्रधान मन्त्री का समाजबाद क्या है ? उनका समाज-वाद और हमारी कांग्रेस का समाजवाद साफ है। हम चाहते हैं कि देश के भ्रन्दर कुछ मोटी मोटी चीजों का उत्पादन सरकारी क्षेत्रों में हो, उसके साथ में कुछ चीजें ज्वाइंट सेक्टर में भी हों, कुछ प्राइवेट सेक्टर में भी हों भौर कुछ कोग्रापरेटिव सेक्टर में भी हों। इसलिए हमारी जो व्यवस्था है वह मिश्रित ग्रर्थ-व्यवस्था है ग्रीर उसमें परिवर्तन समय समय पर करने की भ्रावश्यकता है तो वह किया जायगा इस दृष्टिकोण से कि बिचौलिए ज्यादा लाभ न उठाएं। समाज के भ्रन्दर जो उन चीजों को पैदा करने वाले लोग हैं उनको उसका उपयक्त लाभ मिले चाहे किसान हों, चाहे मजदूर हों ग्रौर उपभोक्ता को चीजें वाजब दाम पर मिलें। जिस प्रकार के समाजवाद का उनको डर है वह समाजवाद नहीं है। वह कहीं नेहरू जी के कुछ कोटेशन दे रहे थे, श्रीमन् जी के कुछ कोटेशन देरहेथे। वही नीतियां श्रीर वहीं पालिसीज जो उनमें हैं वही हमारी नीतियां भौर पालिसीज हैं। यह बात ठीक है कि समय समय पर उसमें कुछ गड़बड़ करने की कोशिश की जाती है कि कभी उस स्रोर से की जाती है भीर कभी कुछ इधर बैठने वाले लोग भी इस प्रकार की बातें कह देते हैं जिस की वजह से कुछ कन्फ्यूजन उसके म्रन्दर पैदा होता है। परन्तु उससे डरने की म्रावश्यकता नहों है। जहां तक प्रधान मन्त्री का भौर हमारी

कांग्रेस का सवाल है इस बारे में हम बिल्कूल साफ हैं कि हमारी नीति किस प्रकार से इस सारी धर्ष-व्यवस्था को चलाने की होगी।

श्रकाल का जिश्व किया गया । श्रकाल के हालात इस देश के ग्रन्दर काफी गम्भीर हैं भीर कुछ इलाकों में बहुत ही गम्भीर हैं। राजस्थान के अन्दर भी इसका असर है। राजस्थान के ग्रन्दर 1 करोड 30 लाख लोग इससे भ्रफेकटेड हैं। करीब बीस हजार गांव अफेकटेड हैं । ग्राज करीब पांच छ: लाख ग्रादमी काम पर लगे हैं। पर जो कुछ भी धन दिया गया है, जो कुछ भी टीम ने सिफारिश की हुई है वह बहुत कम है। सिर्फ दो करोड रूपया दिया गया है। यह बहत ही श्रपर्याप्त है। टीम ने पांच करोड़ की सीमा बताई । लेकिन मार्च तक 8-7 करोड रुपया भौर नहीं दिया गया तो बहत सा कामकाज जो माज चल रहा है वह बन्द हो जावेगा । मजदूरों को काम मिलना बन्द हो जायगा । पीने के पानी की दिक्कतें हैं। हम कुछ फोर व्हील ट्रक चाहते हैं। राजस्थान में पानी सप्लाई करने के लिए डिफेंस की तरफ से कुछ टैकर्स हम चाहते हैं। कुछ ज्यादा अनाज चाहते हैं। अभी कुल मिला कर 30 हजार टन दिया यया है। इस दफे 52 हजार टन दिया है। पर जनसंख्या जो ग्रफेक्टेड है उसको भ्रगर की व्यक्ति चार छः किलो भी देना चाहे तो 90-95 हजार टन का कोटा चाहिए। मैं सरकार की मुश्किलों को समझता हुं। पर उसके बारे में जो कुछ भी स्कीमें भ्राई हैं भौर जो कुछ भी सुझाव दिए गए हैं उन पर गौर कर के सरकार को जल्दी निर्णय करना है । राजस्थान को कुछ तुरंत सहायता की जरूरत है। राजस्थान की फाइनेंशियल हालत खराब है भीर इस प्रकाल की हालत को ठीक करने के लिए मैं निवेदन करना चाहता हूं कि राजस्थान को कुछ एपया तुरत देना भ्रावश्यक है। उनकी वित्तीय स्थिति काफी चिन्ताजनक है।

मैं भापका ज्यादा समय नहीं लेना चाहता मेरे पास बहुत से प्वाइंट्स थे। पर यह जो • समय समय पर मजाक उडाया जाता है विरोधी पक्ष की भोर से कि यह गरीबी हटाभी का नारा केवल एक नारा मात्र है. मैं निवेदन करना चाहता हं कि भाज के भखवारों में बर्यालगम जी का जो पब्लिक इंस्टीटयट है. जो एकोनामिक सर्वे उन्होंने किया है, उसमें उन्होंने निश्चित गौर से इस बात को कहा है कि 1962 में बो सर्वे हमा था भीर 1967-68 में जो सब हमा है उसको देखते हुए गांव का जो गरीब है ौर शहर का जो गरीब है उसकी माली हालत सुधरी है। उनके मन्दर परिवर्तन भाषा है।

Thanks on

मिडिल क्लास वालों में परिवर्तन ग्राँया है। जरा घांखें खोल कर वह पढ़ा करें... (व्यवधान)...सिर्फ विरोध करने के लिए राजनैतिक तौर से भाषण देते चले जायं तो उसका भ्रच्छा भ्रसर नहीं होता । राजनैतिक तौर से भाषण देने से जो देश के घन्दर हम उतार चढाव खडे करते हैं वह इस देश में करते हैं वह इस देश में रचनात्मक काम करने की तरफ हमें आगे नहीं बढाते हैं। वह देश के भन्दर कुछ ऐसी हालत पैदा करते हैं जिससे हिंसा भडकती है, जिससे ऐसा वातावरण बनता है जिसमें शान्ति के स्रभाव में हम जो काम करने की क्षमता रखते हैं वह क्षमता ब्दम होती है। इसलिए राजनैतिक नारे न दें। भ्राज खास तौर से जो देश के भ्रागे मश्किलें हैं. उनको कैसे हल करें इस बारे में वे बातें करे, कैसे जनता का मानस बनाएं, उसके लिए सुझाव दें, उसकी जरूरत है।

भ्राज भ्रान्ध्र के सैपरेशन के नारे के भ्रन्दर जनसंघ कहता है कि हम उसमें शरीक हैं। म्राप शरीक इसलिए हो गए कि वहां कुछ लोगों ने उत्पात मचाना शुरू कर दिया। जरा ठंडे दिमाग से भ्राप यह सोचें कि क्या देश को टुकड़े टुकड़े करने का यह वक्त है या उनको सब को कंसालिडेट करके उनमें किस तरह [श्री नायू राम मिर्धा] भाषिक विकास हो, कैसे उनमें शान्ति हो, बहु करने की जरूरत है ?

भी हुकम अन्य कछवाय : जनता की भावनामों की कदर करनी पड़ेगी।

श्री नायराम निर्धा: प्राप जनता की भावनाएं उलटी बनाने की कोशिश करते हैं। जनता की सही भावनाओं को प्रतिपादित करना ग्राप जानते नहीं हैं। इसलिए मैं ग्राप से कहना चाहता हूं कि जनता की भावनाओं को...(श्रावधान)...

श्री हुकम चन्द कछवाय: वहां जनता की भावनाएं उभड़ी हुई हैं...

श्री नायूराम मिर्घा: जनता की भाव-नाम्रों का प्रतिनिधित्व ग्राप मकेले नहीं करते...(स्थवधान)...

ग्राध्यक्ष सहोबय : मिस्टर कछवाय, श्राप लोगों को बोलने का मौका मिलता हे, श्राप दूसरों को बोलने क्यों नहीं देते ? प्लीज सिट डाउन ।

श्री हुकम चन्द फछवाय : वह कहते हैं कि जनसंघ के लोगों ने उनको उभाड़ा हुग्रा है...

श्री नाष्ट्राम मिर्घा: इस प्रकार का जो वातावरण कुछ पार्टीज मिल कर बनाती हैं, समय समय पर आपस में एकता का वातावरण बना कर जो सवाल वह खड़े करती हैं, वह देश के आधिक सवाल नहीं हैं। देश के सामने बहुत सी मुश्किलें हैं। उनको हल किया जायेगा। हिम्मत के साथ चल कर हम उन सारी चीजों को पूरा करेंगे। इन्हीं शब्दों के साथ मैं इस धन्यवाद के प्रस्ताव का समर्थन करता हं। (श्र्यवधान)...

धन्यक महोदय: मि० कछवाय, रोज तो भाप इतना कुछ कह जाते हैं उनको भीर भाप का कोई नाम भी न ले ? बैठिए भाप।

*SHRI Y. ESWARA REDDY (Cuddapah): Mr. Speaker, Sir, I confine myself to the remarks made by the President in his speech regarding Andhra Pradesh.

Before coming to the main point I would like to express my heart felt sympathy to those families, members of which lost their lives and properties. I also express my sympathy towards those people who suffered and particularly those ladies who lost their honour in this moment.

It is surprising to see that it is still being propagated that this is a movement of the people. I would like to give a few extracts from the dailies Andhra Prabha and Patrika to show that it is not so. These papers, I may add, incidently, supported this movement. As per statements of these papers this movement is being mainly sponsored by bus operators, landlords, businessmen and big contractors. this movement hundreds and thousands of vehicles were used. Unless big business takes active part in this movement it is not possible to think of a situation when vehicles in such a number could be made use of, have also to consider from where did the money needed for such a movement came from. From the reports available, the Vijaywara Chamber of Commerce was responsible for hundred buses and two hundred scooters. In another Vijaywara Band a procession with 1200 vehicles was taken out. Associations of business people and Chambers of Commerce are taking active part in this agitation mainly. I would like to state here that landlords and other merchant classes who have become rich during the last 20 years in the four Cirkar districts and who have abundant supplies money with them were the participants and the main protagonists this movement.

[•]The original speech was delivered in Telugu.

I can go on giving figures. For example, in Parkasam district 500 vehicles have been made use of, in Repalle 500 vehicles have been used, in Penumantia all types of conveyance have been used including elephants, horses and camels. Under the patronage of the Chambers of Commerce in Rajahmundry 230 vehicles have been used.

Now, coming to the participants in the movement I would like to state from the news items given in Prabha and Patrika. Rice millers in Tenali took a big procession. Presidents of the Machinery Merchants and Lorry Owners associations went on fast. from such instances, it is evident that this is an agitation sponsored by landlords, big business people and contractors.

In West Godavari district itself, after the ordinance on land reforms in Andhra Pradesh has been promulgated about 400 landlords have divorced their wives in order to get benefit of retaining their landed properties. It is these landlords who are in the forefront of the agitation in that district. Offices like the income tax, C.T.O., Sales Tax, etc. were burnt. Who would benefit from the burning of records in such offices? It is clear that it is the rich landlords, businessmen and contractors that would benefit.

I would like to mention what Shri K. Satyanarayana, himself, a separatist MLA from Gudivada stated this movement. He said that this is a movement of landlords. These landlords and their rich friends did everything possible to suppress all voices against this separatist movement. Shri B. V. Subba Reddy, who is a big leader of the separatist movement has asked his followers to cut the integrationists into pieces and feed them to vultures. Even a leader like Shri Sanjiva Reddy compared movement to that of Hitler's fascist movement.

I would like to say a word about the statement made by Shri Viswanathan of DMK regarding the compensation that is stated to have been paid to Shri Shri Krishna for his property that was burnt. That is not true. I say that it is absolutely rubbish. If it is proved then I am prepared even to resign.

SHRI G. VISWANATHAN (Wandiwash): I would like to state by way of clarification that orders had been passed by the ex-Chief Minister for the payment of compensation. Fortunately the Governor's Adviser Shri Sarin stopped the payment.

SHRI Y. ESWARA REDDY: I may add that several raids were made on the houses of Shri V. Satyanarayana MLA, Shri B. S. Murthy and Shri Shri Krishna

I have heard strong rumours that the American Consulate had sent Rs. 10 lakhs to be distributed for this movement in Andhra Pradesh through Shri Viswanathan of DMK. But I am not saying it now as it is not yet verified.

I would like to state separation would bring many problems in its wake. I would also ask these separatists to go before the people and elicit their opinion on these terms of bifurcation. I am sure they won't do it beacuse they are afraid of facing the people on such terms. I am also sure that once this question before the people they would not agree for separation. For the all round progress and prosperity separation would become a stumbling block. I am also to state that forty thousand members of the Communist party of Andhra Pradesh are ready to do any sacrifice to see that the State is not bifurcated in the interests of 80 per cent of the masses and all round development of the State

I would like to conclude my speech by saying that in order to solve any problem that is facing Andhra Pradesh, in order to see that the State [Shri Y. Eswara Reddy]

progress in all fields, it is essential that the State should continue as one unit and should not be bifurcated.

SHRI N. SREEKANTAN NAIR (Quilon): Mr. Speaker, Sir, I have moved my amendment No. 157, which reads as follows:

"but regret that there is no mention in the address of effective measures to bring down the soaring prices, to curb blackmarketting and profiteering, to eradicate unemployment and to remove poverty in the country."

The split in the Congress and the emergence of a new Congress, which abolished princely privy purse, nationalised the major banks and the insurance companies, which went ahead with constitutional amendments one after the other with the declaration that great social changes are in the offing, gave the common man a fresh lease of hope and faith and the ruling party has been returned with a stupendous majority so that it may amend the Constitution as many times as it felt the need to do so. Yet, after the first spate of constitutional amendments, the country is at a standstill. Perhaps, the government is waiting to find out what would be the final decision of the Supreme Court on the right of Parliament to amend the Constitution.

Though in the war with Pakistan we succeeded in putting them down in fourteen days' time, naturally it has got its aftermath. After the emergence of Bangladesh, it certainly requires a lot of help from us. Two successive years of droughts and floods in various parts of the country have all tended to dislocate our economy. But, in spite of all these things, there is no reason why the prices should rise so high.

There is a basic disturbing factor which I find today in our political atmosphere and that is some sort of stupor, some sort of political inertia in the leadership of the country, which

has got to be changed very soon. It may be mainly due to the unexpected vehemence and ferocity of the attack of the reactionary forces inside the ruling party. But that has to be fought out. Otherwise, there will be no progress in this country.

Meanwhile, the prices are soaring, blackmarketeers and profiteers are thriving at the expense of the dumb and semi-starved millions. The unemployment position is becoming very alarming. After every Five Year Plan the total number of unemployed intreases four-fold. Yet, no serious measures have been taken to face this unemployment problem in the near future.

My hon, friend, Shri Unnikrishnan was maligning organised trade unions and workers. He must realise that in no industry has there been cent per cent neutralisation to the working class. When the prices soar high, they also suffer. Yet, they have not disturbed the peace of the country.

Look at the plight of the green revolution. We were praising ourselves that we have passed the corner. Once again we find that we have to depend on the monsoon if we want to give our people two square meals a day.

Now, the natural resources of the country . . .

MR. SPEAKER: How much more time would you like to take?

SHRI N. SREEKANTAN NAIR, Five minutes.

MR. SPEAKER: You want to finish now or after lunch?

SHRI N. SREEKANTAN NAIR: As you please, Sir.

SOME HON. MEMBERS: After lunch.

MR. SPEAKER: All right. So, we adjourn for lunch to re-assemble at 2 o'clock.

Thanks on

13.61 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha reassembled after lunch at four minutes past fourteen of the Clock

[MR. DEPUTY-SPEAKER in the Chair] MOTION OF THANKS ON THE PRESIDENT'S ADDRESS-contd.

MR DEPUTY-SPEAKER: Mr. N. Sreekantan Nair . . .

SHRI JYOTIRMOY BOSU (Diamond Harbour): I have given a written notice, Sir, under rule 377. This is something very urgent. The students of Orissa have taken a decision to go for a mass agitation. Already we have a lot of trouble because it is an outcome of the Hindustan Standards' obnoxious article casting aspersions on the people of Orissa. I want to know why this Government is not taking action against the editor of the paper who was caught red-handed sending news scripts, during the Indo-Pak war, to a CIA controlled press in Manila.

Will the hon. Minister try to give us a hearing and tell us why the Government is not taking steps against Hindustan Standard and the Amrita Bazar Group?....

DEPUTY-SPEAKER: Order, MR. Now you have made your please. point.

SHRI JYOTIRMOY BOSU: I have not yet, Sir. If this state of things continues, then there will be only national disintegration and not integration for which this Government shed so much of crocodile tears but do nothing.

MR. DEPUTY-SPEAKER: Mr. Sreekantan Nair.

भी हकम अन्य कछवाय : (म्रेना) : उपाध्यक महोदय, श्रापने समाचार-पत्नों में देखा होगा कि मत्यावश्यक वस्त्यें बाजार से गायब होती जा रही हैं इसलिये कि बजट ग्रामे वाला है। कीमतें बढ़ रही हैं। भ्राप मन्त्री जी से कह कर इस विषय में काम रोको प्रस्ताब स्वीकारं करावें ।

MR. DEPUTY-SPEAKER: I am told that there will be a discussion on this ... (Interruptions). Order, please.

SHRI JYOTIRMOY BOSU: has been a 30 per cent rise in the daily necessities in the last three days.

भी हक्षम चन्द कछवाब: पता नहीं कैसा बजट माने वाला है। बाजार से सारा सामान हो गायल है।

MR. DEPUTY SPEAKER: Mr. Kachwai, I was told that there will be discussion on the rise in prices. That is all. I think you can have your say at that time.

JYOTIRMOY BOSU: price rise debate is scheduled for the 5th March whereas the Budget is coming up on the 28th. In that case, how can this pre-Budget price rise be covered in the debate

श्री हक्य चन्द कछवाय: ग्राप सरकार से कह कर कम से कम एक स्टेटमेंट दिलायें।

MR. DEPUTY-SPEAKER: You have made your point. There will be a discussion on this. What you have said has gone on record and the Government here has taken note of that.

You cannot bring down prices just by shouting and raising your voice in the House.

SREEKANTAN NAIR: (Interruption).

Order, please. Mr. Sreekantan, Nair.

SHRI N. SREEKANTAN NAIR: 1 was referring to the dismal failure of the green revolution. Now, added to this is this power cut enforced perhaps all over the country except in my small State of Kerala. Our planners have played ducks and drakes with the planning schemes and priorities. Whenever there is a crisis, we adopt a new criteria and a new priority, so much so, there is no common trend in our planning methods. Look at the meagre amounts the Planning Commission has been allocating for irrigation and power in my There is a very major scheme called, Kallada irrigation project. It took 12 years now to have a dam and the entire cost has gone up Rs. 75 crores to Rs. 57 crores. It do not know whether the project itself will be finalised in another 15 years and by that time, what would be the total cost-I do not know.

There is a power cut in my neighbour State of Tamil Nadu and we are supplying them electricity at some risk to us. We would be able to supply the entire southern grid with sufficient electricity. They do not go give priorities. They go by local and parochial considerations and if only they give us sufficient funds, we would be able to give South India and the rest of the country the cheapest electricity in the whole world. But they do not sanction such programmes.

Now Sir, at some risk we supply electricity to Tamil Nadu. But the Tamil Nadu Government is driving out thousands of Malayalee families from Gudalur and they are burning their huts and houses....

SHRI C. T. DHANDAPANI (Dharapuram): You should not make that statement. I can understand a Communist Party member making such a statement because they want to make some capital out of it. We never do that. On the contrary, we have assigned lands to the Malayalees in the Gudalur area.

SHRI N. SREEKANTAN NAIR: My submission is that the benefits that

accrue to the country should be taken into consideration and not parochial considerations should weigh when we consider major schemes of irrigation and power.

Then, Sir, we had Monopoly Commission. What is the result of this Commission? As you have read in the press, the entire private sector controlled completely by the monopolists and we can do nothing against these monopolists and all attempts by legislation to control their influence, power and their expansion have been all complete failures. Whatever Mr. Vajpaye_e may say, whatever Supreme Court may say, the major units in the entire private sector have got to be taken over. Otherwise we will not be able to give any relief to the poor millions of this country. In the present set-up and with the present bureaucracy and the present Government employees we cannot take over and run the industries effectively. The principle of hire and fire must be strictly enforced in the case of all the public sector undertakings if they should bring out profitable returns. Their performance should be judged by the results achieved and should not be any favouritism or nepotism.

My friend Mr. Gopalan referred to the NGOs and teachers arrested in Kerala. In November, 1972. they were given interim relief. Now, 85 per cent of the entire revenue of the State is eaten up by the salary of the staff alone. Even then we were prepared to discuss with them. But they demanded per head Rs. 100 per mensum and a new Pay Commission for the State. For 31 lakhs of people the State will have to shell out Rs. 35 crores more per year. I would request Mr. Gopalan to tell us whether he considers this demand reasonable. We even offered to negotiate with them and settle the dispute after the Central Pay Commission had published their Report and the reactions of the Central Government are ascertained.

But they want to take law into their own hands and force Government to come to a settlement. Can any Government submit to such tactics?

One point more and I have done. The price-line has gone up and everybody is suffering. The suffering is most with the unemployed and the under-employed. We cannot give the entire benefits to the salaried class alone. Government must immediately take strong and revolutionary measures to solve unemployment and to hold the price-line. Otherwise, I am afraid, there will be violent revolution all over the country and no Government will be able to stem the tide of the people. Thank you.

MR. DEPUTY-SPEAKER: I am told, in the pre-lunch sitting, decision was taken that speakers should not be given more than ten minutes each. I would request hon, Members to confine themselves to ten minutes each.

SHRI C. T. DHANDAPANI: We want at least 15 minutes, Sir...

MR. DEPUTY-SPEAKER: If there is remaining time to your party's credit you will get that, but I am mentioning this about others. (Interruption) I am told,—I correct myself—that this was with reference to the speakers in the congress benches.

Now, Mr. R. V. Swaminathan.

SHRI R. V. SWAMINATHAN (Madurai): Mr. Deputy-Speaker, Sir, our President in his Address has referred to many problems facing the country. But the discussion has centred round mainly on the Andhra question because that is a burning question of the day.

SHRI S. A. SHAMIM: Andhra is burning.

SHRI R. V. SWAMINATHAN: Yes, it is burning, as my hon, friend has rightly said. Due to the agitation and mob violence, a tremendous loss has been inflicted upon public property as well as the property of private pepole. The railways are the worst affected, and the loss to the railways amounts to crores of rupees, and the loss to the public including the farmers, traders and small farmers has also been immense and they are finding it difficult to have their livelihood. I understand that the total loss is of the order of more than Rs. 200 crores as a result of this agitation. Still, we have not solved this problem.

As regards how this reorganisation came about and how the division of linguistic States came in, one has to trace his memory back to some past history. So far as the old composite Madras State was concerned, if only Mr. Prakasam, the Andhrakesari, who was the Chief Minister there had not beer disturbed and allowed to continue as Chief Minister during 1947. the division of Madras State on the linguistic basis could have been averted, or at least it could have been postponed for some time to come.

SHRI S. A. SHAMIM: If the country would not have been partitioned also, then things would have been different.

SHRI R. V. SWAMINATHAN: But due to rivalries among some of the leaders the division took place. At that time some of the MLAs there including myself supported Mr. Prakasam, foreseeing the danger ahead that there might be some move for division of the State in spite of the Tamil and Andhra bogey which was raised by some of the Tamil leaders. But later, how the composite State was divided and the appointment of

[Shri R. V. Swaminathan]. States Reorganisation Commission are known to all of us. One Shri Potti Sriramulu came into the picture. He had started a hunger-strike and his death led to a big commotion. In fact, same type of burning of railway property etc., what is happening now, took place then for two days and this created great confusion and commotion. In the midst of that confusion and commotion. I am mentioning all this just to point out how the Andhra State was was created.

Then, the States Reorganisation Commission was appointed. commission went into the question in detail and recommended the division of the Madras State on a linguistic basis. As a result of that, the composite Madras State was divided into • four parts. Formerly, it consisted of Tamil Nadu, Andhra, Malabar and South Kanara, and even some parts of Orissa-the Berhampore were also part of the old Madras State. People languages and speaking different following different customs living together harmoniously and cooperated with each other in welfare of the State. And the old Madras State was considered to be one of the largest and best-administered States.

Later, the Andhras wanted separation, and the process of division started as a result of the sudden death of Potti Sriramulu, and the Andhra State was formed. The recommendation of this States Reorganisation Commission was not only to divide Andhra but go to Malabar to Kerala, and South Kanara to Mysore. These areas were divided even without asking. Mr. Deputy-Speaker, we are talking of integration all the time, but, it is surprising to see how this integration has actually led to disintegration and the splitting up of States. The people of the ceded districts known as Rayalaseema and also the people from Nellore district were not enthusiastic about leaving Madras State. They had preferred to be in the Madras State, but they had no other go, and therefore, they had to agree.....

भी हुकम चन्द कछवाय : ६नका भाषण नोट करने के लिए कोई मंत्री नहीं बैठा हुखा है ।

SHRI R. V. SWAMINATHAN: So far as I am concerned, the Minister of Parliamentary Affairs is here and he is sufficient.

Even now if Andhra Pradesh is bifurcated, the same kind of difficulty will be fact by the people in some areas of Andhra. The only solution to the problem appears to me is this. The Prime Minister should not hesitate and delay in deciding this matter. I suggest that the Prime Minister should visit Hyderabad and Vijayawada, meet the elected representatives of the people MPs, MLAs, MLCs and also the Presidents and members of the Zila Parishads and Panchayats, and try to convince them. In case they are not convinced and if the solution is only bifurcation, let them have it. A decision on this must be taken immediately.

What happened, after the division of the composite Madras State? The people who went out of the Madras State, people of Malabar, South Kanara and also of Andhra were all dismayed. They approached Prime Minister Nehru. They explained their difficulties to him.

On account of this, a novel idea of a Dakshina Pradesh was mooted. This was to be of regrouping Timal Nadu, Kerala, Mysore and Andhra. All these States were to be united to form one unit. That was the idea of Dakshina Pradesh. Pandit Nehru agreed with this new idea. In fact there were two or three meetings of important leaders and Chief Ministers of these four States and discussed with Pandit Nehru. We were all happy to know the idea of Dakshina Pradesh was getting momentum. They meeting at Bangalore to give the final touches. Panditji went all the way

Thanks on President's Address

to Bangalore. We were hoping, that there would be an announcement of the formation of Dakshina Pradesh. But in that meeting at Bangalore the idea of Dakshina Express was killed,

I know who were responsible for this and what happened behind the scene to kill the idea. Even now if Andhras and the Telangana people get separated, all these people will come back and reunite. They will certainly get reunited. Even now I want to place before the House the idea of Dakshina Pradesh. I will be happiest man if we are all united on that basis of Dakshina Pradesh as one unit, comprising all these four States. This is the only salvation; this is the only solution to this problem. Otherwise, there will be no salvation for the whole of the South.

I do not know if the DMK members will agree. I think they may not agree with this idea. (Interruptions).

PILOO MODY (Godhra): They want to rule over the whole of the south for a long time.

SHRI R. V. SWAMINATHAN: This is my view regarding this question.

Coming to the next point, the President also mentioned in his Address about the backward classes. community has got a feeling that its interests are neglected. When we talk of the backward classes, we all invariably think only of the Scheduled Castes and Scheduled Tribes. the biggest community with 50 per cent of the total population of the whole country, is backward classes.

SHRI K. S. CHAVDA (Patan): Only the Scheduled Castes and Scheduled Tribes are recognised as backward under the Constitution.

SHRI R. V. SWAMINATHAN: Let him refer to the directive principles and article 370 and other articles of the Constitution.

SHRI K. S. CHAVDA: Article 370 relates to Jammu and Kashmir, Shri Shamim's State.

SHRI R. V. SWAMINATHAN: Let him refer to the Constitution. This is also referred to there (Interruptions).

So far as Tamil Nadu is concerned, more than one-third of its population is backward classes. They were all militant people in nature and took active part in freedom movement. Most of the people of this community were treated as criminal tribes and kept under Criminal Tribes Act during the time of the British Government.

Now after Independence, after years, this community of backward classes has got a feeling that their interests have been neglected the fruits of freedom are being enjoyed only by the forward communities, and by some privileged people. I do not know whether the Minister is aware of the fact that a large section of the people in Tamil Nadu and also in other parts of the country are suffering and they have got a feeling that their interests are not being looked after. I appeal to the Prime Minister to look into this matter.

Finally, one word about the power crisis in the country. It seems that the power crisis is an all-India phenomenon. But so far as Tamil Nadu is concerned, there is an acute power crisis-a kind of power crisis never happened before. The State Government have imposed a 75 per cent power cut. When we ask for some help to supply some power from other neighbouring States, they do not give. We are talking about integration, but when we ask Kerala, our neighbouring State, for some power, they say, "We cannot give you," and treat us as if we are all aliens and as if we all belong to some foreign country like Malaysia or Singapore. They do not consider that we are all Indians This is the position.

Now, on account of this power crisis, our agriculture and will suffer. The progress made so far [Shri R. V. Swamina.han].

in the field of industry and agriculture would be retarded. The Central Government cannot escape from its responsibility for this power crisis and particularly in Tamil Nadu, because the delay in commissioning of the Kalpakkam Atomic Energy Plant. We have been made to understand that it would be completed within five years, but, still, it is dragging. When it will be commissioned we do not know.

"What about the Neyveli complex?

MR. DEPUTY-SPEAKER: The hon. Member's time is up.

SHRI R. V. SWAMINATHAN: will finish in two minutes, Sir. The Neyveli complex is limping and not .producing sufficient power. It is successful in incurring continuous loss; it has been incurring a big loss year to year. Each year, they are incurring a loss to the extent of Rs. crores to Rs. 15 crores. What is the reason for this? We do not know. Sir, the installed capacity of the Neyveli complex is 600 megawatts. But they are producing only 250 megawatts. Who is responsible for this? It comes under the Central Government.

All along we were depending on hydel power. Now, due to the vagaries of the monsoon, we cannot depend upon hydel power alone. We must create atomic power and thermal power. The Central Government should come forward to create atomic power in the coastal areas of Tamil Nadu: one in Tanjore and another in Tuticorin. There should also be one thermal station in Madurai. These are important. I feel that this is the responsibility of the Central Government, and they should come forward to solve this power crisis.

MR. DEPUTY-SPEAKER: There are 24 minutes for Unattched Members. I have four names here, of which the first name is that of Mr. S. A. 'Shamim.

AN HON. MEMBER: He has interrupted so many times. (Interruption).

MR. DEPUTY-SPEAKER: Order please. Will you allow me to regulate the proceedings of the House? Kindly sit down. I am drawing your attention to the list of Unattached Members, and 24 minutes are available for them. The first name is that of Mr. Shamim. What I am going to say is that Mr. Shamim should try to be considerate to the other friends by taking only 10 minutes so that some time is left for others also.

SHRI S. A. SHAMIM (Srinagar): Mr. Deputy-Speaker, Sir, let us thank the President for the speech written in his name by a few bureaucrats, approved by a few autocrats and applauded by a host of turncoats.

The President delivered his speech with great vigour and gusto, and we must admire his performance. Unfortunately, he referred to everything under the sun excepting the most relevant and distressing features of our political situation at the moment. He referred to Andhra in passing without indicating as to what is the solution which Government intends offer to this burning problem. It is unfortunate that he did not analyse or he did not even hint at the climate of violence which is generated in this country and for which one alone, that is, the ruling party is responsible. The sheer logic of way Government of India is behaving has created an impression that this Government which was brought to power by a massive mandate understands only one language, language of violence. Violence does not erupt for nothing. It is not that people are seized of a mad instinct to destroy property. What happened in Andhra? Andhra was peaceful. Six months ago an objective situation Minister existed there. The Prime and her colleagues with their prides

Thanks on

and prejudices did not want to recognise the realities of the situation That is what has given rise to such vast destruction of life and property in Andhra. It was a French student who said a few years after the disturbances we had to burn a buses and buildings so that thev should take notice of us. This is exactly what the Government of India is telling the people: we will not listen to you howsoever reasonable and justified your demands unless you destroy railway coaches and buses and buildings. Every time there is abatement the movement in of Andhra Pradesh the Congress ders come out with the statement that the movement has fizzled out because. there is less violence. It is the Congress Government which has lent respectability and legitimacy to lence. It is unfortunate that the President has not referred to it.

In this context may I refer to the State of Jammu and Kashmir. There is a conspiracy and silence in every corner as far as the State of Kashmir is concerned. Neither the Members nor the parties in opposition nor the ruling party mention Kashmir, reason being in Kashmir there is no violence. There has been a very healthy, significant historical development about the situation in Kashmir. We thought of a final solution to the problem of Jammu and Kashmir when we were talking to Mr. Bhutto of Pakistan. The Jan Sangh made a hue and cry of the final solution the Jan Sangh did not understand. I did understand. The final solution, not vis-a-vis Pakistan but a final solution vis-a-vis the people of Jammu and Kashmir. The fact has been recognised that the people of Jammu and Kashmir are not as happy satisfied as they should have and it was understood that a dialogue would start with the accredited leaders of Kashmir and this problem would be finally solved. A dialogue did take place and Mrs. Gandhi after having met Sheikh Abdullah talked of opening a new chapter. But that

President's Address new chapter is a blank and it has been a monologue that has been going on. Sheikh Abdullah and Mirza Beg have made their position clear; they accept the reality of accession and the finality of accession. cannot be a happier news for country than this. What has been the response from the Government. response has been this. This Vice Chancellor of a University, for whom I have great respect, has been allotted a tutorial; he would take a tutorial period with Mirza Afzel Beg and Sheikh Muhammad Abdullah. Government of India does not even recognise the fact of dialogue why? The most popular, accredited of Kashmir says: I have to leader accept the reality of accession; I say that Kashmir should continue to be part of India. But there is no response because there is no violence in Kashmir. If tomorrow there is violence, the way we have in Andhra, Mrs. Gandhi and her colleagues would sit up....

SHRI PILOO MODY: The movement in Andhra is not violent (Interruptions).

SHRI S. A. SHAMIM: Whether it is the CRP people or the police people there, it is for Mr. Mody to judge.

PILOO MODY: The only SHRI miscreants in Andhra are the and the police.

SHRI S. A. SHAMIM:And & few who are not interrupting me. It was imperative; the Government understands only the logic of violence. Unfortunately for us who are in Kashmir, there is no railway property to destroy. Railway has been tended upto Jammu and the Jammu people are not interested in accommodating the leaders of Kashmir. It could have been very good news for the whole of the country. I do not think that the situation will remain at it is. The possibilities are that the people of Kashmir will get wes-

[Shri S. A. Shamim]

tive. The Government of India does not understand the language of peaceful dialogue and has more or shown complete indifference to all our leaders have been saying. should like Mrs. Gandhi to show more of courage. It is all right, Mrs. Gandhi has prestige, pride, everything. But it is not greater than the country's prestige or honour. Should we not solve this problem for all times to come? This is the most auspicious occasion and it is time that Gandhi starts a dialogue at her own level. Non-political Vice-Chancellors, however well-intentioned they may be, cannot solve a very knotty problem which has resulted in a war Pakistan. The situation Kashmir appears to be very peace-'ful and normal, but it is not so normaj and peaceful actually. There has been talk of separation of from Kashmir. Separation of Andhra is not going to be the last. There are people who are deeply interested in upsetting the conditions in Kashmir. They have been talking of bifurcation of Jammu and Kashmir. The author of this theory was Dr. Karan Singh, who happens to be one of the important Ministers in Mrs. Gandhi's cabinet.

I am glad Mrs. Gandhi is in the House and I want to repeat what I said earlier. The dialogue going on between Sheikh Abdullah and Mrs. Gandhi's emissary should be up at the level of the Prime Minister and Sheikh Abdullah This is very happy news that Sheikh Abdullah has recognised the realities of the situation. I have a vested interest in this because I have contributed my bit in making the Sheikh realise the realities of the situation. After all, what is he asking for? He is asking for nothing more, nothing less than what has been given to him by the founding fathers of the Indian Constitution, namely, internal autonomy within the framework of India, within the Indian Union. India is a vast country and the people of Kashmir acceded to India in spite of the

fact that Pakistan was coaxing the people of Kashmir with Quran in their hands and trying to persuade them through religious bigotry and sentiments. We should be given credit for it. Our act of faith should be recognised and we should not be treated with contempt. Mrs. Gandhi has shown courage. But courage has no boundaries. Every time there is a new challenge, it has to be met with courage. Mrs. Gandhi must that this opportunity may never come. You can today ignore Sheikh Abdulah but once he is no more on the scene, the new generation will not understand the language of secularism and the language of Jawaharlal Nehru and Mahatma Gandhi. It is high time you made use of the man who has fought shoulder to shoulder with you in the freedom struggle. You are today sending an SOS to Mr. Subba Reddy, you are inviting him, pocketing your pride because he is threaten. ing to create havoc if Andhra is not separated. You only listen to language of threat. May I remind you that the stage has come when we should understand the language peace and understanding. I will grateful to all the leaders of the opposition also if they break this conspiracy of silence and speak out the way they are speaking about Andhra and Tamil Nadu and other States. has been Simply because Kashmir given a special status, there is this conspiracy of silence. It is time the people of Kashmir are taken into confidence and they are given a representative Government. I must take this opportunity of expressing my gratitude and sincere thanks to Syed Mir Qasim, the Chief Minister. has really broken new ground and tried to normalise the atmosphere. For the first time in the history of Jammu and Kashmir there were fair and free municipal elections. What has been done in the case of municipal elections, I am sure, will be done in the case of Assembly elections. let us hope there is going to be fair and free election for Parliament also in Jammu and Kashmir.

Thanks on

With these words, I would like to conclude by saying that the people of Kashmir are looking forward to a fruitful dialogue between Sheikh Abdullah and Mrs. Gandhi.

SHRI T. BALAKRISHNIAH (Tirupathi); Mr. Deputy-Speaker, Sir, rise to support the Motion of Thanks to the President for his address. The President has touched various points in his address. The main objectives of the Fifth Plan are the removal of poverty and attainment of self-reliance, establishment of a democratic political order and removal of disparities. There will also be removal of regional imbalances and development of backward areas and improvement of the conditions of the Scheduled Castes and Tribes. Once we attain these objectives we will achieve progress.

Here I would like to state that I fully disagree with my hon. friend, Shri Shamim, who said that violance is going up in Andhra Pradesh and the Congress Party is responsible for it. I fully disagree with him and I say that it is an incorrect statement. It is not the Congress but RSS that is responsible for the violence.... (interruption). I come from the Andhra area and I represent the Scheduled Castes. I know what is going on there. know the position much better than many of you here. I have seen what is exactly going on there (Interruptions). Shri Eswara Reddy made a provocative statement. I do not This is how they agree with him. precipitate the matter; this is how they magnify the matter. Shri Eswara Reddy says again and again that this movement is backed up by vested in-* terests. That is totally untrue. congratulate Shri Swaminathan having said that an early solution should be sought for this problem. He is my neighbour. He has come through Andhra and he has studied the situation. Therefore, he has given the correct version.

I need not repeat the whole story as to why this agitation is going on. Somehow or other there is an agitation, because the people of the two areas do not want to live together. There is ill-feeling between the people of Andhra and Telengana region. The people of Telengana feel that the people of Andhra have come to Hyderabad to exploit them. So, the people of Telengana region were given certain rights, known as Mulki rule, which will expire in 1974. In spite of all those safeguards, they were not satisfied. In the wake of the Supreme Court decision on Mulki rule, the Prime Minister gave a formula which was not acceptable to either Andhra or Telengana region. We could not expect more than what the Prime Minister has given. As the Prime Minister of the country, she could not give a better formula. But the people did not agree to it. Therefore, this movement was started, first by students and, later on, by the NGOs, doctors, lawyers and other people. As the members of the Congress, are we to remain passive spectators to this movement? I know that the Swatantra Party, the CPI and the Independents want to take advantage of the situation, want to exploit the situation. Yet, it is impossible for them to revive their parties there. I am sure that the Prime Minister will meet the just demands of the people of both regions, because the Prime Minister has the interests of the people of heart.

This is a movement where people of all walks of life have taken part. The intelligentsia of the society have taken part in this agitation. If the lawyers do not go to court, they will not get any money. They will be the losers and yet they are participating in the Similarly, doctors, teamovement. chers and all the other people because there is a grievance amongst them that they want to separate State, whether it is good or bad for them.

In this connection, I may say, as our Home Minister has rightly point[Shri T. Balakrishniah]

ed out and as our prime Minister has also rightly pointed out back, this Andhra issue is entirely different from all other issues people that say will have a repercussion in other States and in other areas. But that may not be correct because Andhras have got their own history behind them; they have got their own separate language; they have got their own culture and civilisation. fore, they had a separate State. Those who have studied the sovereign theory of politics know very well under what circumstances a State can be formed, what is the formula that we can apply. what is the process that we can apply and all that. If any society has got a language of its own; if any community has got its own civilisation, culture and history behind it, it can have a separate State. We have got all that.

We have got a contiguity of four districts together. We have got a language; we have got a civilisation and history. Our Andhra Kingdom was there; the Andhra kings ruled a certain territory from Vizag to Chittoor and Rayalaseema. Therefore, we are together and we want a separate State. There is nothing wrong This cannot be connected with other problems in other areas. That is why even a Member of the States Reorganisation Commission. Mr. Kunzru and some other eminent politicians of the country have recommended for a bifurcation of Andhra Pradesh into Andhra and Telegana. They have not referred to other areas.

With these words, I conclude,

श्री भागीरथ अंबर (झाबुग्रा) : उपा-ध्यक्ष महोदय, महामहिम राष्ट्रपति, जी के ग्रिभभाषण पर सदन में चर्चा चल रही है । ग्राज देश के सामने कई प्रकार की समस्यार्थे विद्यमान हैं सबसे पहले मैं मूखे की स्थिति के बारे में कुछ कहुंगा।

उपाध्यक महोदय, इस देश में सुब की स्थिति के कारण करोड़ों लोग धाज भी एक समय पेट भर कर खाना नहीं खारहे हैं रोटी रोजगार की कोई व्यवस्था नहीं है। राज्य सरकारों को भी इस प्रकार की व्यवस्था करने के लिए केन्द्रीय सरकार की श्रोर से कोई ब्रादेश नहीं दिए गए हैं। मैं खास कर उन क्षेत्रों की बात करना चाहंगा जो पिछड़े हए भादिवासी क्षेत्र हैं, जो पहाडी क्षेत्र हैं, जहां प्रत्येक वर्ष ग्रनाव्ष्टि या भ्रति-ब्ध्टि से सुखा पड़ता है और कई क्षेत्र तो ऐसे हैं जहां निरन्तर कई वर्षों से सुखापड रहा है। सरकार की स्रोर से जो राहत-कार्य चल रहे हैं, वे केवल नाम-मान्न के हैं भौर भ्रनाज के भाव, जीवन की जो भावयक्क बस्तुयों हैं, रोजमर्रा की वस्तुयों हैं, उन के भाव सुदूर क्षेत्रों में इतने बढ चके हैं कि भव लोग उन को सहन करने की शक्ति में नहीं रहे हैं इस संबंध में माननीय राष्ट्रपति जी ने केवल कुछ बता दिया है लेकिन कोई ऐसे भागामी ठोस कदम उठाये जायें भारत सरकार या राज्य सरकारों द्वारा, ऐसा कोई उल्लेख नहीं किया गया है। मैं चाहता हं देश के जितने मधिक सुखावाले क्षेत्र हैं वहां पर भ्रताज का भंडार चाहे वह भारतीय बाद्य निगम के पास हो या देश में ग्रन्य किसी के पास हो, वह भ्रनाज उन क्षेत्रों में पहंचाया जाये जहां कि लोगों की कय शक्ति समाप्त हो गई है। राहत कार्य भी नाम मात्र को ही खोले गए हैं और मैं समझता हं केवल कैश प्रोप्राम या छोटे छोटे बाग. तालाब या कृ भों से सभी लेगों को घंधानहीं दिया जा . सकता है। मैं चाहता हं कि उन की वों में बड़ी बड़ी रेलवे लाइनों को बिछाने का कार्य प्रारम्भ किया जाये। इस समय मिट्टी डालने का काम किया जा सकता है जो कि एक लम्बे समय तक चल सकताहै भीर उसके द्वारा किसीभी प्रदेश, किसी भी जिले और किसी भी क्षेत्र के लाखों लोगों को काम मिल सकता है। ग्राज जहां पर एक लाख लोगों को काम की धावयम्कता है वहां पर केवल हजार या दो हजार लोगों को काम पर लगाया जाता है भीर बाकी लोग इधर उधर भटक रहे हैं। तो म्राज की स्थिति बहुत गम्भीर है भीर इस श्रोर भारत सरकार को सचेत रहने की भावयम्कता है।

जहां तक ग्रांध्र प्रदेश की समस्या का सवाल है, जो हमारे देश की स्थिति है उसमें ऐसी समस्यायें कई बार भाई हैं कई प्रदेशों के बारे में ग्रीर ग्रपने विचार से जहां तक मैं समझता हूं जब दोनों ही, ग्रांध्र भीर तेलंगाना वाले भ्रपनी मुर्जी से, केवल जनता ही नहीं चाहती बल्कि वहां के प्रतिनिधि, प्रत्येक दल के लोग ग्रौर जो सत्ता-रूढ दल है उसके प्रतिनिधि भी चाहते हैं तब कोई कारण नहीं है कि इस गम्भीर समस्या को भटकाये रखा जाये, वहां खून-खराबा कराया जाये, हत्यायें कराई जायें या वहां के लोगों का जन-जीवन खतरे में डाला जाये। मैं समझता हं कि यह कोई ग्रच्छी बात नहीं है। जनतन्त्र में जनता की भावनाम्रों को भी देखना चाहिए। जब जनता की भावनायें इस बात के लिए प्रेरित हैं कि वहां दोनों प्रदेश ग्रलग ग्रलग हो जायें तो मैं समझता हं यह जरूर होना चाहिए जिससे कि माज वहां के लोग जो संकट से गजर रहे है, लोगों के पास खाने के लिए नहीं है, पानी नहीं मिल रहा है, ग्रनाज नहीं पहुंच रहा है भीर एक कोने से दूसरे कोने तक श्रावागमन के साधन बन्द हो गए इस प्रकार वहां की समस्या बहुत गम्भीर हो गई है उसका अन्त करने के लिए मैं चाहता हं उसका विभाजन किया जाना चाहिए। ऐसा करना जनहित में है स्रौर देश के हित में है।

तीसरी बात मुझे यह कहनी है कि इस देश की जनता बेकारी को दूर करने और मंह-गाई को कम करने की मांग करती है। इस के साथ साथ इस देश में सबसे बड़ी

बुराई भ्रष्टाचार की हो गई है। भ्रष्टाचार निरन्तर नीचे से लेकर ऊपर तक बढता चला जारहाहै। यदि भ्रापको कछ राहत देनी है तो इस देश की सबसे बडी बीमारी जो भ्रष्टाचार है उसको रोकना भ्रावश्यक होगा। भाज एक साधारण भादमी किसी भी छोटी बडी कचहरी में जाये, चाहे वह दिल्ली के दरबार में जाये या भूपाल के दरबार में जाये. सभी जगह उसको रिश्वत देनी पडती है। ग्राज बगैर रिश्वत के उसका भी काम हो नहीं सकता है। ग्राज भष्टाचार की जो स्थिति है उससे भ्रष्टाचार चाहे मंत्री लोग करते हैं, चाहे कोई ग्रधिकारी लोग करते हैं, वह भ्रष्टाचार भ्रपनी चरम सीमा पर पहुंच गया है भीर उसको समाप्त करना बहुत जरुरी है। यह भ्रष्टाचार तब तक समाप्त नहीं हो सकता है जबकि कि शासन इस संबंध में जो भी नियम बनाती है उनका कडाई से पालन न कराया जाए।

महामहिम राष्ट्रपति जी ने प्रपने प्रिमिभाषण में देश के करोड़ों पिछड़े हुए, लोगों के बारे में, खासकर हरिजन प्रादिवासियों के बारे में कहीं कोई उल्लेख नहीं किया है जबिक उनकी सीधी इस बात के प्रति जवाबदारी है। उन्होंने यह नहीं बताया है कि प्रागामी साल में हरिजन, प्रादिवासी भौर पिछड़े हुए लोगों के लिए सरकार कीन से ऐसे कदम उठाने जा रही है जिनके सम्बन्ध में रात दिन भीर नित्य प्रति इस सभा में भौर सभा के बाहर भी शिकायतें आती रहती हैं। कहीं से छुआछूत, कहीं से बेकारी भीर कहीं से भूमि से संबंधित शिकायतें स्राती होती हैं। राष्ट्रपति जी ने इन बातों के बारे में कोई भी उल्लेख नहीं किया है।

एक वात में उद्योगों के सर्वध में भी कहना चाहुंगा । ग्नादिवासी भीर पिछड़े हुए क्षेत्रों में उद्योग-धंधों नहीं लगाए जा रहे हैं। वास्तव में उद्योग केन्द्रित होते जा रहे * हैं जैसे कि फरीदाबाद है, ग्रहमदाबाद है या

Motion of Thanks on 292 President's Address

[श्री भागीरथ भंवर] कलकत्ता है लेकिच जो पिछड़े हुए क्षेत्र हैं वहां के लिए कोई उद्योगों की योजनाओं नहीं बनाई जा रही हैं। यदि इस प्रकार की कोई योजनायें बनाई भी जाती हैं तो उनको कार्यान्वित नहीं किया जाता है। मैं समझता हं यदि इस देश में समानता लानी है, सही मानों में समाजवाद लाना है, केवल नारों से नहीं तो फिर शहर भीर ग्राम दोनों क्षेत्रों में में हमें संतुलित रूप से काम करना होगा। म्राज की स्थिति यह है कि पिछडे क्षेत्रों में कोई उद्योग-धंधे नहीं खोले जा रहे हैं। में खासकर अपने क्षेत्र का उल्लेख करना चाहता हं । मैं मध्य प्रदेश से आता हं । भेरा क्षेत्र बहुत ही पिछड़ा हुमा है-साबुमा क्षेत्र जोकि मादि-वासी क्षेत्र है। . . . (ब्यवधान) . . भिंड मुरैना भी ऐसा ही क्षेत्र है। मैं चाहता हूं कि उन क्षेत्रों में जहां पर न तो कल-कारखाने हैं न कोई छोटी-बड़ी इंडस्ट्रीज हैं, रेलवे लाइनें हैं श्रीर न वहां की भूमि ही उपजाऊ है जिससे कि लोग भ्रपना उदर-पोषण कर सकें, उन पिछड़े हुए क्षेत्रों में उद्योग-धंधे खोले जायें, वहां पर बड़ी-बड़ी इंडस्ट्रीज लगाई जायें, रेलवे लाइनें डाली जायें ताकि वहां के लोगों को काम मिल सक़े, धंधा मिल सके, रोजगार मिल सके भीर भसमानता को दूर करके समानता लाई जा सके। इन शब्दों के साथ यहां पर जो बातें मैंने प्रस्तुत की है उन पर जोर देना चाहता हं।

भी शंकर देव (बीदर) : श्रध्यक्ष, महो-दय, मैं प्रेसीडेन्ट साह्यब की स्पीच पड़ने के बाद उनको धन्यवाद देते हुए चन्द शब्द यहां पर कहना चाहता हुं। हिन्दुस्तान ग्रौर पाकिस्तान के बीच में जो सम्बन्ध भ्रच्छे होने चाहिएं उसके विषय में मैं समझता हं प्रेसीडेन्ट साहब के ग्रध्यक्षीय भाषण के भ्रन्दर कुछ कमी रह गई है। वैसे तो प्रधान मंत्री की कृपा समझिए कि पाकिस्तान के साथ हिन्दूस्तान का जो रवैया देखा गया है उसकी बहुत प्रशंसा की गई है और होनी भी चाहिए। शिमला समझौते में हमने

पाकिस्तान के साथ मिन्नता का हाथ बढ़ीया था लेकिन मैं समझता हं उसको निभाने की हमें जिस तरह की कोशिश करनी चाहिए थी वह कोशिश नहीं की गई। हमने पाकि-स्तान के साथ भगर मित्रता का हाय बढ़ाया है तो पाकिस्तान हमारा मित्र हमा भ्रौर कोई ऐसा कार्य हमारी तरफ से नहीं होना चाहिए जोकि मित्र के साथ मित्र की इच्छा के विरुद्ध हो या उसके इन्ट्रेस्ट के विरूद्ध हो । लेकिन इस के बावजुद भी हम ने यू० एन० भ्रो० के भ्रन्दर बांगला देश की सीट दिलाने के लिए कोशिश की, मैं समझता हं वह भारत की तरफ से एक अमन्त्रीपूर्ण कार्यहस्रा है जो कि हम को नहीं करना चाहिए था। भ्रगर यु० एन० भ्रो० मे बांगला देशको सीट मिलने में कुछ दिन लग जाते तो कोई बात नहीं थी क्योंकि दुनिया के देशों ने बांगला देश को रिकग्नाइज किया है, स्रौर सगर पाकिस्तान नहीं करता ग्रीर बांगला देश को सीट मिलने में कुछ देर हो जाती तो कोई भ्रापित की बात नहीं थी। भारत को कुछ दिनों तक चुप रहना चाहिए था। लेकिन भारत की तरफ से यु० एन० ग्रो० के ग्रन्दर बांगला देश को सीट दिलाने के लिए कोशिश कर के हम ने पाकिस्तान के साथ ग्रमैत्रीपूर्ण काम किया है, जो कि हम को नहीं करना चाहिए था। भ्रगर ऐसा ऐक्शन नहीं करते तो निश्चित बात थी कि भारत भौर पाकि-स्तान के बीच हम शान्ति स्थापित कर सकते थे। भीर एक बार शान्ति हो जाती तो भारत, पाकिस्तान और बांगला देश मिल कर इस इंडियन सबकांटीनेंट की बहुत ही सुन्दर शक्ल बना सकते थे। भ्राज जिस तरह से यरोपियन कम्यनिटि ने मिल कर ई०ई०सी० बनायी है उसी तरह हम लोग भी मिल कर एक भ्राई० भ्राई० सी० बना सकते थे भ्रीर पूरे उपमहाद्वीप की गरीबी हटा सकते थे, जिस को हम ने नहीं सोचा श्रीर यही कारण है कि हमारा साराका सारापैसासेनापर

खर्च किया जा रहा है। पाकिस्तान यह समझ रहा है कि भारत हमारे ऊपर हमला करेगा ग्रीर भारत यह समझ रहा है कि पाकिस्तान हम पर हमला करेगा, दोनों को एक दूसरे से शंका है, भीर सेना को संगठित करने के लिए भ्रपना पैसा बर्बाद कर रहे हैं जिस से चीजों के दाम बड़ रहे हैं। हमारे जनसंघी भाई चिल्लाते हैं कि देखो भाई प्राइसेज बढ रही हैं। लेकिन वास्तव में कारण यह है कि करोड़ों रु० सेना पर खर्च कर रहे हैं। दिल में दर्द है तो पैर में दवाई लगायी जा रही है। मैं जनसंघ वालों से कहंगा कि जब हम श्रंखड भारत की बात कहते हैं तो हिन्दुस्तान श्रौर पाकिस्तान दोनों एक ही देश हैं, भाई भाई हैं। हमारा म्रखंड भारत दिल के म्रन्दर होना चाहिए। ग्रगर हमारे कुछ भाई ग्रलग मकान बना लेते हैं तो कोई एतराज की बात नहीं है। 15 hrs.

हमारे यहां 90,000 जो जंगी कैदी रखे गए हैं इन के बारे में बहत ही गम्भीरता से सोचना चाहिए कि बाहर के देश हम को किस निगाह से देख रहे हैं। पाकिस्तान के समाचार-पत्नों में जो ऐडवर्टिजमेंट्स म्राते हैं, 29 तारीख के हिन्दस्तान टाइम्स में श्राप ने कार्टन देखा होगा एक श्रीरत श्रपने बच्चे को गोदी में लेकर के रो रही है, इन से हमारी बदनामी हो रही है। बाहर के राष्ट्रों में पाकिस्तान हम को इस तरह के प्रचार से बदनाम कर रहा है कि देखो हिन्द्स्तान जो भी कर रहा है वह मानवता के खिलाफ है। इसलिए हमारे खिलाफ ऐसी फिजा पदा कर रहा है जिस को हम को गम्भीरता से सोचना चाहिए। ये जंगी कैदी न केवल श्रार्थिक दष्टि से हमारे लिए बहुत बडा, खतरा है, बिक जो इन के भ्राश्रित लोग हैं भ्रगर एक कैदी के पीछे तीन, चार भ्राश्रित भी लागये जायें तो तीन, चार लाख बच्चे भौर भौरतें उन की फीलिंग्स हमारे खिलाफ खराब ही होंगी। किस तरह से वह लोग सोच रहे होंगे कि कब हमारे पिता आयेंगे

कब हमारा पति श्रायेगा, श्रीर उस का स्वागत • करेंगे, लेकिन हमारी वजह से उन की श्राणाशीं पर पानी फिर रहा है जिस की वजह से वे हमारे विरोधी हो रहे हैं। हम लोग हर चीज नेशनल दुष्टि से देखते हैं, लेकिन ग्राज वह जमाना स्नागया है कि राष्ट्रीय दिव्ह से ऊपर उठ कर हयुमैनिटेरियन दृष्टि से देखना चाहिए, ग्रन्तर्राष्ट्रीय स्तर पर हर समस्या को देखना चाहिए । ग्रीर ग्रगर इस तरह से देखेंगे तो भ्राप की भांखों में भांसू म्रा जायेंगे भीर मजबूर हो कर इन 90,000 लोगों के बारे में सोचना पड़ेगा। प्रगर यह लोग फन्ट पर मारे जाते तो कोई बात नहीं थी। भ्रवतो वह जेल के भ्रन्दर पडे हैं. न दीन के न दुनिया के। इसलिए पाकिस्तान के भ्रन्दर जो तीन, चार लाख बच्चे भीर भीरतें हैं उन की क्या हालत होगी इस चीज को सोचिए । राष्टीय स्तर पर न सोचिए ।

श्री विरेन्त्र सिंह राव (महेन्द्रगढ़): यह पाकिस्तान असेम्बली है या इंडियन पालिया-मेंट है ?

SHRI S. A. SHAMIM: For a change somebody is talking sense from the opposite Benches. This shows how independent could Members of Parliament be. This is a tribute to the Indian Parliament. So, there should be no aspersions. Let not anyone live like a Pakistani agent. The insinuation is being made that this is the Pakistan Assembly.

आ झंकर देव : राष्ट्रीय स्तर पर सौचन के दिन लद गए हैं , नेशनलिज्म के दिन लद गए हैं । आज अगर महात्मा गांधी होते तो प्रिजनसं भाज बार के इशू पर हन्गर स्ट्राइक करते । इसलिए हमें इस के बारे में गम्भीरता से सोचना चाहिए । बांगला देश भगर इस चीज को ऐग्री नहीं कर रहा है तो हम बांगला देश से नहीं कि शेख मुजीबुर रहमान और श्री 295 Motion of Thanks on FEBRUARY 26, 1973 Motion of Tranks on the President's Address

[श्री शंकरदेव]

भुट्टो मिल कर इस का हल सोंचे। बांगला देश कहता है कि नहीं मानेंगे कैसे नहीं मानेगा । वह इंडिया का कीएशन है भौर उन को मानना पडेगा। शेख मुजीबर रहमान भौर भट्टो मिल कर बात करें शेख मुजीबुर रहमान कहते हैं कि जब तक बांगला देश को रिकग्नाइज नहीं करेंगे तब तक बात नहीं करेंगे, श्रौर भुट्टो कहते हैं कि जब तक बात नहीं करोगे तब तक रिकग्नाइज नहीं करेंगे। तो इस के बारे में हम इंडिया की तरफ से कह सकते हैं शेख मुजीबुर रहमान से कि तुम बिना कंडीशन भट्टों के साथ बात करने के लिए तैयार हो जाग्रो, इस में कोई ग्रपमान नहीं है। पाकि-स्तान से सेल्फ प्रेस्टिज का इशूबना रखा है, ग्रगर उस से बात कर लें तो उसको सेटि-स्फॅक्शन मिल जाएगा, वह तो हारा हम्रा मल्क है उन को एक सैटिस्फेकशन मिल जायगा । इसलिए भारत को चाहिए कि शेख मजीबर रहमान से कहें कि वे भुट्टो के साथ बैठ कर बात करें। पाकिस्तान की जनता और हिन्दस्तान की जनता सब एक है, ग्रलग ग्रलग नहीं है। पाकिस्तान का यह पतलब कभी नहीं सोचना चाहिए कि पाकिस्तान ही मिस्टर भुट्टो हैं, मिस्टर भुट्टो पाकिस्तान नहीं हैं, पाकिस्तान की जनता अलग है, श्रीर भारत की जनता श्रलग है। सब भाई हैं।

श्रन्त में राष्ट्रपति जी से कहंगा कि वन वर्ल्ड गवर्नमेंट के सिलसिले में उन्हों-ने कोई बात प्रपने भ्रमिभाषण में नहीं कही है। आज दुनियां एक वर्ल्ड की तरफ वढ रही है, विश्व की एक सरकार होनी चाहिए. एक वर्ल्ड होना चाहिए । राष्ट्रपति जी ने वन एैशिया ग्रसेम्बली को एँड्स किया था, इसी तरह से वन वर्ल्ड के बारे में भी हम को सोचना चाहिए । इन शब्दों के साथ मैं इस का समर्थन करता हं।

भी शक्ति भ्वरण (दक्षिण दिल्ली) : , मान्यवर यह इन के व्यक्तिगत विचार हैं पार्टी के विचार नहीं हैं।

SHRI S. B. GIRI (Warangal): The President's Address did not contain any reference to the demand for a separate Telengana. For the last four years, the people of Telengana have been agitating for a separate State, and it has been proved amply that the Andhra rulers have looted the Telengana people, and I would like to quote here what has been written in an article by Shri P. Venkatasubbaiah, an hon. Member of this House

SHRI S. A. SHAMIM: The hon. Member, Shri Shankar Dev who has just finished his speech is being crused and pressurised right here in the House by the Deputy Chief Whip of the ruling party that he should not own his speech. This is not fair. He is gesticulating and threatening him...

MR. DEPUTY-SPEAKER: What is the matter with Shri S. A. Shamim today? He just jumps up on anything which is not before the House and starts speaking.

SHRI S. B. GIRI: This is what Shri P. Venkatasubbaiah has written:

"The Gentlemen's Agreement of 1956, when the two regions were integrated (the States Reorganisation Commission recommended a separate Telengana State), was intended to be the framework for progressive integration. During the past decade, a feeling had developed, rightly or wrongly, among the Telengana people that the Gentlemen's Agreement was honoured more in its breach than in its implementation. These feelings were fanned to an inflammatory and explosive level by the attitude and behaviour of some of the Andhra officers in general, and the actions of some of the political leaders in particular, who were oblivious of the effect of their actions and utterances on the minds of the people of Telengana. It is unfortunate that politicians allowed themselves to be guided by personal equations and

297 Motion of Thanks on PHALGUNA 1, 1804 (SAKA) Motion of Thanks on 298 the President's the President's Address

desires to settle their scores with their adversaries rather than with the broader interests of the State".

This has appeared in an article in Round Table. This is what my friends of the Andhra region have said. four years there has been no administration in Telengana; for the last four months, this is the position in the Andhra region also. People are agitating for a separate State. This imposition on the Telengana people even before the formation of Andhra Pradesh by Pandit Nehru and the Central Government was rejected by the people. The Telengana people refused to be part of Andhra Pradesh because they were afraid that they would be treated as slaves, as colonial people, by the Andhra rulers. This has now been proved. In spite of the vedict given by the Telengana people in the mid-term election in 1971, in spite of the Indira wave, 10 members out of the 14 in the Telengana region were elected to this House on that issue. That mandate should have been respected by the Indira Government, the Congress Government, which believes in democracy. On this basis, a separate State should have been conceded. But it has been denied.

Today also thousands of people are on fast, hunger strike in relays; thousands are courting arrest. The NGOs and the working class are also on strike. For the last 70 days, the NGOs are on strike.

The Communist Party of India has dubbed this movement as a movement of reactionaries and landlords. In whichever movement the Communist Party is not there, it terms all such popular movements as movements of reactionaries and feudals. That is an international slogan with the communists. Today, the working class, the middle class, women and the students are all in movement.

SHRI PILOO MODY: Led by the Swatantra Party.

SHRI S. B. GIRI: The Swatantra Party came into it in December.

SHRI PILOO MODY: In October.

SHRI S. B. GIRI: The Jan Sangh also came very late into the field.

All these leaders were opposing it before. But now they have realised that this is a popular movement reflecting the popular demand of the Telengana people and the Andhra people. Just because they have started supporting the movement, just because it is supported by the Jan Sangh and the Swatantra Party, it does not become a reactionary movement. Even the Congress members from the Andhra and Telengana regions are asking for separation. They are not kulaks; they are not reactionaries. do not think those people who want integration like Shri Raghu Ramaiah and Shri S. B. Pattabhi Rama Rao become progressive because of that. This is the malady of the Congress party in this country.

The five-point formula incorporated in the legislation has been unanimously rejected by both the Andhra and Telengana people. That being so, I do not know what is the sanctity behind that legislation. Therefore, it is better, if the Government of India believes in democracy to take the right step towards bifurcation. the Congress Party is converting it into a party issue. It should not be made an internal Congress party issue. This is a people's movement. parties are concerned with this issue. Whenever the Congress people are involved in it, the Congress party and the leaders of the Congress party only think in terms of the Congressmen. It is a wrong attitude and it is not a democratic approach of the Congress party and the Government of India also. If this type of attitude continues, I am afraid the people will lose faith in the democratic approach and democratic agitations, because the Telengana people were agitating for the last few years, and they suffered; [Shri S. B. Giri]

the CRP killed them like flies; in the Telengana situation, thousands of people were put into prison, behind the prison-bars; thousands of people were beaten; thousands were fasting. That is what has happened.

Now, when the Andhra people are agitating for separation, the same thing is going on. The CRP and the military are responsible for the situation, and not the people. There is always the provocation by the police and the CRP; but it is said that the people provoke them, and so the CRP and the police are sent. This attitude, and these tactics were adopted during the regime of the British imperialists. They provoke the people and when the people resist they immediately shoot the people like flies without human respect for anv That is what is happening. The actual movement in Andhra Pradesh is led by the Congressmen who have been recently elected in the mid-term elections on the slogan of Garibi Hatao by the Congress party, under the leadership of Shrimati Indira Gandhi, and yet, what is happening is when they ask for separation, they are dubbed as landlords kulaks, and reactionaries. That is the whole tragedy.

I therefore submit that if this malady continues, I am afraid the people of this country will lose faith in democracy. Those who have faith in democracy will not tolerate the attitude of the Government which kills the people and tries to suppress people's rights. How long can the Government suppress the will of the people? It can suppress it for sometime, but not always. What is happening in Telengana. Telengana has not been mentioned by the President in his Address because the people are peaceful. If there is no violence, you say that "we are prepared to consider it." This is what is happening. This Government speakers in two voices. It pursues double standards. One standard is, "even when there is no violence, we will not care for the people

in spite of the non-violent struggle". The other is, when there is violence, the Government says, "Stop violence and then we can discuss." This is the attitude of the Government.

MR. DEPUTY-SPEAKER: I think you have made your point quite clear.

SHRI S. B. GIRI: Ultimately, I appeal to the Prime Minister to immediately carve out a separate Telengana are allowed to decide their fate its freedom and the people of Telengana are allowed to decide their fate on the issue of separate Telengana. That right has been denied to them for the last 16 years.

Now, Telengana has been suffering for the last five years without any drought relief. We have had no rains and Telengana has been completely in the grip of famine and drought conditions so far because there is in effect no government for the last four years. Nobody takes any interest because Telengana together with the Andhra State is under President's rule, Just as the Government have sanctioned four railway lines to Maharashtra as a measure of drought relief, so also, the Government should concede immediately as a drought relief measure at least the two small railway lines for us. One is from Bibinagar to Nidikude, and the other is from Ramagundam in Karimnagar district Nizamabad. If these two lines given, at least to some extent the people will be benefited.

About the Government's take-over of the wholesale trade, while I am not opposed to it, in the present situation the Government has no machinery to take it ever now. I would ask, what has been the Government's experience, and what has happened in the Food Corporation of India? So, far, we do not know what the CBI has done about it. Therefore, my submission is I am not opposed to this take-over provided we set up a proper organisation, and we know the

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fate of the enquiry by the CBI, and get the CBI report on the Food Corporation of India, and if we really believe in socialism and in a socialist country, unless private property is completely abolished in the country, this measure will not be successful and there will be corruption and only the middlemen and the profiteer will be benefited and not the grower and the consumer.

SHRI A. K. M. ISHAQUE (Basirhat): I rise to support the motion of thanks to the President's Address. The President has referred to the difficult times. The country was affected by drought, cyclone and flood and the food situation was affected very much by natural calamities. But this is not a feature for India alone, it is a world feature. With one-seventh of cultivable land of the world 1/18th of world population, Soviet Russia had to rush to international market for purchasing foodgrains. China which was also self-sufficient in food had to rush to international market for the same purpose. It a difficult year for India and for major part of the world. Due to economic reasons, there is a price rise. Apart from natural calamities, role of the opposition had created unnatural drought in the country. Andhra Pradesh, Separatist tendencies were being encourged by the opposition parties like anything. One of the Opposition groups, Swatantra, led by Mr. Latchanna called for cession. is a matter of shame that none of the opposition parties had denounced that statement.

SHRI PILOO MODY: It is sheer nothing else.

SHRI A. K. M. ISHAQUE: The party of Atal Behari Vajpayee was till the other day for bigger States. Mr. Vajpayee has gone there but had not denounced the statement of Latchanna. It was merely apologetic for Latchanna Statement. That is how the Opposition parties behave. They not only encouraged separatist tendencies but encouraged secession even. The purpose of agitation in Andhra

is to distrub the public distribution system of food. Andhra is one of the granaries of India; most food is procured there for public distribution system. They are the agents of the people in the White House and their effort is to see that the public distribution system is dislocated. They do this by continuing this agitation: is done on their behalf. When Kissinger and Mao were embracing each other in courtship in Peking, Mr. Biju Patnaik at that very firm was moving about in India to foment an Anti-Congress forum and setting one set of people against another. He came to Calcutta to see the Marxist Party leader and these forces of West Bengal gave him a ready response. When Biju Patnaik went back to Orissa, the Oriyas began having feelings against the Bengalis. As you know the Bengalis have treated Oriyas like their family members and friends through generations. All of a sudden after Biju Patnaik's visit. Oriyas were set against Bengalis. You will find in Assam the Assamese have been set against Bengalis and the Bengalis against samese. There is a concerted attempt to whip up Bengali sentiment; Bengalis are being tortured by the Oriyas, by the Assamese. But the Bengalis are not going to oblige the opposition parties. They will be as much Indian as any other Indian in the country. This is how the opposition parties behave at a very critical moment in our history. They are trying their best to serve the purpose of their master in the White House in USA.

There are some persons in the Central Government with an over-zealous regional bias who are also working unintentionally for a bad cause. West Bengal is the golden goose in the Indian family which earned till the other day at least one-third the total foreign exchange for India. In 1947 only 2.77 lakh acres of land was under jute cultivation. The brighter part of Bengal went to Pakistan. There was the influx of refugees from Pakistan and our population was growing very much unnaturally; Ben_ gal is a rice-eating area and needs

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[Shri A. K. M. Ishaque]

more of paddy and rice. At that moment, to meet the national need, we diverted our paddy fields to jute cultivation so that India can earn more foreign exchange. From 2.77 lakh acres, today we are having about 12 lakh acres of land under jute cultivation. All these commodities are earning foreign exchange, but no part of it was ploughed back to nurse the golden goose. Even though there was availability of ground water almost in all the districts of West Bengal, nothing was done to irrigate the areas so that there may be better cultivation. This is how some people with an over-zealous regional bias behave at the centre. I appeal to the Central Government to do justice for all the States, so that there may be a feeling in all the State capitals that the Centre is doing equal justice to all the States.

The West Bengal Government asked for only 4 lakh tonnes of manure from the Centre, but only half the requirement has been met. Here is a State which makes so much sacrifice for the Indian cause diverting paddy fields to jute cultivation even at the risk of denying food to its own people. Yet, even the manure requirements of that State are not fully met. I request the Central Government to meet the needs of West Bengal at over at least so far as manure is concerned, if not anything else.

With these words, I thank the President for his gracious address at a critical moment. The address he has given is the best that could be possibly given in the circumstances.

SHRI SHYAMNANDAN MISHRA (Begusaria): Mr. Deputy-Speaker, in every conceivable way, the President's Address is a pedestrian performance and it is far removed from the realities, both in political and the economic fields. I have no manner of doubt that such an address could have been prepared only by an extremely smug, complacent, callous, head-inthe-sands Government. We have got,

therefore the usual run of nostrums with which the ruling party has been regaling the country all these days. But it is unfortunate the President has been made to augustly do it for the ruling party.

This is not an address that will inspire the nation: this is not the address that will bring about national agreement on much-needed solutions for the urgent problems of the day. It does touch the depths of the people and it cannot rally the people to the causes for which the President has been so often giving a call to the people

So I find that it is poor both in content and style and it is all of a piece with the general deterioration in the country.

It is our extreme regret that our esteemed President was pleased not to take notice of the fact that our country was becoming a non-country in the international field our government was becoming a non-government in the economic field and this Cabinet which my hon friend Shri Hanumanthaiya left the other day, is now becoming a non-Cabinet for it is only the inter coterie of it which seems to matter.

Why do I say that it is becoming a non-country in the international field? If this country cannot matter even in relation to South East Asia, you ďο that this country is going to matter anywhere in the world? Why. again, did I say that it has almost become a non-government in the economic field? Because, is there any doubt about who is ruling country now? It is not Shrimati Indira Gandhi who is ruling the country; it is the high prices which are ruling the country; it is unemploy. ment which is ruling the country. There is no place where the economic writ of the government is running. Therefore, I say it is becoming a nongovernment in economic field Coming to the Cabinet, my hon, friend, Shri Dinesh Singh, who happens to be here just now reminds me of the fact

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that when he was in the government there used to be a 'kitchen cabinet'. Now there is progress from the kitchen to the treasury; now there is the tosha khana cabinet. So, it is indeed very good progress—from the kitchen to the treasury. That is where we are.

The Economic Survey also presented a very sombre, dark and gloomy picture. The President's Address has been described by the Members this House and even out side as a very depressing, colourless and lifeless performance. There is nothing surprising in this. Lack of policies on the part of government, on the one hand, and poor implementation of policies such as they exist, on the other, have resulted in undermining the economy and confronting the country with serious economic and political problems, The sins of omission and commission of the government are now coming home to roost.

I do not know if the Prime Minister ever finds time to ponder over the situation that is rapidly developing in this country and whether she has the time to reflect over the serious trends that seem to manifest in the country for everybody who would look at them.

Most of the sections of our society are now in battle dress against this government. The students are in battle dress, the teachers are in battle dress, the NGO_S are in battle dress. There seems to be complete rupture of law and order in many parts of the country.

And what about the minorities? They have created such great misapprehension in the minds of the minorities that the latter have lost their faith in the government. Only two years back, the government could take pride in the fact that the minorities were mostly behind them. Now I can say with the greatest amount of confidence that the minorities have lost confidence in this government to the extent of 99.9 per cent, and rightly too. I am giving you the reasons. You have seen in this House

how the Aligarh Muslim University Bill was bull-dozed during a few hours and the amendments were coming on Sheets of papers while speeches were being made on the Bill. This is not the way to deal with the sentiments of the minorities. So far as the Delhi Education Bill is concerned, there are other minorities, Anglo-Indians and Christians, who are very much exercised over it. In the background of all this is the fact that only some time back this government did not heed the advice of the opposition that those clauses of the Constitution which relate to the fundamental rights the minorities should not be touched at all, they should be insulated from all amendments. We stand for them. Even at that time, the entire Opposition put up a united stand that those fundamental rights which relate to minorities should be insulated from any type of amendment by this Parliament. We also stand for amendment of the Aligarh Muslim University Act which has hurt sentiments of a large number of our countrymen.

The Prime Minister said the other day that now democracy itself may be in jeopardy. While you may or may not agree with her gloomy prognostication, there is no doubt that she was completely wrong in giving the reasons for it. Also, she was taking a leaf out of Mr. Nixon's book. Now, many people have been expressing their suprise at the love-call that has been extended to the United States. But what kind of reception was extended to the new Ambassador of the United States by the Air India? Here it is:

Oh, Danny Boy You're Irish, puckish

controversial, unorthodox.

Oh, Danny Boy

were going to love you so.

Therefore, here is the real love-call which has been given by the Air India and that was on display in front of the Air India office.

[Shri Shyam Nandan Mishra]

I was speaking of the Prime Minister taking a leaf out of Mr. Nixon's book. Mr. Nixon sometime back spoke of what he called the silent majority and of the vocal minority. Now, the Prime Minister of India speaks of the suppressed majority and of oppressive minority. The language of Mr. Nixon and the language of the Prime Minister is on all fours.

There is, however, no doubt that because of its acts of omissions commissions, the very future of democracy has been put on the agenda by this Government.

Those who hailed the massive mandate earlier are now wondering whether they were not too hasty in rushing to the judgment. Now, fears are being entertained whether this Government would not succeed in completing discrediting both democracy and socialism. For if the party which wields such a great majority both at the Centre and in the States is not able to tackle the fundamental problems of this country, would not the people begin to doubt that democracy cannot deliver the goods (Interruptions). So, the Swatantra may be the next choice!

The credibility of this Government has not only gone down by many notches but it is almost minus today. The gilt is off the ginger bread. As Paul Samuelson, the great economist who is a Nobel laureate said the other day, illusionment is very often the cause of disillusionment. So, you find this process of rapid disillusionment. It is so rapid, that may be difficult for the Opposition parties to keep pace with it.

All the promises of this Government have been found to be 'Election Hyperboles', nothing else, and the sellers' market in slogans is almost over now. There used to be a sellers' market in slogans. But that sellers' market in slogan is almost over now. Now, after having miserably failed on every front, and, after having failed to move in the direction in which the country wanted this Government to

move, this Government is observing 'Fortnights of Alibis'. One Fortnight for C.I.A., another Fortnight for Bureaucracy and yet another Fortnight for what they call traitorous and 'Anti-national' Opposition. Prime Minister who calls the Opposition to be traitorous and anti-national is unfair to the Opposition unfair to this country....

SHRI PILOO MODY: And unfit to be the Prime Minister.

SHRI SHYAMNANDAN MISHRA: I accept the amendment.

The country is wondering: Where is the charisma or the magic of leadership now? Do you find the imprint of this charisma or this magic of leadership on the problem of unemployment, on the problem of prices, on Andhra, on Assam? Where do you find the impress of the magic of leadership and charisma? What a temporary gleam it was! And yet, the Prime Minister prided herself all the time that it was going to be a permanent kind of regime so far as she was concerned.

It is now time for us to pause and consider how these two years have passed and what they have left behind. Thanks to this Government, during the two years of its massive mandate rule, the nation has been in the grip of cumulative deterioration process, and we have been in a descending spiral in every way . . .

SHRI PILOO PODY (Godhra): Except prices.

SHRI SHYAMNANDAN MISHRA: Yes. The only thing that this Government or this Party is capable of is to blow political bubbles and populist balloons in the air. That is what they are capable of.

The country now asks the Prime Minister, "What more have Madam, up your sleeves to complete this process of deterioration

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when will you change this Kali Mudra that you have assumed for this country?". All the rosy promises of this Government, Mr. Deputy-Speaker, now lie buried in a sepulchre of words and slogans,

These two years would be considered to be not only wasted years but the most ruinous years. What they have left behind, what we have witnessed already is bad enough but what the atmosphere generated by the them promises is intinitely worse. That is indeed, what is in store for us.

These two years have a tale to tell, a lesson to give to us. Glittering promises can turn out to be the worst deceit, and successes built on false slogans have their destruction built in them. This is also a lesson for us that the enemy number one for this country is the pseudo-radicalism of the ruling party which can give neither growth nor social justice. This Government has been the preacher of this pseudo-radicalism, and that has been the cause for all the decline that we have witnessed in this country.

If soaring prices, rapidly accelerating unemployment and widening dispartities are what socialism is expected to yield, then there is no doubt, Mr. Deputy-Speaker, that we have indeed had a bumper crop of it during the course of the last two years—bumper crop of this socialism, if these are the attributes of socialism!

Therefore, I say with all sense of responsibility that, to say that things are assuming crisis proportions, would be an under-statement. In fact, it is our duty to warn the country and tell it that we are hurtling towards a crash.

The recent threat of resignation by the Prime Minister and her lament that democracy was in danger because the majority was being supressed by the minority should not be taken very lightly. These have come to her head in a peculiar conjunction of circumstances

Similarly the unprecedented ministerial inflation is a sign of weakness and not of the strength of the Prime Minister. I do not find in front of me the hon. Minister for Parliamentary Affairs. One cannot unravel the mystery of his going away and coming back. Why did he leave then and why is he brought in now?

SHRI PILOO MODY: While his going away was a disaster, his coming back is a calamity.

SHRI G. VISWANATHAN: He was taking rest for one year.

SHRI SHYAMNANDAN MISHRA Yes. This kind of ministerial expansion is the cruellest joke that could be played upon the starving and famine-stricken people of this country.

SHRI G. VISWANATHAN: It is not yet over.

SHRI SHYAMNANDAN MISHRA: What is worse is the fact that the area of confidence of the Prime Minister seems to be dangerously shrinking and narrowing down and she may very rapidly come to the point when she would have faith in herself and nobody else in the Cabinet. Now, some of her senior colleagues must know where they stand. They are no better than the civil servants and Minister's guards. They are no better than them.

SHRI PILOO MODY: Here comes her Chief Secretary.

SHRI SHYAMNANDAN MISHRA: Now, let me come to the economic scene which is undoubtedly disturstagnation or ne: There is ing. the economy. To stagnation in national income rose only by 1.5 per cent or so in 1971-72. This sad performance is expected to be repeated even this year so that during the course of the last two years, the per capita income would have declined by 1 per cent every year. That performance glittering is the

[Shri Shyamnandan Mishra]

of this Government! And, why not? Perhaps this is very natural because there is now a dynamic drive to the zero rate of growth. This is dynamism of this Government which inhibited . . . (Interruptions) you take the poor man's per capita income, then, you will know that it would have been eroded by 15 per cent or so-that is, to the extent of the price rise. It is a really Garibi Hatao programme!

There has been a shortfall in food production and the deceleration had started even before the drought had appeared on the scene. But let me talk for a while about this drought. The drought in some of States does not seem to be receiving adequate attention from this Government. 70 to 80 per cent of the cattle have died or disappeared in Mysore, but this has not caused any concern to this Government. Many people are going without water. But look at the policy this ruling Party has been pursuing. Why are people in Maharashgoing without water? liquor has been made cheaper by 35 per cent by bringing down the sales tax and the excise duty but the food prices and the prices of other essential commodities have gone up by 30 to 35 per cent... (Interruptions) Now, in respect of drought, our complaint is that not only the amount made available for the relief of the people is inadequate but there are no uniform criteria followed in giving relief to many of these areas. That is the complaint you hear in Gujarat. That is the complaint in Mysore and that 's also the complaint in Rajasthan and in some other drought stricken areas.

Now, industrial production has almost been grinding to a halt. here seems to be some chirping in the ruling party circles that there has been a pick-up in the industrial growth because it gone up by 7 per cent or so during the few months of the last year. May I remind this Government that this has been only a temporary phase and I have every fear that probably the industrial production has again resumed its regressive trend because of the shortage of power and because of the bottleneck

in transport and so on. The price level would have gone up

during the current financial year by not less than 15 per cent. This in fact is the result of the policy this Government has been pursuing during the course of the last few years. During Mrs. Gandhi's rule of seven years money supply has doubled and the commodity has production gone up bу only half less than half of or The damage that such a rise in prices cause to the living standards of the poor people and to the distribution of income between the rich and the poor must be manifest the meanest of intelligence. If the Prime Minister is not able to figure out the effects of the rise in prices, on the distribution of income, etc. she should remit this problem to one of the economists who happens to be associated with her personal Secrettariat,-Mr. P. N. Dhar is there now. this Alongside situation. figure of unemployment had been spurting at the rate of 26 per cent per According to the registration figures at the Employment Exchanges, as against three who found jobs out of ten registered at the Employment Exchanges during the sixties only one is able to find job out of ten at the present time. That is the situation, I may say, explosive unemployment situation, in the country with which we are confronted now. And, this is because of the administrative and the economic policies that this Government has been following.

Now, let me tell you a sad tale. Let me tell you how this Government has turned the 'State' into the Estate' of the ruling party. Let it be made quite clear to everybody—you have no more in this country, what you call, a 'State' but it is the 'Estate' of the ruling party. And, I don't say that arbitrarily. What happened recently at Bidhan Nagar should be known to many of the knowledgable persons in this House. The Defence Ministry built two bridges to facilitate entry

into Bidhan Nagar. I have seen the bridges with my own eyes. What is the defence aspect involved here, to Warrant Construction of the two bridges to facilitate entry into Bidhan Nagar? This has been done to promote the ruling party's interests.

There had been demands in this House and outside that the period of emergency must end. There is a great need for doing so. Even the DIR was used by the ruling party for getting its printed in time, So, this was done, again, to promote the interest of the ruling party, to get their souvenior printed in time. At one etime due to almost or near total strike, all the Printing Presses in Calcutta were closed. That was during the third week of December. The Chief Minister of West invoked the D.I.R. to force these workers to go back for printing the souvenir of the ruling party. This cannot be controverted by any person.

15.53 hrs.

[SHRI K. N. TIWARY in the Chair]

I will now tell you, Mr. Chairman, how the Government had been getting money. I will give you some concrete instances of how funds have been raised through advertisements by the captive public sector and making the private sector pay heavily in lieu of donations for the party souvenir. If you look at any of the souvenirs published by the ruling party vou will find a bumper crop of advertisements, of not less than Rs. 10 lakhs for every souvenir. Why have the capitalists been so very generous to the ruling party?

SHRI M. RAM GOPAL REDDY (Nizamabad): How much your party is getting?

SHRI SHYAMNANDAN MISHRA: My party does not get even a penny.

SHRI SHYAMNANDAN MISHRA:

Then consider the utterly vulgar display on the birthday of the Prime Minister, when the West Bengal Gov-

SHRI K. P. UNNIKRISHNAN (Badagara): What was wrong with that?

SHRI SHYAMNANDAN MISHRA: ...took a full-page advertisement in a number of leading and important newspapers for indulging in adulatery sycophancy of the Prime Ministery. Some commentators have, therefore, rightly remarked that the taxpayers' money was used up first....

SHRI K. P. UNNIKRISHNAN What was wrong with that?

SHRI PILOO MODY: He says that it is justified. I agree that it is justified, because the Prime Minister needs to be introduced to the Bengal public.

SHRI SHYAMNANDAN MISHRA: In fact, the taxpayers' money which was used to serenade the birthday of a party leader and also to give money to the big magnates of these newspapers could have been used for building so many schools, for providing many water taps, and for clearing so many slums. That is what one commentator had said on this subject.

Since my hon. friend Shri I. K. Gujral also happens to be here, I would like to say that Government has been blatantly using the Press Information Bureau for the promotion of his party interests. Here I have got the testimony of no less a person than the most respected of the editors of the country. Mr. Chalapati Rau. Mr. Chalapati Rau has said that there was proliferation of the information personnel without commensurate need. He has said that the only function performed by these information personnel was to give hand-outs in a profuse manner. Mr. Chalapati Rau's comments produced a spate of letters in the National Herald, and one letter said:

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[Shri Shyamnandan Mishra]

"At point which 'Magnus' misses is the manner in which the PIB trying to buy the journalists..."

—I am not saying this, but this has appeared in the National Herald in the course of a letter—

"Apart from house, travel and scores of other facilities provided to journalists at much less than the market rates, the PIB's budget for imported wine and entertainment has increased enormously in recent years."

SHRI K. P. UNNIKRISHNAN: Who has written this letter? I am entitled to know this.

SHRI SHYAMNANDAN MISHRA: It is also very disturbing to see this highly partisan Government's attempts to make the Election Commission a hand-maid of its party. We cannot approve of any assignment being given to the Election Commissioner on his retirement. This party has given a new assignment to the former Election Commissioner thus it is trying to corrupt the very source of democracy. That might make the Election Commissioner look forward to patronage at the hands of Government, which might use him for its own purposes with tantalising baits. We are also not impressed by the manner in which the new Election Commissioner has been adorned a decoration simultaneously with his appointment as Elecetion Commissioner. We cannot approve of that also.

Here, I would like to press for an Election Commission which consists of no less than three persons. If the Government which can expand its Cabinet out of all proportions stints on this, the motives are obvious. It must be borne in mind that this was a recommendation made by the Joint Committee of Parliament on election laws that the Election Commission must consist of at least three persons.

The worst thing is that the Election Commission is being made to postpone bye-elections because the Ruling Party had a bloody nose in some of the bye-elections. They have almost frozen the bye-elections. The blanket reason given is that there is drought in some areas of this country. When did we not have drought?

The Government's somersault on the policy towards big business and monopoly houses is clear enough for everyone to see. The tie-up-this is a very interesting thing; you must bear with me for a while-between big business and Government is so deep that the Government cannot but pursue policies conducive to interests. Recently, a beer magnate inducted into the board of directors of the Associated Jouranls Limited which publishes the National Herald. It is this 'successful businessman who has put up a big column in the connaught Circus proclaims:

"The Leader is right Our future is bright".

Mr. Chairman, I would not ask you to give your opinion, but you must be in the know of it, that it is this magnate who was asked to streamline the ruling party in Parliament and the AICC headquarters at 5, Dr. Rajendra Prasad Road. This gentleman is Shri Kuldip Narang. Let any member from the ruling party stand up and challenge me on this point. I have got proof about it (Interruptions).

(Interruptions)

SHRI CHANDRAJIT YADAV: (Azamgarh): Challenge on what?

SHRI SHYAMNANDAN MISHRA: That you have not asked him to reorganise your party both inside and outside Parliament. He is agreeing.

SHRI CHANDRAJIT YADAV: Do not lose temper. I just wanted to know.

SHRI SHYAMNANDAN MISHRA: This person, Shri Kudip Narang, has made vast sums of money in sugar, beer and ready-made garments.

It is from such a party—I find Shri S. M. Banerjee here; I was looking for Shri Indrajit Gupta—that Shri Indrajit Gupta expects socialism to come. A party which has been reorganised by Shri Kuldip Narang! (Interruptions).

SHRI S. M. BANERJEE: The country has heard the only socialist in the country! (Interruptions).

SHRI SHYAMNANDAN MISHRA:
This is about the ruling party and
the monopoly houses. I really pity
Shri S. M. Banerjee. Self-deception
could go no further.

So there is nothing surprising that the West Bengal Chief Minister goes to the Chambers of Commerce and says that it is necessary to allow the big business houses to expand if you want to break the stagnation in this country. There you find the Minister of Industrial Development present also but not disagreeing with him.

But why go to Calcutta? What happened in this city of Delhi under the direct inspiration and guidance of the Prime Minister? A new industrial policy has been enunciated which gives greater scope to the elites of the business world for operation. Earlier there used to be a classification of industries as the 'core' industries and 'heavy' industries. Now all that classification has gone. I can given number of instances.

On one of the most burning problems of the day. Andhra, we will have a separte occasion to speak. We are shedding tears over the language trouble in Assam or the Mulki Rules trouble in Andhra? But how could the nominated Chief Ministers, though they may be good and well-intentioned control such situations? We have a nominated democracy in this country as in Indonesia there was a guided democracy. We know that result of the guided democracy in Indonesia. Here the result would be no better. Under any such nominated democracy, corruption is bound to be rampant.

Therefore, we find that the Chief Minister of Haryana, Shri Bansi Lal, has been given a clean chit. But may I warn the ruling party that though Shri Bansi Lal will sink, he will make others also sink with him? He has put the ruling party in a situation, he has put the Prime Minister in a situation, of blackmail. What did Brigadier Ran Singh, who has been the Speaker of the Haryana Assembly, say about Shri Bansi Lal? We are going to take up this matter separately.

If you permit me to say a few words, in the interests of the drought-stricken people of Gujarat, I would say that the Narmada project should be taken up at the earliest possible opportunity, and the Prime Minister must not delay the announcement of her award any further in this matter.

भी चन्त्रजीत यादव : (ग्राजमगढ) महोदय, राष्ट्रपति महोदय ने श्रपने श्रभिभाषण में इस बार बहुत से राष्ट्रीय प्रश्नों की तरफ भीर ऐसे सवाल जो हमारे देश की जनता के सामने हैं, उन की तरफ ध्यान खींचने का प्रयास किया है। उन्हों ने ग्रपने ग्रभिभाषण में सब से पहले हमारे देश के बहत से भागों में जो श्रकाल की स्थिति है जिस से हमारी जनता ग्राज एक बहुत बड़ी मुसीबत का सामना कर रही है उस की तरफ सरकार का भी ध्यान भीर देश की जनता का ध्यान खींचा है। राष्ट्रपति महोदय ने हमारे देश के विभिन्न भागों में जो घटनायें हो रही हैं जिस में हिंसा का सहारा लिया जा रहा है भ्रौर शान्ति व्यवस्था को चुनौती दी जा रही है उस की तरफ भी हमारी जनता से प्रार्थना की है कि इन बातों की हम प्रजातांत्रिक तरीके से ग्रापस में मिल कर

[श्री चन्द्रजीत यादव]

के एक दूसरे से सलाह मश्विरा कर के उसका हल निकालने का प्रयास करें।

राष्ट्रपति महोदय ने सर्वेक्षण किया हैं कि पिछले दो वर्षों के ग्रन्दर जो घनटनायें इस देश के भ्रन्दर घटीं। श्राने वाले जमाने में जो कुछ काम हमारे देश के लिये करना जरूरी है उस की तरफ भी उन्हों ने ध्यान खींचा है श्रीर सरकार किन कामों को करना चाहती है उस का भी संकेत उन्हों ने दिया है। श्रीमन. ग्राज हमारे देश में एक कठिन स्थिति है। म्रार्थिक भौर सामाजिक संकट की घडी से हम गजुर रहे हैं। इस के ऊपर ग्रगर हम पर्दा डालने की कोशिश करेतो शायद हम इस का निराकरण नहीं निकाल सकेंगे। यह बात मानते हैं कि महगाई बढी है, ग्राज हमारे देश का जन जीवन कठिनाइयों से गुजर रहा है। माज हमारे देश के पढ़े लिखे नौजवनों के सामने उन की बेकारी की समस्या है, श्राज हमारे देश की जनता के सामने उस की भ्रपनी जिन्दगी के प्रगति के सवाल बहत तीखे बन कर उस के सामने खड़े हैं। हमारे देश के पिछड़े हिस्से कैसे प्रगति कर सकें, हमारे देश का उद्योग श्रीर कृषि कैसे उत्तरोत्तर बहते जायें श्रीर हमारा देश धन्ततोगत्वा कैसे स्वालम्बी बन सके, ग्राज इस तरफ हमारा ध्यान लगा हन्ना है। ग्राज हम ऐसी चुनीतियों का मुकाबला कर रहे हैं जो हमारी भ्रांतरिक चनौतियां हैं श्रौर बाह्य चनौतियां भी हैं, श्रौर इसलिये इन चुनौतियों का मुकाबला करने के लिये हमारे देश में एक एकता पैदा हो, एक शक्ति पैदा हो, हम सही रास्ते पर चलें, भ्रपनी कमजोरियों को भी देखें, उन्हें दूर करने का प्रयास करें भौर फिर हम भ्रपने लक्ष्य की तरफ निरन्तर बढ़ते जायें, हमें भ्रब इस पर गौर करना है, सोचना है।

मुझे ब्रफसोस है कि ब्रभी मिश्रा जी ने जो ग्रपना बड़ा भावुकता पूर्ण भाषण दिया, मुझे बड़ी निराशा हुई। मैं उन की इज्जत करता

हं भीर यह ग्राशा करता हं कि वह ऐसे व्यक्ति है हैं जो हमारी समस्याग्रों के ऊपर गम्भीरता से विचार करते हैं, उस का एक सही सन्त्रलित रास्ता निकालने का प्रयास करेंगे। संसद को पार्टीबाजी का ग्राखाडा बनाने की जो लोग कोशिश करते हैं उस में मैं उन की गणना नहीं करता, लेकिन घाज उन का जो भाषण हम्रा है वह पार्टीबाजी, संसद को भ्रखाडा बनाने का जो प्रयास इस देश में, आज से नहीं जब से संसद की स्थापना हई तब से कुछ लोगों ने करने की कोशिश की, मुझे दुख है कि आज मिश्रा जी उसी कतार के ग्रन्दर खड़े हए हैं। जिन्हों ने मांखें बन्द कर के देश की समस्यामी को देखने से इन्कार किया भीर यही नहीं बल्कि जानबुझ कर एक प्रयास देश में हो रहा है कि तस्वीर का एक विकृत रूप देश के सामने प्रस्तुत किया जाये । यह एक षडयंत्र है जो कि देश में रचा जा रहा है प्रतिक्रियावादी ताकतों के द्वारा, रूढिवादी ताकतों के द्वारा, देश में निहित स्वार्थ वाली ताकतों के द्वारा भौर कुछ विदेशी ताकतों के द्वारा फिर चाहे वे साम्राज्यवाद की ताकतें हों, उपनिवेशवाद की ताकतें हों दूनिया के दूसरे विकासशील देशों को दबाने वाली ताकतें हों. किसी देश को स्वालम्बी न बनने देने वाली ताकतें हों। ये जो साजिशें चल रही हैं यह जो षडयंत्र चल रहा है उस का ही भ्राज यह नतीजा है कि इन्हों ने इस तरह का भाषण किया है भीर इन के कुछ मित्र जो परिस्थिति म्राज देश के भ्रन्दर पैदा करना चाहते हैं. उसी का यह एक सब्त है। यह कोई छिपी हुई बात नहीं है।

ग्रिधिष्ठाता महोदय, पिछले दो वर्षों में देश ने ऐतिहासिक घटनाओं को देखा है। मुल्क में शान्तिपूर्ण तरीके से इनकलाबी परिवर्तन हुन्ना है। ग्रव्वाम ने अपने जीवन के सवालों के ऊपर ग्रपने राष्ट्र के सावालों के ऊपर, जीवन के मूल्यों के ऊपर श्रादशों के उत्पर पिछले दो वर्षों में जिस तरह का संचर्ष किया है, जिस दौर में से श्राम जनता गुजरी है शौर उस संघर्ष

में जो एक ग्रभूतपूर्व सफलता उस ने पाई है भौर श्रपना एक इमेज बनाया है, वह किसी से छिपा हम्रा है।

श्रिधिष्ठाता महोदय, मिश्र जी कहते हैं कि शान्ति श्रीर व्यवस्था समाप्त हो गई है, देश के जो श्रल्पसंख्यक हैं उन का शासक दल के प्रति विश्वास समाप्त हो गया है। वह कहते हैं कि देश में प्रजातन्त्र का भविष्य समाप्त हो गया है, श्रिधकारमय हो गया है.

श्री इयाम नन्दन मिश्र : प्रधान मंत्री ने यह कहा है।

श्री चन्त्रजीत यादव : प्रधान मंत्री ने यह कभी नहीं कहा है कि देश में प्रजातन्त्र का भविष्य भन्धकारमय हो गया है। प्रधान मंत्री देश की करोड़ों जनता की नेता हैं। ग्राप को याद होगा कि पिछले दो बरसों में में अजीब घटनायें घटी हैं और अजीब सी परिस्थिति में से हो कर देश गजरा है। 1967 के बाद देश में ही नहीं बल्क दुनिया के अन्दर भी लोग कहने लग गए थे कि हिन्द्स्तान में राजनीतिक स्थिरता समाप्त हो गई है, भारत में शासन विखर रहा है. प्रजातन्त्र का भविष्य ग्रंधकार में डब रहा है. देश में भ्रराजकता की, भ्रशान्ति की, भ्रव्यवस्था फैलाने वाली ताकतें. प्रतिक्रियाबादी ताकतें भागे भा रही हैं। यह सब से बड़ी चनौती देश की जनता के सामने थी। यह हमारे जीवन के मल्यों को, जीवन के श्रादशों को, देश के भविष्य को एक चनौती थी। मैं पूछना चाहता हूं कि मिश्र जी उस वक्त कहां थे, किस के साथ खडेथे जब इन श्रादर्शों को चुनौती दी गई थी। वह भगर समाजवाद के हामी बनते तो मझे खुशी होती, समाजवादी विचारधारा वाले लोगों के नेता बनते तो मुझे खशी होती। लेकिन वह तब खड़े कहां थे ? खड़े थे उस वक्त स्वतन्त्र पार्टी के साथ जो सामन्तों की एक मात्र नेतत्व करने वाली पार्टी है, नमाइन्दगी करने वाली पार्टी है, जो राजाश्रों की

को कायम रखना चाहती है, जो पूजीवाद को कायम ही नहीं रखना चाहती है बिल्क उस को विकसित भी करना चाहती है, जो हमारे देश को दुनिया के साम्राज्यवादी देशों के साथ जोड़ना चाहती है। उस पार्टी के कंधे से कंधा वह मिलाए हुए थे, उस से पैर से पैर मिलाए हुए थे। उस के साथ मिश्र जी और उन की पार्टी चल रही थी। देश में जनसंघ जो प्रतिक्रियावाद का प्रतीक है जो म्रल्यसख्यकों के म्रधिकारों को चुनौती देने वाली सब से बड़ी पार्टी है, जो देश की खंडित करना चाहती है, जो देश की राजनीति में जातिवाद और सम्प्रवायवाद को फैलाने वाली है, उसकी पोपक है उस पार्टी के साथ मिश्र जी तब खड़े थे।

उन्होंने कहा है कि उन को तकलीफ हो रही थी कि देश में प्ंजीवाद बढ़ रहा है। उन को तकलीफ है कि श्रीमती इन्दिरा गांधी पंजीवादियों के हाथ में देश को बेच रही हैं। लेकिन जब देश का पंजीवाद भीर भन्तर्राष्ट्रीय पंजीवाद दोनों मिल कर चनौती दे रहेथे उस वक्त मिश्र जी भ्रौर उन की पार्टी उनके साथ खडे थे। ग्रधिष्ठाता महोदय, ग्राप तो जानते ही हैं कि पार्लियामेंट के ग्रन्दर उस वक्त हमारा भ्रत्यमत था ग्रीर ये विरोधी दल वाले बहमत में थे। इन सब ने मिल कर के महागठ-बन्धन किया । उस गठबन्धन का एक ही लक्ष्य था भ्रौर वह यह कि देश में प्रजातांत्रिक मुल्यों को बरबाद करना, देश की जनता के ग्रधिकारों को छीन लेना। देश की जनता ने 80-85 साल ग्राजादी की जंग लडी थी भ्रौर उस ने यह लडाई भी लडी क्योंकि यह उस के श्रिधिकारों के ऊपर एक प्रहार था। देश की प्रधान मंत्री श्रीमती इन्दिरा गांधी खड़ी हुई भौर उन्हों ने इस चनौती को स्वीकार किया। उन्हों ने कहा कि संसद् से जनता के ग्रधिकारों की रक्षा मैं नहीं कर सकती हैं, संसद से जनता की गरीबी दूर करने के लिए, देश की गरीबी को खत्म करने के लिये कानन में

[श्री चन्द्रजीत यादव] नहीं बनवा सकती हूं भ्रौर चूंकि संसद् से वह काम नहीं हो सकता है जो करोडों गरीब जनता चाहती है, इस वास्ते इस संसद् को रखने से कोई लाभ नहीं भौर हम इस संसद् के अन्दर इस का फैसला नहीं करने वाले हैं. देश के भविष्य का फैसला करने वाली भ्रन्ततोगत्वा देश की करोड़ों जनता है. जो बेपढी लिखी हो सकती है. जो बेजबान हो सकती है लेकिन जिस की राजनीतिक समझदारी जिस की राजनीतिक बद्धि की परिपक्वता. जिस की प्रजातांत्रिक ग्रधिकारों के बारे में · चैतन्यता. जिस की देश भक्ति को कोई चनौती नहीं दे सकता है। प्रधान मंत्री ने कहा कि अगर इस का फैसला करना है तो जनता के सामने चलो। उन्हों ने संसद् को भंग किया भौर वह देश की जनता के सामने गयीं। मझे गर्व है कि देश की जनता ने देश के प्रजातन्त्र की रक्षा ही नहीं की बल्कि देश की अखंडता को भी बचाया देश की एकता को भी बचाया भीर भ्राज हम विश्वासपूर्वक कहने की स्थिति में हैं कि देश में प्रजातन्त्र का भविष्य सूरक्षित है, उस की जड़ें मजब्त हैं।

मैं मिश्र जी की भाषा नहीं बोलना चाहता हूं। लेकिन मुझे प्रफसोस है कि भ्राज उन्हों ने ऐसी भाषा का प्रयोग किया । लेकिन में इतना अवश्य कहना चाहता हूं कि इन की पार्टी भीर इन के साथी श्राज नेताओं का कारेक्टर एसेसिनेशन, दलों का कारेक्टर एसेसिनेशन, दलों का कारेक्टर एसेसिनेशन, दलों का कारेक्टर एसेसिनेशन, दलों के ऊपर प्रहार करने पर तुले हुए हैं। यही इन का एक लक्ष्य है। सन्तुलित भाषा में मैं कहूं तो यह कह सकता हूं कि मिश्र जी श्राज निराशा की जबान बोल रहे हैं, देश के उन लोगों की जबान बोल रहे हैं, जिन का श्रपने पर से यकीन उठ गया है, जिन का भारानिवश्वास [खत्म हो गया है। इसी वास्ते माज वह निराशा की जबान बोलते हैं।

इन्हों ने कहा कि बड़ी तेजी के साथ निराशाकी भावाना पैदा हो रही है, हमारे सारे बादे गलत साबित हुए हैं। पीलू मोदी साहब ने एक संशोधन पेश किया कि प्रधान मंती, प्रधान मंत्री रहने के योग्य नहीं हैं। जब उन्हों ने कहा कि शी इज धनफिट दुवी दी प्राइम मिनिक्टर तब इन को यह कहने में देर भी नहीं लगी कि में इस संशोधन को स्वीकार करता हूं।

SHRI SHYAMNANDAN MISHRA: Because she calls us traitors.

श्री चन्त्रजीत यादवः उनके दुर्भाग्य से इस देश में प्रजातन्त्र बहुत मजबूत है, देश की प्रधान मंत्री मिश्र जी श्रीर मोदी जी नहीं बनाते, देश की करोड़ों जनता बनाती है। देश की करोड़ों जनता बनाती है। देश की करोड़ों जनता बनाती है। देश की करोड़ों जनता ने प्रधान मंत्री बनाया। उन के कहने से फिट या अनिफट वह नहीं हो सकती हैं। इस तरह की बातों का कोई असर पड़ने वाला नहीं है। मुझे आश्चर्य है कि उन की समझ में यह बात नहीं आतीं। नहीं कभी आएगी और नहीं आनी चाहिए।

उन्होंने कहा कि हमने वादे पूरे नहीं किए। राष्ट्रपति जी ने ग्रपने ग्रभिभाषण में भी कहा है कि हमारे सामने कठिनाइयां बहत हैं, काम बहत बड़ा है। हम दावा नहीं करते। जो वास्तविक स्थिति है वह भ्रापके सामने है। मैंने शुरू में कहा कि हमें दुख होता है कि देश में गल्ले के दाम, जनता के खाने पीने के सामान के दाम बढ गए हैं। ग्रगर वे बीस प्रतिशत बढते हैं तो गरीब जनता की जिन्दगी मुसीबत में पड़ती है, मध्यम दर्जे के लोगों को परेशानी होती है। ग्रगर देश में पढ़े लिखे लड़के लड़कियां बे रोजगार फिरते हैं, उनको काम नहीं मिलता, वे भटकते फिरते हैं तो यह किसी भी देश भक्त के लिए, उसके लिए जो देश को बनाना चाहता है, तकली कदेह है। यह वास्तविकता है। लेकिन भाज हम इसका मुकाबला कर रहे हैं। लेकिन यह कहा गया है कि इस मुल्क में दो हाल में कुछ नहीं हुआ है, ये दो साल निराशा के साल थे। मैं श्री मिश्र को याद

Thanks on

दिलाना चाहता हूं कि श्रभी एक साल से थोड़ा ही ज्यादा समय हुन्ना है, जब बंगलादेश को ले कर इतना बडा संकट हमारे देश पर श्राया । जिस शक्ति, दूरदर्शिता, समझदारी म्रीर म्रात्मगौरव के साथ देश म्रीर देश की सरकार ने उस संकट का मुकाबला किया, बह एक ऐतिहासिक घटना है। हर एक देश भक्त भीर देश से प्यार करने वाला बंगलादेश की घटना को जीवन भर याद करेगा श्रीर उस पर गर्व करेगा। माननीय सदस्य उस को भूल सकते हैं, लेकिन हम नहीं भूल सकते हैं।

यह ठीक है कि हमारे सामने परेशानियां हैं। हम एक नये दीर से गुजर रहे हैं। हमारे दल श्रीर हमारी सब सरकारों ने इस देश में एक नई परम्परा शुरू की है कि हम टाइम-बाउंड प्रोग्राम्ज कार्यान्वित करेंगे. निर्धारित समय के ग्रन्दर ग्रपने कार्यक्रमों को पूरा करेंगे। मुझे यह बताते हए खशी होती है कि हम ने यह निर्णय लिया था कि पिछले 31 दिसम्बर तक भारत के सभी विधान मण्डल भूमि सुधार के कानून पास करेंगे ग्रीर इन को लाग करने के लिए कदम उठायेंगे। ग्रगर माननीय सदस्य में समाजवाद जिन्दा रह गया है, तो उन्हें यह जान कर खुशी होनी चाहिए कि हिन्द्स्तान के सारे विधान मण्डलों ने 31 दिसम्बर तक भूमि सुधार के कानन पास कर दिये और अब सब सरकारें उन को लागू करने के लिए कदम उठा रही हैं। यह कोई साधारण बात नहीं है।

हम ने यह निश्चय किया है कि स्वतन्त्रता की रजत जयन्ती के वर्ष में हम ग्रपने गांवों में रहने वाले भूमिहीनों को जमीन देंगे, जिन के पास मकान बनाने के लिए जमीन नहीं है। लेकिन यह समस्या कितनी बड़ी है। हमारा देश श्रीलंका, कोरिया, पूर्वी ग्रॉर पश्चिमी जमंनी की तरह कोई छोटा देश नहीं है। हमारा 56 करोड़ का देश है। जब हम ने यह मूल्यांकन किया कि इस देश में ऐसे कितने

लोग हैं, जिन के पास ग्रपनी झौंपड़ी बनाने के लिए जमीन नहीं है, तो मालूम हुन्ना कि एक करोड़ इन्सान ऐसे हैं, जिन को जमीन देनी पड़ेगी। यह कोई साधारण बात नहीं है। हमने यह निर्णय किया है कि हमारी सब सरकारें 15 ग्रगस्त, 1973 तक उन एक करोड़ इन्सानों को मकान बनाने के लिए जमीन देने का प्रयास करेंगी। जिन एक करोड इन्सानों को सैकड़ों सालों से भ्रपनी झौंपड़ी बनाने के लिए जमीन नहीं मिली है, उन के लिए यह कोई मामुली निर्णय नहीं है, बल्कि बड़ा भारी निर्णय है।

माननीय सदस्य ने कहा है कि हमारे देश में बेकारी की समस्या है: कौन इन्कार करता है उस से ? प्रधान मन्त्री ने कहा कि कि हम लम्बी चौड़ी बातें नहीं करना चाहते हैं, बल्कि जो काम हम ने भ्रपने लिए, निश्चित किये हैं, उन को पूरा करना चाहते हैं। कठिनाइयां बढ़ेंगी, महगाई बढ़ेगी, संकट बढ़ेंगे, लेकिन हम उन समस्याम्रों का डट कर मुकाबला करेंगे। इस सदन में कुछ लोग इस बात की वकालत करते रहे हैं कि हम श्रमरीका श्रादि दूसरे देशों से पैसा लें भीर इस देश की सार्वभौमिकता को बेच कर, इस देश को अपमानजनक शर्तों में बाध कर किसी दूसरे देश से पैसालें श्रीर इस देश का विकास करें। हम ने उस राजनीति का भ्रनुसरण करने से इन्कार कर दिया है। हम ने कहा है कि हमारी कठिनाइयां बढ सकती हैं, लेकिन हम ग्रपने देश के ग्रान्तरिक साधनों को इकट्टा करेंगे, हमारे देश की जनता मुसींबत उठायेगी, लेकिन वह ग्रपने देश के ब्रात्मसम्मान की रक्षा करते हुए ग्रपने भविष्य के लिए, ग्रपने तेश की ग्रात्म-निर्भर बनाने के लिये प्रयास करेगी।

हमारे ये संकल्प कोई साधारण संकल्प नहीं हैं। देश की गरीबी को हटाने के हमारे संकल्प और नारे का इन लोगों ने बढ़ा मजाक उड़ाया था। लेकिन जब यह मजाक

[श्री चन्द्रजीत यादव]

उड़ाते हुए वे देश की जनता के सामने गये, तो जनता ने उन को दुत्कार दिया।

हम ने यह भी निर्णय किया है कि पांचवीं पंच-वर्षीय योजना के शुरू होने से पहले एक साल में हम पांच लाख शिक्षित बेकारों को काम देंगे और यह रफ्तान जारी रहेगी, ताकि पांचवीं पंच-वर्शीय योजना के ग्रन्त तक हम तीस लाख शिक्षित वेकारों को काम दें सकें। यह कोई मामूली काम नहीं है।

श्री पीलू मोदी: बिल्कुल मामूलो काम ' है। क्या तीस लाख लोगों को छः साल में काम देना कोई बहुत बड़ा काम है?

श्री चन्द्रजीत यादव: दुर्भाग्य से कल मैं यहां नहीं था। श्री वाजपेयी का समाजवाद लोगों के सामने खुल कर ग्रा गया। जनसंघ ने कानपूर में जो निर्णय किया, उस से लगता था कि एक नई समाजवादी पार्टी इस देश में पैदा हो गई है : हमारे दोस्तों ने कहा कि शायद जनसंघ ने इस देश की जनता के विचारों भ्रौर निर्णयों से सबक सोखा होगा, इस लिए माज वह बदल रहा है भीर एक प्रगतिशील रास्ते पर चलने के लिए मजबूर हो गया है। लेकिन मैं ने पहले भी गहा था ग्रीर ग्राज भी कहता हूं कि ये सारी बातें एक जानी-बझी, सोची-समझी नीति के भ्रनसार जनता को धोखा देने के लिए, जनता की ग्रांखों में धूल झोंकने के लिए की जा रही हैं।

हम ने यह निर्णय किया हम गत्ले का थोक व्यापार अपने हाथ में ले लेंगे। इस पर बड़ा शोर मच गया। यह ठीक है कि इस मुक्त में कीमतें बढ़ीं, गल्ला कम हुआ और गरीबों को नहीं मिला। यह ठीक है कि उस का वितरण ठीक प्रकार से नहीं हो सका। इस बात को ध्यान में रखते हुए हम ने यह हिर्णय किया कि गेहं, चावल, कपड़ा और मिट्टी का तेल आदि जीवन के लिए जो मावश्यक सामग्री है, हम सार्वजितिक माध्यमों से उस का वितरण करेंगे, ताकि हम उस सामग्री को पिंक्लिक डिस्ट्रीब्यूगन सिस्टम के जिरिय माम जनता को उचित कोमत पर दे सकें। इसी माधार पर हम ने यह निर्णय किया कि हम गल्ले का थोक व्यागर ग्रपने हाथ में ले लेंगे। जो लोग गल्ले के थोक व्यापारियों के मरोसे पर राजनोति करते हैं, जो जन लोगों के समयंन ग्रीर सहारे से राजनोतिक करते हैं, जो लोग सूबे ग्रीर ग्रन्य दैवा ग्रापदाओं को स्थित में मुनाकाखोरी ग्रीर जिल्लोराबाजों कर के जनता के पेट के साथ सौदेवाजो करते हैं, उन सब लोगों ने हमारे इस निर्णय का विरोध किया है।

हम ग्राशा करते थे कि श्री मिश्र के म्ह से ये शब्द निकलेंगे कि यह निर्गय **ग्र**च्छा ग्रीर स्वागत योग्य है । ग्रीर इसकी लागुकरना चाहिए। लेकिन यह चर रहे यहां उनके समाजवाद की सब से बडी पहचान है। श्रीवाजपेयी का साराभाषगभी इसा बात पर था कि सरकार क्यों गल्ते का थोक व्यापार ग्रपने हाथ में लेने जा रहा है। मैं कहना चाहता हूं कि इस मुल्क में गल्ले के लिए पब्लिक डिस्ट्रीब्युगन सिस्टम बनाया जाना हमारे वर्तमान ढांचे में एक ऐसा मौलिक परिवर्तन है, जो मौजूदा शोवग को व्यवस्था पर एक गहरी चोट है, देश को ग़रोब जनता को राहत देने की दिशा में एक महत्वपूर्ण कदम है। इसी लिए दर्द होता है इस मुल्क के शोषकों की राजनीति करने वालों को... शोषकों के सनर्थन से राजनीति करने वालों को, ग़रीबों के लिए बातें करने वालों, लेकिन उचित कानन बनने पर उस का विरोध करने वालों को। (स्यवधान) श्री मिश्र ने प्रधान मन्त्री से ले कर हमारी पार्टी ग्रीर हमारे लोगों पर घटिया दर्जे का ग्राक्रमण किया है, लेकिन मैं ने उनके भाषण में हस्तक्षेप नहीं किया। अब इस तरह टोकना उनको शोभा नहीं देता है। वह सुनना भी सीखें।

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सभापित महोदय: प्रपोकीशन को भी मौका मिलता है। माननीय सदस्य अपनी बात कह रहे हैं, तो उन को सुनिये। माननीय सदस्य अपनी बात भी मुनायें और अपने विरोधियों को भी सुने।

श्री चन्द्रजीतः यादव : इन लोगों को जो दर्द होता है, उस को मैं समझता हं। यह कोई नई बात नहीं है। जब इस देश में ग्राधिक भ्रौर सःमाजिक संकट उपस्थित होते हैं. तो इस देश की प्रतिकियाबाद, सम्बदायबाद, क्षेत्रवाद, निहित स्वार्थी ग्रीर पंजीपतियों की वकालत करने वाली ये ताकतें भौर दनियां की इसी तरह की ताकत मिल कर इस देश में मंकट पैदा करने की कोशिश करती हैं। मैं जानता हं कि आज इस देश में हिंसा का वातावरण पैदा करने की कोशिश की जा रही है। जो ताकते चनाव में हारी, जिन ताकता को जनता ने ठुकराया, ग्राज ने हिंसा का सहारा लेकर तोड़-फोड़ की राजनीति चलाना चाहती हैं। इस तएह के लोग देश के नेताओं के चरित्र पर लांधन लगाने की चलाना चाहते मिश्र जी ने क्या कहा ? उन्होंने कोई बड़ी गाली नहीं दी । इससे कई गुना बड़ी गाली सन 1971 के संसद के चुराव में, भिड़ टर्म एलेक्शन में उन्होंने दी थी। किसको उन्होंने गाली नहीं दी ? हमारे ब्रादशों को, हमारी नीति को, हमारे कार्यक्रम को, हमारे नेता को, पार्टी की, सब की गाली दी । लेकिन इस देश की जनता की एक शालीन परम्परा है। इस देश की जनता गाली की राजनीति में विश्वास नहीं करती । इस देश की जनता सच्चाई ग्रौर ग्रसच्चाई को सुनती है, समझती है भीर जानती है। इसलिए गाली देने वालों का जो हस पिछले चनावों में हुन्ना उससे उनको सबक लेना चाहिए और मैं उनसे कहना चाहता हूं कि म्राप म्रपने भविष्य के लिए अपनी पार्टी के भविष्य के लिए अपनी राजनीति के भविष्य के लिए उससे कुछ सबक सीखिये । उन्होंने कहा कि श्रौद्योगिक

उत्पादन यहां कुछ नहीं हम्रा, कृषि का सारा उत्पादन खत्म हो गया, बडा भारी संकट हमारे देश में पैदा हो गया । मैं समझता हं कि मिश्रा जी को ग्रपने ग्रन्भव से ग्रपने ज्ञान से इस बात को जानना चाहिए था कि कोई भी जो ग्रंपने ग्राधिक ग्रौर सामाजिक पनिर्माण के काम में लगता है, अपनी रचना के काम में लगता है कठिनाइयां उसके सामने भाती हैं। हम ने इसकी क्या सोचा नहीं था ? हम ने क्या इसकी कल्पना नहीं की थी ? हम जानते थे कि हमारे सामने कठिनाइयां भार्येगी । हम जानते हैं कि हमारा रास्ता दुरूह है। हम जानते हैं कि हमारे देश के अन्दर ऐसी कठिनाइयां आ सकती हैं। लेकिन सच्चाई की बात उन्हें करनी चाहिए। क्या कहा उन्होंने कि कलकत्ता के सेशन में डी ग्राई ग्रार का इस्तेमाल करके कांग्रेस पार्टी के सोवेनियर के लिए विज्ञापन लिया गया . . (ब्यवधान) . . इससे बढ़ कर झठ बात और कोई नहीं हो सकती है।

श्री क्यामनन्दन मिश्र : मैंने तो यह कहा कि हड़ताल चल रही थी । हड़ताल को डी० ग्राई० ग्रार० को इनवाक करके तुड़वाया गया । विज्ञापन की बात मैंने नहीं कही ।

श्री के एस वावड़ा : प्वाइंट ग्राफ ग्राइंर । ग्रमी माननीय सदस्य ने झूठ शब्द इस्तेमाल किया है । यह पालियामेंट्री नहीं है । उन्हें इसे विदड़ा करना चाहिए । झूठ श्रन-पालियामेंट्री शब्द है ।

सभापति नहीं दय: यह कोई प्वाइंट माफ मार्डर नहीं है। यह मनपालियामेंट्री नहीं है।

श्री हुकम चन्द कछवाय : जो स्वयं झूठा होता है वह सब को झूठा समझला है।

श्री चन्द्रजीत यादव: श्रीमन, मैं इसी ल्राप् यह कह रहा था कि धाज यह कठिनाइ हमारे देश के सामने हैं। इन कठिनाइयों यां

[श्री चन्द्रजीत यादः]

भाज हम सतर्क हैं। यह कठिनाइयां भाती हैं। लेकिन ग्राज हमें इस बात की खुशी भी होनी चाहिए, जिस बात की सब से बड़ी कमी है भौर जिस तरह का वातावरण पैदा करने की कोशिश की जाती है-इस देश की जनता में कमी नहीं है, इस देश के लोगों में कमी नहीं है, हमारे देश के लोग समझते हैं, लेकिन हमारे देश के अन्दर कुछ पार्टियां और कुछ पार्टियों के नेता ऐसे हैं जो देश की एक बिगड़ी हई, एक विकृत तस्वीर दूनिया के सामने पेश करने की कोशिश करते हैं। पिछले दिनों, में हमने जिस तरीके से भ्रपने राष्ट्रीय संकटों का सामना किया है, जिस तरीके से देश की माजादी की भौर देश की प्रभसत्ता की हम ने रक्षा की है, जिस तरीके से हमलों का मकाबिला किया है, हमारी जनता के जिस एकता के साथ. भ्रपनी जिस देशभक्ति के साथ भौर जिस सहनशक्ति के साथ इन संकटों का मुकाबिला किया है वह हमारी सबसे बडी शक्ति है। हम जानते हैं कि हमारे देश का भविष्य सुरक्षित है। हमारे देश का भविष्य हमारे देश की जनता के हाथों में सूरक्षित है जिस जनता की समझदारी उत्तरोत्तर भ्रपने अनभवों के बल पर बढती चली जा रही है।

ग्राखिर में एक बात कह कर समाप्त करना चाहता हूं। ग्राज हम एक ऐसी जगह पर खड़े हैं जहां हमें बड़ी गंभीरता से सोचना पड़ेगा कि हमारे वे साधन जिनके माध्यम से हम अपने ग्रादशों को, प्रपने लक्ष्यों को पूरा करना चाहते हैं क्या उसमें कमजोरियां हैं? ग्राज देश के ग्रन्दर जिस उत्साह ग्रीर समर्थन के साथ जनता ने हमें शक्ति दी, हम देखते हैं ग्रीर मानते हैं, इसमें किसी को गाली देने की बात नहीं है, नौकरशाही कहिंगे, प्रशासन का ढांचा कहिंगे, हमारे उन कामों को पूरा करने के लिए हमारा ग्राज का मौजूदा प्रशासन का ढांचा उसके लिए उपयुक्त नहीं है। इसके ग्रन्दर परिवर्तन करना पड़ेगा। हमें

सोचना पड़ेगा कि उसके घन्दर परिवर्तन हम किस तरीके से हर स्तर पर करें। हम कानन बनाते हैं लेकिन कानून का जितना लाभ जनता को मिलना चाहिए, जिसके निए ये कानन बनाते हैं, वह नहीं मिलता । यह हमारे सामने सवाल है, इप पर हम सोच रहे <mark>ग्रीर गम्भीरतः</mark> से सोच रहे हैं। इसके जिल् हमें क्या परिवर्तर करना चाहिए, इसको हम सोच रहे हैं। मैं चाहंगा कि हमारे विरोधी दलों के नेता इसनें मदद करें। यह किसी एक पार्टी का सवाल नहीं, यह देश का सवाल है कि देश के अन्दर जो मीजदा ढांचा है उसमें हम कैसे परिवर्तन करें। यह भी हमारे सामने एक सवाल है कि संप्रदीय व्यवस्था के माध्यम से देश के विकास के तिए ग्रीर समाजवाद लाने के जिए, हमने अपने को कटिबद्ध किया हम्रा है, म्राज क्या संसदीय व्यवस्था के माध्यम से हमारी गति स्रौर तेज हो सकती है ? क्या इसके माध्यम से हम अपने उस लक्ष्य को जल्दी से प्रात कर सकते हैं जो गरीब ग्रीर पिछड़े हुए मुल्क की जनता के लिए निहायत जरूरी है ? आज हमें सोचना होगा ि हम इसको किस तरह से ज्यादा कारगर ग्रीर प्रभावकारी बनायें । यह बहुत जरूरी है । हम नहीं चाहते कि देश में पार्लिमेंट खत्म हो । यह एक सार्वभीम संस्था है, यह देश का एक मंदिर है, इस देश की जनता हमारी सबसे बड़ी शक्ति है जिसने हर संकट के समय में ग्रपने को छोटी छोटी चीजों से ऊरर उठाया है। यह कोई मामृती बात नहीं। जब पाकिस्तान का हमला हुन्ना तब हमारे देश में कोशिश हुई साम्प्रदायिक दंगे कराने की लेकिन एक भी दंगा नहीं हो सका। कोशिश हई जम्म काश्मीर में ग्रान्तरिक ग्रव्यवस्था पैदाकरने का लेकिन वहां की देश भक्त जनता जिसके सामने राष्ट्रीय सवाल था, ने इसको कामयाब नहीं होने दिया । कोशिश की गई देश में क्षेत्रवाद और भाषावाद की राजनीति करने की लेकिन जनता ने नहीं करने दिया । लेकिन जब जनता के सामने

संकट ग्राते हैं तो फिर इस तरह की ताकतें सिर उठाती हैं। भ्राज जो दंगा करा रहे हैं, जो ताकत भाषा के नाम पर बटवारे की बात काना चाहती हैं. ऐसी ताकतें जो इस देश में दक्षिण और उत्तर भारत के सवाल को उठा कर देश को कमजोर करना चाहती हैं, जनता उन को जानती है। वह काश्मीर से लेकर वन्याकुमारी तक ग्रौर सौराष्ट्र से लेकर मेघालय ग्रीर ग्रहगावल तक ग्रयने देश की एक समझती है। अपनी राष्ट्रीयता, अपनी एकता, पपने मृत्यों स्रौर स्रादशों के ऊपर वह गर्व क री है, वह उन्हें कामयाब नहीं होने देगी। लेकिन इस तरह की साजिशें भ्राज हो रही हैं। हमारे देग को इस बारे में सावधान रहना चाहिए। प्रधान मंत्री ने सही कहा था कि ऐसी ताकतें खत्म नहीं हुई हैं, ये कमजोर हुई हैं लेकिन ग्राज भी जब इनको मौका मिनता है तो ये पिर उठाती हैं और राष्ट्रीय एकता और मल्यों को चुनौती देती हैं। आज इन ताकतों का जब गठबन्धन होता है तो हमें इन से सतर्क रहना चाहिए । हमें अक्रपोस है कि बहत से ऐसे भाई जिनकी समाजवाद के ग्रन्दर ग्रास्या है वे भी कभी गुस्से में, कभी जल्दी लाभ उठाने की ग्राशा में, उन काली ताकतों के साथ अपने को जोड देते हैं जो ताकर्ते इस देश के लिए ग्रहितकर ही नहीं सबसे ज्यादा खतरनाक भी हैं। प्रधान मंत्री ने इनी संसद में कहा था कि उन्होंने किसी पार्टी को यह नहीं कहा था कि कोई पार्टी देशद्रोही है। मिश्र जी न मानें। उन्होंने कहा कि मैंने नहीं कहा कि कोई पार्टी या विरोधी दल देणदोही है। लेकिन यह सही है कि ऐसी विचारधारा इस देश में है जो देशद्रोही विचारधारा है, जो देश को कमजोर करने वाली विचारधारा है, जो जनता की निष्ठा को कमजोर करती है, जो देश को बांटने वाली विचारधारा है । उसको समाति करने के लिए रेश की समाजवादी ताकतों की, तमाम प्रगतिगील ताकतों को और जनवादी ताकतों

को मिल कर इसके खिलाफ लडना पडेना तब यह देश बनेगा।

Thanks on

President's Address

इन गब्दों के साथ मैं ग्राशा करता हूं कि हमारा यह साल, जो संकटों का साल है, जो हमारे भ्रायिक जीवन में एक महत्वपूर्ण साल है इसलिए कि पांच योजनाम्रों में जो हमने लक्ष्य रखा है--बडी मजाक उडाया है गरीवी हटाग्रों का लेकिन पांचवीं योजना की प्रस्तावना में सबसे बड़ी बात हमने यह कही है कि हम गरीबी हटाने के संकल्प पर म्रडिंग हैं. हम देश में कटिबद्ध हैं ऐसी व्यवस्था करने के लिए जिसमें सामाजिक श्रीर श्राधिक भेदभाव निरंतर कम होते जाये। देश में उपभोग की वस्तभ्रों पर,नियंत्रण लगना चाहिए । भाज सब से बड़ा सवाल यह है कि गरीब कितना उपभोग करता है म्रीर पैसे के बल पर बड़ा ग्रादमी कितना । यह खाई सबसे चौडी है। इस पर प्रतिबन्ध लगाना पड़गा । हमारे गरीब मुल्क में 18000 किस्म के कपड़े बनते हैं, यह कोई भ्रच्छी बात नहीं है। भ्राज चाहे कमी हो, लेकिन इस देश की जनता के खाने के लिए, कपड़े के लिए, मकान के लिए, पढ़ने की व्यवस्था के लिए, इन्सानों की दबाई के लिए, जीवन की जो नितान्त म्रावश्यक वस्तुएं हैं। उनके लिए हम को कदम उठाना है। मैं श्राशा करता हं कि पांचवीं पंच वर्षीय योजना के पहले साल में हमारे देश की जनता फिर उसी संकल्प को दोहरायगी. उसी श्रभतपूर्व एकता का परिचय देगी । हमारे देश की जनता उन ताकतों के खिलाफ़ भ्रपनी दुरदर्शिता का परिचय देगी जो फिर से सिर उठा रही हैं—हमारे इन बढ़ते हुए कदमों को रोकने के लिए । मैं स्राणा करता हं कि देश का श्रमजीवी वर्ग, इस देश के किसान, इस देश के नौजवान, इस देश की भ्राम जनता भीर प्रगतिशील ग्रीर समाजवादी धाराग्रों में विश्वास करने वाले लोग सब मिल कर भारत का वह सुनहला भविष्य, जिसके लिए हम ने संकल्प किया है ग्रीर हमारे लक्ष्य ग्रीर ग्र⊯सी जिनके बारे में हम ने ग्रीर ग्रापने दढ़ संकल्प किया है, उसको परा कर सकेंगे।

इन शब्दों के साथ मैं राष्ट्रपति जी के ग्राभभाषण के लिए जो प्रस्ताव प्रस्तुत किया गया है, उसका समर्थन करता हूं।

SHRI M. SATYANARAYAN RAO (Karimnagar): I am really pained to hear the lectures of Congressmen as well as CPI and other friends. For four days, Sir, I am sitting here, patiently hearing the speeches of these people. Sir, at the outset I would like to make it very clear that there is nothing for me to thank the President in his Address. Before his Address, I had expected much. I expected and I thought that we would spell out his mind, he will tell us what the Government is doing to solve this problem,the Andhra Problem. But unfortunately, he has not at all mentioned anything except something only condemning the violence there. That is all. Of course, I am not at all one of those who believe in violence. I cannot approve any violent methods adopted by the people. But, I will certainly hold only the Central Government responsible for this sort of violence. It is a fact that this Government has an impression given to the people that unless there is violence this Goverment will not think of solving any problem and that it would take cognisance of the problem only if there is violence. That is the most unfortunate situation prevailing in the country I would like to ask one thing from this Government. It is this. Has any problem of the country been solved by this Government, without violence?

Sir, if there is no violence, it is said, the movement has receded, there is no movement at all. Now what is happening in Andhra? Since four months there is violence. Certainly violence is there. Before that, Sir, the House knows very well about the situation. When the Formula was an-

nounced by the Prime Minister, not only opposition Members, but Members in the congress party coming from made it very clear to her, Andhra please don't announce this. please delay this matter, so that the feelings of the people will cool down. In spite of this request, she hurried through that legislation and what happened? We made it very clear to her that she will have to face the consequences of this things. She must face the consequences and I will hold her responsible for this. I am sorry for it. I have great respect for the Prime Minister. But, so far as this problem is concerned, I have many things for which I have to condemn her. It is: because she is responsible for all these things.

In 1969 agitation took place in Telengana. This turned into violence only after she said, this movement is started by urchins, this movement is started by disgruntled politicians and that the people are not behind this movement. The people in large numbers participated in this movement. They proved very clearly that this was not a disgruntled politicians' movement or urchins' movement but a popular movement, backed by the people. Police firing was there. On that day, 15 people, I think, died in police firing. She was to go to Afghanistan. But she came without informing even the Chief Minister to Hyderabad at the dead of night. It was 12 O' clock or 1 O' clock, I think. She talked to the people. She said: Don't worry. You please adopt peaceful methods. I will consider this problem, We also considered that matter. People abandoned violence. We wanted to prove to this House, to the Indian people, that this is a movement backed by the people. Fortunately there was a by-election in Hyderabad City. We contested. won with thumping majority. Do you know what these people said? They said: "No. no, no. Because it been held in the City, so, naturally, big merchants are there, rich persons are there, so, naturally, they supported and so the candidate has won."

And they said that the ruling party people did not support it. But in the Siddipet by-election, we proved our case by winning there with a double majority. But after that, these people stopped saying that this was not the movement of the people. now, they have managed; they have persuaded the Telengana Praja Samiti president and others to come and discuss and they have told them that they would definitely consider their case. The president came for negotiations, and as to what happened, you know, I know and everybody else knows.

In the mid-term elections, we fought on behalf of the Telengana Praja Samiti and we won ten out of 14 seats and then we came here. I want to warm these Andhra friends of mine in the Congress of one thing. I am told that yesterday they had written something to the Speaker for alloting separate seats for them. But again they were persuaded by the Home Minister and others not to do so, and they have been told that Government were considering their problem and that the matter was under their active consideration. I would like to tell them not to be deceived. We had already been deceived, and they are also bound to be deceived by this Government, because this Government has no intention of bifurcating the State. So, let there be no misunderstanding with regard to that. If they are really with the people, let them go and stand behind the people and not adopt this double standard or do this, that and the other, at the same time remaining in the Congress, and telling the people 'No, no, we are supporting your cause'. They had said so many things to the people before coming here, and the people had expected so much, but nothing has been done.

When the CPI Members spoke, particularly Shri Indrajit Gupta and others. they condemned everybody. They said that this movement which was going on in Andhra had started by the Khamma and Reddy reactionaries, landlords, merchants and

so on. Did they not brand Gandhiji. also as a reactionary? When they could afford to brand Gandhiji as a reactionary, naturally, they would brand these people also as reactionaries. Whenever they start any movement, it is a progressive movement and a popular movement, but if they do not support any movement, then that becomes a reactionary movement or a movement of vested interests. The CPM people may say that the CIP people are revisionists. That is the form of language which they always. use. So, let us not bother about those people.

At the same time, I would like to warn Shrimati Indira Gandhi of one thing, because I am her well-wisher. I want to remind her of what happened to Dr. Seokarno in Indonesia, because he depended upon the same communist people, and where they led him. She is also bound to be led by these friends to that position only. I do not want anything like that to happen to her. That is why I would liketo warn not only the Prime Minister but these other friends also here, that they are depending too much on these people. In fact, the Members who spoke on this problem today have been specifically selected because they are all ex-communist people or fellowtravellers who were saying that it was a reactionary movement or a movement by disgruntled elements or a movement by vested interests. they bother to go to this area to assess the situation and see what is going on there?

This movement was started not by disgruntled or vested interests or reactionary people, but it has the support of lawyers, engineers, doctors, NGOs, Harijans, backward classes and everybody else. It is easy to sit here in the Central Hall or here and say No, no, this is not a progressive movement? and so on. I know what the progressive outlook of these people is. They always sit in air-conditioned rooms and condemn others as reactionaries. You must know that the Congress party

[Shri M. Satyanarayan Rao]

is supported by the middle class people who form its backbone, and the CPI friends want to break that backbone so that the party can also be broken into pieces.

SHRI M. RAM GOPAL REDDY: He was also a Congressman.

SHRI M. SATYANARAYAN RAO: That is why I am interested. I am saying this not because I am in the Opposition but because I am interested in the Congress Party. I am speaking in their interest and for the benefit of the Congress Party. That why I want to warn them. My hon. friends may say what he wants in the Central Hall, but I am Independent, and therefore. I have no fear at all. and that is why I am speaking frankly. I know that most of the Members. when they speak here, are afraid of the Prime Minister and others, and, therefore, they will speak something here but I know that 90 per cent of , them are in favour of the bifurcation of the State, because that genuine feeling is there in their hearts. I know that. But in spite of this feeling, the Government is not coming forward.

There is my friend, Shri Raghu Ramaiah. I have spoken several times that unfortunately our State is not having a Cabinet rank Minister. There are so many problems and we are not able to solve those problems. Now at last he has come to the Treasury Benches as a Cabinet Minister. But in what circumstances did he come? I have no guarrel with him. I wish him well. Long back I wanted him to be in the Cabinet. But now she was forced to give him Cabinet rank so that he can manage with the people to do something there.

SHRI G. VISWANATHAN: She has taken away Shipping and Transport.

SHRI M. SATYANARAYAN RAO: Whatever may be the intention of the Prime Minister, whatever may be your intentions, you got that post. But do not let down the people. You have come there because of the sufferings of the people. That was how you got that post. You must remember that. Of course, you have been made a Minister by the Prime Minister, but it is because of the movement, because of the pressure, that you are there. So you owe your position to that. Therefore, do not neglect the people there. By being in the Cabinet, see that the State is bifurcated.

SHRI G. VISWANATHAN:.... and become the Chief Minister.

SHRI M. SATYANARAYAN RAO: Unfortunately, the Congress people now have no base. They are depending solely on the Communist Party. There is Shri Rajeshwara Rao. Shri Indrajit Gupta referred to the movement as reactionary. The great leader, the General Secretary, of his own party, is a Khama. He is also a landlord. Then Shri Basavapunniah, who is a great leader, owns about 300 acres of land—a great landlord.

SHRI K. S. CHAVDA: A great socialist!

SHRI M. SATYANARAYAN RAO: You know. These are the progressives and they brand others as reactionaries, landlords etc. I appeal to Shri Indrajit Gupta to consider these things. Unless I appeal to him, he will not be persuaded. That is the conclusion I have come to.

Lastly, without taking much time, I would request the Prime Minister and also other friends to see that in their own interest, in the interest of the Congress Party and in the interest of the country, they should bifurcate If you bifurcate Andhra Pradesh. soon, then in Andhra you will have no problem; if you do not, of course, you can suppress people by the military or the CRP. But people's feelings cannot be suppressed. That will be there. But your Congress Party will be wiped out from there. It will be the beginning. Ultimately the Congress Party will be wiped out from the

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whole country. This is what will happen if you do not bifurcate the State. This is the warning I want to give.

SHRI RAJA KULKARNI (Bombay—North-East): Mr. Chairman, India to-day stands as the bastion of democracy in the world. It is not only the greatest democracy in the world politically, but all the developing countries are looking to India as a country which is showing a path wherein there can be economic growth with social justice, within the bounds of Parliamentary democracy.

During last 30-40 years, wherever industrial and economic growth has taken place, either democracy has become a victim or socialism has become a victim. It is only in this country that during the last 15 to 20 years greatest effort is being made to combine economic growth with social progress on the basis of social justice. This is an admitted fact, not only outside India, but even people inside India have vindicated through the experience. They have put faith in the Prime Minister and in the programme of the Indian National Congress.

Therefore, it is no use the Opposition parties blackmailing the majority party here saying that the people are with them. The people have thrown them outside during the elections. Now they talk in the name of the people without their knowing the people The or the people knowing them. only political problem that Indian democracy is having is the undeveloped area of Opposition. In the political democracy of our country, people know that democracy is stable; the people know that democracy here is strong and it is capable of solving all the problems. The only problem that remains unresolved today is the decaying character of the Opposition. All the Opposition parties, quantitatively and qualitatively, are deteriorating. They want to cover up their weaknesses by creating an atmosphere that democracy is in danger because

of the majority party, because of so cialsim, because of the firm decision, which the Prime Minister is taking. When Mr. Mishra is attacking the Prime Minister and her programme, he is not saying what bold decisions have been taken.

The President's Address is quite alive to the problems of the people. As was the year 1971, so also the year 1972, is a year, of bold decisions, of right steps in the right direction, of firm actions and of exemplary performance. Mr. Mishra has been talking about what is happening in Maharashra. It is because of the Congress. Government in Maharashtra and the Congress Government at the Centre under the leadership of Shrimati Indira Gandhi that crores of people in Maharashtra are saved from the disastrous consequences of drought. More than two crores of people are affected People are deserting the villages for want of food. There is no water to drink: even the cattle have neither water nor fodder. Under these conditions, it is only the quick and prompt actions taken under the leadership of Shrimati Indira Gandhi here from the-Centre and the guidance given by the Government at the State Congress level that the people have been saved. They have been saved from the starvation deaths. Therre is no epidemic which spread anywhere. There is a note of confidence that within the remaining few months, the country and State of Maharashtra overcome this critical situation arising out of the drought conditions.

17 hrs.

During the last six months Central Government have done what they could not do during last 10 years. 90,000 relief works have been started during the last six months giving employment to 48 lakh people. It is not a small thing. This is the firm action, an effective action that has been taken in the year 1972. This is the way that generated people's faith in the Prime Minister and her programme. The traditional outlook of the opposition in

[Shri Raja Kulkarni]

accusing the Prime Minister in character assassination is an obsolete process that yielded no gains to the opposition. South methods never paid in the past and will not pay in the future also. The whole world changing but the Opposition and the forces in the reactionary Opposition in this country are not changing. They want to inflate their values here because they are devalued outside. Their real value is deflated outside; they therefore want to inflate it inside this House the rough undemocratic methods.

So far as the people are concerned, they do not see any danger to democrary. As the President has said, inspite of our difficulties and challenges and the severe drought and power shortage our march towards socialism is going ahead. The Fifth Plan is being finalised. It is a very big decision that the country is taking. This country has decided to spend Rs. 3,300 crores for 1972-73 on the national programme for minimum needs. Is this not a bold decision?

श्री हकम चन्द कछवाय सभापति महोदय सदन में गगप्ति नहीं हैं :

MR. CHAIRMAN: Let the bell be rung—Now there is quorum.

SHRI RAJA KULKARNI: The criticism by the opposition is not to be judged by the criteria of description or by the existence of problems. It is the way in which the Government is handling them, that has more value in our democracy. They know that the Government's handling difficult problems very effectively and firmly. The problems are created by so many circumstances and not by Governments' action alone, Government today is fighting against natural calamities like drought. The Government is making efforts to change the whole socio-economic structure which has been there for the last thousands of years. There are man-made problems, too. We have heard the Case of Andhra. So many people have spoken of Andhra Pradesh. The

trouble there shows how deep the roots of the vested interests are in the social and economic life of the people. It is these vested interests that are coming in the way of unifying the country, in building upnational life and national character and social justice and in the way of the efforts for the quick transformation of our society. Without any

[SHRI SEZHIYAN in the Chair]

dogma and without antagonism the Government under Indiraji's leadership, have solved old, complicated problems. Fifteen years ago, Congress organisation was threatened by linguistic stir. But Congress Government handled the situation firmly and effectively. Congress became more powerful after the formation of linguistic States. The present Andhra problem also would be solved. Those who stand for separate States of Andhra and Telengana would be serving the cause of the people if they listen to the advise and authority of the Prime Minister who is capable of solving this problem also. The moment they listen to it, it will be the victory of not only the people Andhra but of democracy and socialism in this country. Let not manmade problems add to the difficulties created by nature. It is a tragedy that people who once upon a time were advocates of unifying linguistic States are today asking for bifurcation. The original demand of Mulki Rules for employment, developed into one of separation of the State Vested interests have fur-Andhra. ther switched into a new demand for States Reorganisation Commission for the whole country. This is diverting the attention and energies of people from the main issue of social and economic transformation.

I would now turn to the appeal made by the President to both the management and the workers in the public sector. Yes; the traditional attitudes must change and they must

look to each other as partners in the progress and transformation that is taking place in this country. But the basic issue is not likely to be resolved by appointing a worker on the Board. The Directors or on Joint Councils. The basic issue is the formation of a suitable organisational structure for the public sector undertakings. The existing whether it is joint stock pattern, departmental managerial pattern or statutory corporation pattern, all outmoded and obsolete. must be a new pattern which will re? lease the energies of the people, the workers and the public outside, to participate in the wealth they creating. What we want today is industrial self-government on the basis of local self-government of municipalities or zila parishads which meant for the economic development of rural areas. If a committee is appointed to evolve some new organisational structure, it will create enthusiasm. Attitudes will change.

With these observations, I support the Motion of Thanks.

*SHRI M. M. JOSEPH (Peermade) Mr. Chairman, Sir, it was with great expectations that Members of Houses of Parliament listened to the Address delivered by the President to both the Houses. Crores of people of this country also exported a lot. But I am sorry to say that they were all disappointed. Sir, every year we hold this meeting and it has because a mere formality. country is facing many problems and it is passing through a crucial period. The President's Address has not given any indication of what the Government is going to do about them.

The most important problem in our country today is the wide-spread poverty. After getting independence, for the past 25 years the same party

has been ruling this country. But still 40 per cent of the people are living below poverty line. That is a stark reality.

Sir, famine conditions are prevailing in many of our States. Famine conditions are there in Maharashtra. in Gujarat and in many other States. The other day the Chief Minister of Gujarat made a statement which has appeared in the press. He said that the people of Gujarat do not want money, they want only food. It also came in the papers that in Bangalore a father mortgaged his dear son for Rs. 11 to buy food grains. In the coastal areas of Kerala also poverty is prevailing. The people are faced with real famine conditions. The President has not made any practical suggestion to wipe out poverty in this country.

Rise in prices is another problem that is facing this country. This Government has not done anything to check the rise in prices. The Budget is going to be presented in two days. From the papers we see that the prices of foodgrains have already risen by 10 per cent. Rise in the prices of essential commodities is so alarming that the people are facing a lot of difficulties, whether they be government servants or not.

There is the slogan garibi hatao. The Government has now come new method of removing with a poverty and that is by taking the wholesale trade in foodgrains. Taking over of wholesale trade will cost crores of rupees. But that is not going to solve the problem. I am not against nationalisation. Only if adequate quantities of foodgrains are produced we will be able to solve the problem. Even today we are importing wheat from other countries. such a situation if we take over the wholesale trade we will only be distributing poverty.

^{*}The original speech was delivered in Malayalam.

President's Address

[Shri M. M. Joseph]

When I am talking about foodgrains I want to stress that our peasants form the backbone of our country In my State we grow coconut, arecanut and other commercial crops. coconut trees are affected by a disease and the production is going down. Same is the case with our arecanut trees. But the Government has taken any step to remove the disease. The condition of rubber growers also is not very much different. There is Coconut Development Council. There is also one Arecanut Development Council. I am a member of both these Councils. For the last two years none of these Councils has met even once. This shows the irresponsibility with which the Government is dealing with this problem.

Sir, pepper is known as 'black gold' Kerala produces the maximum amount of pepper. This has also been affected by a certain disease as a result of which its production i3 going down. Nothing has been done by the Government to remove this disease. The price of tyre is also going up because of indifference on the part of the Government.

Let me now see another field. There is unrest in the whole country. In Andhra it may be due to one cause, in Haryana it may be due to some other cause. The students and teachers of the Guru Nanak Medical College have already gone on a hunger strike and unless the Government comes forward with an early solution it might end in a tragedy.

The people of Kerala are also discontent and unhappy. It is not only the N.G.O.'s but large sections of other people are also agitating. My hon friend Shri K. P. Unnikrishnan said that the opposition parties are agitating on behalf of the N.G.O.'s. Let me tell him, Sir, that the agitation launched by the opposition parties is not only for the N.G.O.'s alone but to protect the rights of the citizens of Kerala. It was a bit surprising to him to find that the Marxist party and the

Kerala Congress joined in the agitation and he called it a grand alliance. Sir, in Kerala the Government is of ruling Congress, the C.P.I., the R.S.P., the Muslim League and other parties: They are ruling the State. I don't know what name may be given to alliance by my friends. Kerala is thousands of miles away from Delhi. The neglect that is shown to Kerala by the Centre is in proportion to the distance.

For the last so many years we have been trying to get a shipyard Cochin. Many representations weremade but still no progress is made. We tried to get a rail coach factory and some ancillary factories To our representations we have only a 'No' reply. In my district of Kottayam, in the place called Vellore there was a proposal to set up a newsprint factory. Land was acquired but even now the work is not progressing. At Edakkattu Vayal we wanted to have an inter-national aerodrome-There also the required land was acquired but the work has still not been started.

Sir, in our country we are setting up many central universities. For Kerala, which tops the list in thematter of literacy, no central university has been given. It is really very pitiable. The Central Government is not taking any interest in our affairs. The Centre is showing indifference in the matter of allowing a Central University for Kerala.

Kerala, as I have already mentioned, stands first in the matter of literacy. Therefore, unemployment is also more there. This is not what I am saying. Candidates from Kerala are not absorbed in other areas. Many hon. Members of the Congress party have also made such statements the other day. In Bangalore there was a recruitment to the Air Force and not even one from Kerala was selected.

While I am on this subject I have one request to make to the DMK Government of Tamil Nadu. With due respect for DMK, in the Gudallore

area about 3000 Malayali families are being evicted. It is not a party matter and it should be considered humanitarian grounds. Our Chairman, Shri K, M. George sent a telegram to Shri R. Balakrishna Pillai. our leader. We also showed it to the Governor Shri K. K. Shah and Mr. Era Sezhiyan. When Shri Srikantan Nair mentioned it my friends belonging to the DMK Party did not like it and that is why I am making it clear.

The attitude to the people of Kerala is not very helpful. We should treat this country as a whole and the President should have made mention about it in his Address.

श्रीमती पावित्री इयाम (ग्रांवला) : में राष्ट्रपति जी की ग्राभारी हूं कि उन्होंने हमारे सामने देश की ज्वलन्त समस्याओं को पेश किया 🖟 स्रौर उन की स्रोर हमारा तथा देश का ध्यान ग्राकर्षित किया है। उन्होंने समाज के सभी वर्गों से यह ग्रपील की हैं कि शान्तिपूर्ण वातावरण तैयार करके इन को एक मत से सुलझाना चाहिये। संसद का जो संयुक्त ग्रधिवेशन हुग्रा है उसका बहिष्कार कुछ विरोधी दलों ने किया। 1971 से पहले भी इंसी तरह का एक ग्रांड एलायंस बना था । उसके नतींजे देश के ग्रन्दर श्रीर इस हाउस के श्रन्दर सामने श्रा गए थे। उसकी परीक्षा हो गई है भी हमें विश्वास है कि यह जो एक नया रुख ग्रांड एलांयांस की तरफ चला है इंसका भी वही नतीजा होने वाला है । ईलैक्शन रोज होते हैं। चुनाव रोज ग्राते हैं। यह साबित हो चुका है कि विरोधी दलों की श्रास्था डैमोकसी में नहीं है, डैमोकेटिक इस्टीचूसंज में नहीं है । उनका झुकाव तानाशाही की भ्रोर बढ़ रहा है । हमें याद रखना चाहिये कि देश में डैमोक्सी की जड़ें बहुत मजबूत हो चुकी हैं श्रीर इस

दर तक व पहंच चुकी हैं कि जनता वानाशाही को कभी भी पसन्द नहीं करेगी घौर उसका जवाब जनता को जब भी कोई ग्रवसर मिलेगा, देगी।

प्राईम मिनिस्टर ने ठीक कहा है कि गिनती के चन्द लोग ग्रपनी नाजायज श्रीर ग्रनचित मांगों को ले कर इतनी बडी सुसंगठित ग्रौर मजबत मैजारिटी को झकाना चाहते हैं। जिस पार्टी को शासन करना है, जिस के कंधों पर इस देश ने बड़ी ग्रास्था ग्रीर विश्वास के साथ ग्रपनी बागडोर रखी है, वह कभी भी इस एलायंस के सामने नहीं झक सकती है, वह कभी भी नाजायज स्रौद्र धनचित मांगों के सामने नहीं झुक सकती है ग्रौर न उसे झकना चाहिए।

म्राज माध्र प्रदेश में जो कुछ हो रहा है. उस से हम सभी क्षुब्ध भौर दुखी हैं। भाज वहां का सामान्य जीवन ग्रस्तव्यस्त है, बच्चों की पढाई ठप्प है, महिलाभ्रों के लिए सूरक्षा नहीं है भौर कोई भी सड़कों पर श्राजादी के साथ घुम-फिर नहीं सकता है । क्या यही शासन है, यही प्रबन्ध है? चाहे किसी भी तरह का शासन, निजाम या प्रबन्ध हो. उसका मकसद यही होता कि लोग भ्रपने भ्रमन-चैन से रह सकें, भ्रपने विकास के कार्य शान्तिपूर्णकरसकें श्रीरश्रागेबर्डसकें। प्रबन्ध चाहे एक हो या दो टकडों में हो, वह चाहे किसी भी कान्न या नियम के द्वारा हो, लेकिन उस का मकसद यही है कि उस के म्रन्तर्गत जनता मच्छी तरह से फले-फुले।

ग्राज ग्रांध्र प्रदेश में उस के ट्कडे करने की मांग करते हुए जो धमकियां भीर ध्येटस दिये जा रहे हैं, उन को बर्दाश्त नहीं किया जा सकता है। म्रान्ध्र भौर तेलंगाना के माननीय सदस्यों से. ग्रीर विशेषकर कांग्रेस पार्टी के सदस्यों से. मेरी ग्रपील है कि उन को भ्रपनी लीडरशिप का परिचय देना चाहिए । कांग्रेस का यह इतिहास • [श्रीमती साविती श्याम]
रहा है कि जब देश के सामने कोई चुनौतीं
श्राई है, उस ने डट कर उस का मुकाबला
किया है श्रीर वह सदैव विजयी श्रीर कामयाब
हुई है श्रीर जनता ने भी उस का साथ दिया
है । श्रांध्र श्रीर तेलंगाना के सभी माननीय
सदस्यों को, कांग्रेसी श्रीर गैर-कांग्रेसी सदस्यों
को, इस चुनौती का सामना करना चाहिए ।
पहले उन्हें श्रपने क्षेत्रों में श्रमन श्रीर शान्ति
कायम करनी चाहिए।

प्रधान मंत्री ने एक बार नहीं, कई बार कहा है कि बातचीत के दरवाजे बन्द नहीं हैं, वे खुले हैं। लेकिन बातचीत तभी हो सक्ती है, जब कि शन्ति हो ग्रीर सामान्य जीवन सुरक्षित हो। बातीचत का कोई भी नतीजा निकले, लेकिन ग्रन्दर घेट कुछ नहीं किया जा सकता है।

श्राजकल बडी चर्चा है कि एक नया स्टे स रीम्रार्गनाइजेशन कमीशन कायम किया जाये। 17, 18 वर्ष पहले जो कमीशन बना था. मझे भी उस के सामने विटनेस के रूप में जाने का श्रवसर मिला था। मैंने उस समय कहा था कि छोटे छोटे टुकड़ों भ्रीर रियासतों में बटे होने के कारण ही हम ब्रिटिशर्ज और अन्य बाहरी आकांताओं के हाथों ग्रपनी ग्राजादी खो बैठ थे, क्योंकि रियासतों में विभाजित होने के कारण हमारी शक्ति बिखरी हई थी। ग्राज भी मेरा मत है कि छोटी छोटी रियासतें बनाने से हमारी समस्या हल होने वाली नहीं है। मेघालय भीर भ्ररणाचल भादि छोटी स्टेटस बनाने का यह कारण हो सकता है कि हमारे बार्डर ऐरियाज बाहरी शत्रश्रों से चिरे हए हैं भीर हमारी सीमा पर ऐसी शक्ति है, जिस की हमारे देश पर कुद्ष्टि बनी हई है

लेकिन देश के धुर दक्षिण में इस तरह की मांग करना ग्रौर छोटी छोटी स्टेटस की बनाया जाना कोई माने नहीं रखता है । छोटी छोटी स्टेट्स बनाने से हमारी शक्ति क्षीण होती है, व्यूरोकेसी हावी होती है छोटे छोटे सूबे भ्रापस में राइवेनरी करते हैं भ्रीर केन्द्र कमजोर होता है । प्राइम मिनिस्टर के साथ बातचीत से जो भी नतीजा निकले, लेकिन भ्रांध्र प्रदेश के टुकड़े करने की जो मांग की जा रही है, मैं उस के बिल्कुल पक्ष में नहीं हूं, क्योंकि इस के नतीजे कुछ भ्रच्छे नहीं होंगे।

जनसंघ का एक बड़ा मेला, जिस की व सालाना जल्सा कहते हैं, कानपूर में हम्रा। इत्तिफ़ाक से मैं किसी भ्रौर काम की वजह से उस वक्त कानपूर में थी। मेला उस माहौल में हम्रा. जब कि उत्तर प्रदेश में इंजीनियर्ज की हडताल चल रही थी, रोडवेज के कर्मचारी हडताल करने वाले थे, हरियाणा के टीचर्ज हड़ताल पर थे भ्रौर केरल में भी सरकारी कर्मचारियों की हडताल चलने वाली थी। में भ्राशा करती थी कि श्री वाजपेयी जी स्रौर जनसंघ के दूसरे नेता इन हडतालों को कनडम करेंगे श्रौर कहेंगे कि इन एजीटेशनों से लोगों का जीवन ग्रस्तव्यस्त हो गया है, इस लिए इन को बन्द कर के बातचीत करनी चाहिए। मुझे इस में कोई उज्ज नहीं है कि भ्रगर मुझे जायज मांगों को ले कर कोई एजीटशन हो तो उस का समर्थन किया जाये। लेकिन जनसंघ के प्लैटफ़ार्मसे दो तीन साइनों का एक रेजोल्यशन पास किया गया कि देश में जहां भी, जैसी भी मांग हो, चाहे वह कुछ मटठी भर लोगों की ही मांग ही उस की सपोर्ट किया जाये भ्रौर उस को शन्ति भ्रौर लीडरिशप दी जाये। (व्यवधान)

मैं प्रधान मंत्री, कांग्रेस ग्रध्यक्ष ग्रौर होम मिनिस्ट्री से कहना चाहती हूं कि ये ग्रान्दोलन स्वयं यहां की पार्टियों की ग्रोर से नहीं किये जा रहे हैं, बल्कि कुछ बाहरी शक्तियों की कोलैंबोरेशन गौर तालमेल से यहां के रीएक्शनरी दल तरह तरह के

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President's Address

प्रश्नों को लेकर भ्रान्दोलन कर रहे हैं। चुंकि वे डेमोक्रेटिक तरीकों से ताकत नहीं ले सकते भीर पालियामेंट तथा एसेम्बलियों में नहीं म्रा सकते, इस लिए वे इस प्रकार के हिंसात्मक श्रौर बिध्वंसात्मक श्रान्दोलनों से हम को बदनाम करना चाहते हैं। इस तरह उन की ताकत भी खत्म होती है, देश की ताकत भी क्षीण होती है और चंकि हम को इन म्रान्दोलनों का मुकाबला करने. के लिए पुलिस का प्रयोग करना पडता है, इसलिए हमारी ताकत भी कम होती है। इस का परिणाम यह होता है कि देश का ध्यान विकास के काम से हट कर इन समस्याभ्रों की श्रोर चला जाता है। जिन लोगों के हाथ में देश की लीडरिशप है, उन्हें यह पता लगाना चाहिए कि कौन कौन सी बाहरी ताकतें इन भ्रान्दोलनों में भ्रपना कौलेबोरेशन भीर साथ दे रही हैं भीर उन को रोकने का पूरा प्रयास किया जाना चाहिए।

देश के श्राजाद होने, पाकिस्तान के अस्तित्व में आने और कांग्रेस के शासन में आने से पहले से ही हमारी वैदेशिक नीति रही है कि हम संसार के सभी देशों के साथ मिलता के सम्बन्ध रखें। श्राज्रभी हमारी वही नीति है। इस लिए पाकिस्तान के साथ हमारा जो शिमला एग्रीमेंट हुन्ना है, वह एशिया महाद्वीप के लिए एक ऐतिहासिक घटना है। मैं प्रधान मंत्री और सरकार से अनुरोध करना चाहती हूं कि लन्दन में हमारे हाई कमीशन में हमले की जो छोटी मोटी घटना हुई है, उस को इनोर करना चाहिए और शिमला समझौते पर पूरी तरह श्रमल करना चाहिए।

हम अपने देश में पाकिसन के नब्बे हजर प्रिज्ञजनं आफ बार को बड़े आराम के साथ रख कर खाना खिला रहे हैं। जिस क्षेत्र से मैं आती हूं, वहां छः हजार प्रिनर्जज आफ बार का एक कैम्प है। हम जानते हैं कि वे लोग कितनी ऐश के साथ जिन्दगी बिता रहे हैं। हमारी पार्टी के एक माननीय सदस्य ने कहा कि हमें उन प्रिजनजं आफ़ बार का बिना किसी शर्त के छोड़ देना चाहिए। मैं इस बात से सहमत नहीं हूं। जैसा कि श्री स्वर्ण सिंह ने राज्य सभा में एक स्टेटमेंट में कहा है, पाकिस्तान की फ़ौजों ने हिन्दुस्तान श्रीर बंगलादेश की जायंट कमांड के सामने सरन्डर किया था। जहां तक उन प्रिडनजं आफ़ बार को छोड़ने का प्रश्न है, इस सम्बन्ध में इन्टरनैशनल नियम बने हुए हैं, हमें उन के श्रनुसार ही काम करना चाहिए।

पाकिस्तान के जो नब्बे हजार प्रिजनर्स ग्राफ़ वार बड़े ग्राराम के साथ हिन्दुस्तान में रह रहे हैं, माननीय सदस्य को उन के कारण दुख हुआ है, लेकिन उन्हें इस बात से दुख नहीं हुआ कि पाकिस्तान में बंगलादेश में बंगलादेश की चार लाख फ़ैमिलीज सड़ रहीं है, जिन को ठीक खाना नहीं मिलता है, बच्चों को दूध ग्रीर दवाई नहीं मिलती है, महिलाग्नों के लिए सुरक्षा नहीं है, पुरुशों से भाले की नोक पर काम लिया जा रहा है श्रीर उनका शोषण किया जा रहा है। क्या उसके लिए किसी ने ग्रावाज उठाई चाहे वह काग्रेस के माननीय सदस्य हो चाहे दूसरी पार्टी के सदस्य-हों? जो ग्रसलियत है वह साफ कहनी चाहिए।

मैं यह कहना चाहती हू कि जितना इस देश को इस देश की प्रधान मंत्री ने समझा है या यहां कि लीडरिशप ने समझा है उतना शायद किसी देश के किसी लीडर ने नहीं समझा । उन्होंते ग्राज ही नहीं समझा, पहले भी समझा है । सन् 1971 के चुनाव के पहले भी समझा है कि जनता क्या चाहती है? जनता चाहती है कि इस तरह के बहुत से ऐक्ट पास होने चाहिए जो लोंगो को राहत दे सकें, उन को सामाजिक न्याय दिला सकें ग्रीर डिस्पेरिटीज को दुर कर सकें। ग्राज भी वह समझ रहे हैं भीर हम भी समझ रहे हैं कि

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[श्रीमती सावित्री इयाम] देश के अन्दर बहुत मंहगाई है। 25 से 30 प्रतिशत कीमतें बढ़ी हुई है। मिलावट है, होडगि है, चोरबाजारी है भ्रौर हर तरह की चीज है। यही कारण है कि धीरे धीरे निजी क्षेत्र की जो चीजें हैं उन को सरकार भ्रपने हाथ में ले रही है। अन्यथा कोई शोक नहीं था कि गल्ले के व्यापार को लिया जाता या कोयले के व्यापार को लिया जाता । लेकिन एक मजब्री थी। जब लोंगो को चीज न मिलें तो कोई इंतजाम सरकार को करना पडेगा, उस सरकार को जो चुनी हुई सरकार है भौर जिस ने जिम्मेदारी ली है देश का शासन चलाने की। ग्रब जरुरत इस बात की है, राज्य सरकारों के लिए जरुरी है कि जो चीज हाथ में ले रहे हैं उस का किस तरह से बंटवारा वह करती है, किस तरह से उसका प्रोक्योरमेंट हो भौर किस तरीके से उस का डिस्ट्रिब्यू शन हो जिस में क्ज्यमर्स को ठीक कीमत चीज मिले श्रीर प्रोडयसर को चीज की ठीक कीममे मिले, यह सारी जिम्मेदारी स्टेट के उपर ग्रा जाती है। लेकिन इस का मतलब नहीं कि सारी की सारी जिम्मेदारी स्टेट के ऊपर छोड़ दी जाए और सेंटर केवल पालिसी बना कर दर हट जाए यह देखना होगा कि किस तरह से राज्य सरकारें उस को कार्यन्वित करती हैं, किस तरह से उस को परा करती है। ग्राज जरूरत इस बात की नहीं है कि पोलिटिकल परसन्स पर, चीफ मिनिस्टर पर या दूसरे मिस्निटरों पर इस जिम्मेदारी को सौंप दिया जाय। स्राज जरूरत इस बात की है कि ग्राप के ऐडिमिनिस्ट्रेशन की जो मशीनरी है वह ठी क तरह से काम करें। उस को देखना है कि वह किस तरह से काम करती है। मैं इस बात को मानने में कोई एतराज नहीं है भीर हम केवल किटिसिज्म के लिए यह नहीं करते है कि व्यूरोकेसी खराब है या सविसेंज खराब है। जब पार्टीशन हुआ तो 1947 के ग्रन्दर इन्हीं सर्विसेंज ने किस तरह से इस देश की बागड़ोर को संभाला था

भौर कितनी कामयाबी से उस समस्या को सुलझाया था ? इस पालियामेंट के भंदर एक रेजोत्यूशन पास हुआ था जिस में कि सिवसेंज को ट्रिब्यूटस पे किए गए थे ? मुझे अपने श की सिवसेंज पर एक नाज है कि उन्होंने इस समस्या को, इस बड़ी समस्या को इतनी कामयाबी से सुलझाया तो भ्राज भी उन की जिम्मेदारी है भीर समय का तकाजा है कि इस को भी वह उसी तरह से सुलझाएं। यह देखना है कि इस समस्या को वह किस तरह से सुलझाती हैं ?

म्राज भी हम देखते हैं कि किस तरह करोडों रुपया राष्ट्रीयकृत बैंकों के भ्रंदर इकटठा हम्रा । उसका डिस्ट्रीब्युशन 300 करोड़ रुपये का हुग्रा जिसके ग्रन्दर केवल 6 करोड रुपया, ऐग्रीकल्चर सेक्टर को, छोटे सेक्टर को मिला। धगर इस तरह से रुपया इकटठा हो जाय भीर उसका सर्कुलेशन न हो, उसका स्टैगनेशन हो जाय तो क्या हालत देश की ग्रर्थ-व्यवस्था की होगी, यह एक सोचने की बात है, यह एक एलामिंग सिचुएशन है। हम यह नहीं कहते कि उद्योग नहीं बढ़े हैं। जरूर बढे हैं। 7.5 प्रतिशत टार्गेट फिक्स किया गया था । लेकिन 6 प्रतिशत बढे । हमारे सार्वजनिक क्षेत्र में जो चीजें हैं उसमें भी बढ़ोत्तरी हुई है। लेकिन फिर भी जिस स्पीड के साथ, जिस तेज गति के साथ हमें चलना चाहिए वह नहीं है।

म्राज सर्विसेज के कैरेक्टर रोल की एन्ट्री चाहे कलेक्टर हो, चाहे किमश्नर हो या सेन्नेटरी हो, यहां का हो या किसी स्टेंट के म्रन्दर हो, उसके परफामेंस के साथ जुड़नी चाहिए । म्रगर परफामेंस ठीक है, म्रगर वह उस स्पिरिट में है, जो यहां के ऐक्ट बने हैं या जो यहां से या राज्यों से रेजोल्यूशन पास हुए हैं उनकी स्पिरिट के म्रनुसार उनका इम्प्लीमेंटेशन उसने किया है तब तो उसके कैरेक्टर रोल में म्रच्छी एन्ट्री होनी चाहिए म्रन्यथा उसके ऊपर सुख्त डिसिप्लिनरी ऐक्शन लिया जाना चाहिए । यह हमारी मांग है ।

दो शब्द उत्तर प्रदेश के सम्बन्ध में कहना चाहती हं । यह वह स्टेट है जिसमें हिन्दुस्तान की भावादी का छठा हिस्सा रहता है भीर उसमें भी पूर्वी जिले उसके सबसे ज्यादा घने बसे हए हैं। लेकिन उसकी हालत यह है कि बैकवर्डनेस में उसका बारहवां नम्बर है। किसी भी क्षेत्र में ग्राप लिस्ट उठा कर देखिए चाहे उद्योग में देख लीजिए, चाहे शिक्षा में देख लीजिए, कहीं ग्यारवहां नम्बर है, कहीं बारहवां, कहीं तेरहवां । मुझे इस बात पर दुख होता है भीर भाश्चर्य होता है क्या उत्तर प्रदेश में योजना पर रूपया खर्च नहीं हम्रा ? पहली दूसरी तीसरी भौर चौथी चार-चार योजनाएं हम ने समाप्त कर लीं लेकिन उसका बहत कम ग्रसर उत्तर प्रदेश पर पड़ा है चाहे वह किसी की भी लीडरिशप में रहा हो। 37 जिले उसके बैकवर्ड डिक्लेयर हुए हैं। लेकिन इतना ही काफी नहीं है। उन 37 जिलों के लिए क्या करना है इसके लिए कोई तरीका ग्रख्त्यार नहीं किया गया । उत्तर प्रदेश केवल लखनऊ, इलाहाबाद भौर वाराणसी ही नहीं है। इससे भी बहुत बडा है। इन्हीं तीन जिलों में जहां पर भी हम ग्रखबारों में पढ़ते हैं तो यही मिलता है कि यहां यह लग रहा है वहां यह लग रहा है। मैं तो बैकवर्ड एरिया की नहीं हं, मुझे कोई ज्यादा चिन्ता नहीं है। लेकिन मैं कहना चाहती हं उन 37 जिलों के लिए जो पहाड़ के हैं स्रीर पूर्वी उत्तर प्रदेश के हैं कि उनके लिए क्या हो रहा है ? यह समस्या तभी हल हो सकती है जब कि हर जिले के डिस्पोजल पर उसकी जनसंख्या के हिसाब से भौर उसकी बैकवर्डनेस के श्रनुसार उतना रुपया दिया जाय। श्रगर हम को 6 करोड़ रुपया भी मिलता है तो हम देखें कि हम उसे कहा खर्च करें ? लेकिन ग्राज तो यह बात नहीं है। भ्राज तो सूबे को एलाटमेंट हो गया, केन्द्र से हो गया ग्रीर वहां के रेवेन्य से

भी हो गया लेकिन उन 37 जिलों की भ्राज भी बही हालत है जो भ्राज से पन्द्रह साल पहले थी। वह मांग जो वीरेन्द्र भ्रग्नवाल जी कर रहे हैं लेकिन उसकी बैंकवर्डनेस को बिलकुल दूर करना चाहिए।

हिन्द्स्तान के भ्रन्दर पहले एक भ्राई० ए० एस॰ सर्विस थी जो भाल इंडिया सर्विस कहलाती थी, एक म्राई० पी० एस० थी भीर एक फारेन सर्विस थी। इस तरह की दो-तीन सर्विसेज थीं। ग्राज कई एक सर्विसेज को ग्राल इंडिया सर्विस म्राप ने डिक्लेयर कर दिया। इंजीनियरिंग में भी कर दिया, मेडिकल में भी कर दिया, एकोनामिक सर्विस भी कर दी ग्रीर भी बढते चले जा रहे। लेकिन इसके मानी क्या हैं ? क्या केवल डिक्लेरेशन से लोगों को संतोष हो गया कि उनको म्राल इंडिया सर्विस ग्राप ने बता दिया ? ग्राज मैं देखती हं कि भाल इंडिया सर्विसेज के भ्रन्दर भ्राई० ए० एस० को छोड़ कर जो भ्रीर हैं, जो प्रदेशों में हैं उन के प्रदेश के जो एमाल्यूमेंट्स हैं, उन का जो स्टेटस है, उन की जो रेस्पांसिबिलिटी है. वह भाई०ए०एस० के बराबर नहीं है। उनका वह स्टेटस नहीं है। पे कमीशन की रिपोर्ट श्रभी तक नहीं श्राई। उसके श्रन्दर न जाने कितने लोगों ने ग्रपना रेप्रेजेन्टेशन दिया था। मैंने भी ग्रपना भेज रखा है ग्रौर मैंने लिखा कि श्रापके सामने श्राना चाहती हूं, मुझ को श्रपने सामने भ्राने के लिए मौका दीजिए, लेकिन उस चिट्ठी का जवाब नहीं म्राया . . . (ध्यवधान) . . जानबुझ कर, यह मैं जानती हं। जो भ्राई०ए०एस० सर्विसेज के हैं क्योंकि वह पे कमीशन में डामिनेट करते हैं, पे कमीशन क्योंकि डामिनेटेड है वाई दि म्राई०ए०एस० ऐंड वा**ई दि ब्युरोक्रेट्स इस**लिए वह नहीं चाहते कि उनके समक्ष कोई दूसरी सर्विसं ग्राये। लेकिन जब तक ऐसा नहीं होगा, उनको एक बराबर नहीं लाया जाएगा, तब तक यह समस्या हल नहीं होगी । सवाल तनख्वाह का नहीं है, सवाल स्टेटस का है,

[श्रीमती सावित्री इयाम] स्टेटस बराबर हो. रेस्पांसिबिलिटी बराबर हो. उनकी इज्जत बराबर हो, इस बात का सवाल है। सवाल यह नहीं है कि 35 रुपये या 40 रुपये कम कर दिया। 35 रुपये या 40 रुपये क्या मानी रखते हैं ? यह म्रादमी को म्राप डिमारेलाइज कर रहे हैं। उसकी काम करने की स्पिरिट को खत्म कर रहे हैं। इसलिए यह डिस्पैरिटी जो है माल इंडिया सर्विसेज में वह जानी चाहिए । उत्तर प्रदेश के भ्रंदर इंजीनियर्स का जो एजीटेशन हम्रा है वह इसलिए नहीं कि वह लोगों को परेशान करना चाहते थे, इसलिए नहीं कि उनकी तनख्वाह कुछ आप बढा दें। यह दीवार पर लिखा हमा है भीर मैं कहना चाहती हूं कि भाई०ए०एस० म्राफिसर्स जो म्राज डामिनेट कर रहे हैं वह दीवार पर देखें कि क्या लिखा हम्रा है ? यह एजीटेशन उनके खिलाफ है और ग्राज वह एक जगह पर है तो कल सारे हिन्दुस्तान में फैल सकता है। जो भी देश बढ़े हैं वह कभी ऐड-मिनिस्टेटिव सर्विसेज के द्वारा नहीं बढ़े हैं। बह्कि वह टेक्नोलाजी श्रौर विज्ञान के द्वारा बढ़े हैं । इसलिए उन्हें उचित सम्मान मिलना चाहिए। तभी देश की गरीबी दूर हो सकेगी। जो गरीबी हटाम्रो का नारा हमने दिया है भौर जो भाह्यान 1971 में प्रधान मंत्री श्रीमती इंदिरा गांधी ने दिया है गरीबी हटाने का वह नारा जरूर पूरा होगा, भ्राप उसको देखते रहेंगे भीर हम उसे परा करेंगे।

SHRI P. G. MAVALANKAR (Ahmedabad): At the outset, I must say that the President's Address to Parliament this year has proved to be a dismal document. It is neither inspiring nor interesting nor exciting, in its wording or in its presentation. Indeed, the President's Address been dull, dry and disappointing. Of course, we thank the President for the gracious manner in which he underwent the annual ritual of coming to Parliament and delivering the Address which obviously we know was not written by him. He was only there to speak out what the Government wanted him to say, but because Government has nothing much to say, the President also was unable to say anything substantial or anything significant.

While I was listening this afternoon to my hon. friends from the ruling party. one after another, and some of them at least made quite forceful speeches—I must admit—I thought that they were talking as though they. were still in 1971 forgetting that this is 1973. Since the mid-term elections to the Lok Sabha and also the elections to the State Assemblies last year much water has gone under the bridge.

Although it is true that the Prime Minister's charismatic personality did produce a very vast majority, not only a vast majority but a very steamroller majorty, a majority which has brought about an imbalance in this House, and therefore, an imbalance in the country, that magic and that charisma are gone. As my hon. friend, Shri Shyamnandan has said in so many words the Government dare not face some of the bye-elections because they know that if they face them, now, they will lose those seats. Normally, they should not be afraid of losing one or two or three seats, but they know that such defeats will be definite pointers to the disaster ahead for their party. That is why in my State of Gujarat, the bye-election in Sabarkantha was arbitrarily postpond till next October, that is why again in my State of Gujarat, the bye-election to the Assembly from Kutch was also postpond for a considerable period of time.

The reason they gave was scarcity. It was not exactly that scarcity. Indeed, it was scarcity of another kind; it was scarcity of confidence on the part of the ruling party. They were not confident that they would win.

But what is more dangerous—here I agree with Shri Shyamnandan Mishra—is that before the Election

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Commission had announced the postponement of bye-elections, one of the Deputy Ministers of the Gujarat Government came out with a public statement that there are not going to be bye-elections now. So he was pronouncing on behalf of the Election Commission. I think it is very dangerous for a Minister of a State Government, that too a Deputy Minister, to go about with all the pretensions tc authenticity and speak on behalf of the Election Commission and say that the elections are postponed, before the formal announcement comes from the Election Commission. This shows how since 1971 and particularly since the 1972 March elections, the democratic processes are being short-circuited by the ruling party.

Therefore, I feel it is no use my friends from the ruling party saying we got the people's mandate'. They get it undoubtedly, but having got it. they have lest touch with the public and their aspirations.

That is why I feel that the President's Address is dull because it does not reflect the aspirations and anxieties of the vast, teeming millions of this country. Sir. if any one were to read this Address ten, fifteen or twenty years from now, he would never understand that we were passing in 1973 through a tremendous crisis, because the Address does not reflect any sense of crisis, nor does it show any sense of urgency. It is devoid of any of the challenging tasks facing us, the Andhra issue, prices, the Five Year Plan. education, foreign policy. On all these matters, it has nothing to say definitely, clearly and pointedly. All it has got to say is a few preachings: do this, do not do that—all for the people, not for themselves. This kind of dull and dry affairs has, therefore, been a very sorry state of affairs.

I have moved several amendments to the Motion on the President's Address. I do not want to go into details for lack of time. But I do wish to

pinpoint a couple of points, with your permission.

First and foremost. I feel that in this country today, the most important need of the hour is the running of a clean and efficient government. Corruption and nepotism have been writ large in all public affairs. It has been from top to bottom, not from bottom to top, and that is why it is percolating and pervading all our public life. With a corrupt government, with a corrupt administration, how can the people expect better results, a clean and efficient administration and justice?

People are not interested in any brand of socialism or any other 'ism' or even in saying 'let us have a government which governs the least'. Those days are gone when the poet, Alexander Pope said 'That Government is best which governs the least'. We want more and more government in a welfare state, but the slogan should not be 'that government is best which governs most'. but government is best which best'. Unfortunately, this Government does only govern most, it does not govern best. Thus the people are finding themselves sandwiched between 'isms' and ideologies. Therefore, I feel that a clean, honest administration is the need of the hour.

Secondly, when we talk of garibi hatao and all those slogans for eradicating poverty, at least we should start with ourselves. Those of us leaders of India, of various parties. particularly of the ruling party Establishment-what is their mode of living? How do they live? In what a luxurious manner they live. right from the top downwards in the Governmental establishments? Palatial houses, big imported foreign cars, and what a luxurious style they go everywhere? And yet, they about have the audacity to tell the people, Live in poverty and live in simplicity." Nothing could be more hypocritical than this kind of statement. The people are now tired; not only

[Shri P. G. Mavalankar]

are they tired but they are disguested with this kind of wrong moral preaching: what you do you do not say; and what you say you do not do.' This kind of thing is to be opposed. I therefore feel that austerity among the high-ups and economy in the administration are also things which are needed; and I am sorry to say that the President's Address does not reflect these true needs of the people.

Then, I want to refer briefly to the problems of Gujarat. I find there is no Minister in the Union Cabinet representing Gujarat. As a meherbani, as a kind of last minute favour, we have been told that one Minister has been appointed from Gujarat in the recent reshuffle. but we want a Minister at the senior level in the Cabinet. Why? Because there is no pressure here and that is why many problems in Gujarat have remained unsolved.

Take, for example, the problem of drought. We are not getting the assistance commensurate with the urgent requirements, and every now and then, the Chief Minister and the whole host of his team of ministerial colleagues have to run up and down Delhi. One wonders whether the capital of Gujarat is Gandhi Nagar or Delhi. That is why I want to know whether the Government of India is going to behave like this; I am not at all parochial or provincial when I say this. I want to say this because the drought is so serious, and is unprecedented; such a drought has never happened in living memory for last several decades That is why in this context I would urge this House, and particularly the Prime Minister, to see to it that the award which she is going to give, which was promised now and again, the award on the Narmada project, is given as early as possible in the national interests and not in the interests of this or that State. We in Gujarat do not think that the Narmada issue is a provincial issue; it is a national issue. But in the context of this drought, we have begun to realise that had this Narmada

a project been implemented 10 years back, 15 years back, not only the cost would have been much lesser but the advantage and the benefit to the neighbouring States including Gujarat would have been waster. But nothing has happened so far in this regard.

And then we were told that the Government, the Prime Minister, will decide soon. But the only decision is to postpone the decisions which are not favourable to the party in power. It does not matter if the people's welfare is not cared for. That is one problem.

Take the problem of RFO-residuary fuel oil—for want of which our power shortage is getting acute in Gujarat. Only this morning I got letters from some correspondents in Ahmedabad saying that there have been further cuts, a 15 per cent cut in power, because the Koyali refinery does give RFO and so the Dhuvaran Plant does not work adequately and therefore there is power. cut, with the result that with the further cut of 15 per cent, 15,000 textile workers in Ahmedabad are facing the acute problem of unemployment. If this is so, I do understand how and why the President's Address should not reflect some of these difficulties and problems of our people. But, as I told you, Sir. this Address has been a dry affair.

Take again the question of my hon. friend. Shri Prasannabhai Mehta, who has been talking about the Bhavnagarrailway. Nothing has hap-Tarapur pened. We want an atomic reactor in Saurashtra; but nothing happens; we want an expansion of the airport at Ahmedabad; again nothing happens. We want a number of things to happen not because they are good for Gujarat but because they are in the larger interests of national development and national prosperity. They have a certain urgency; they have a certain priority. But, unfortunately, Gujarat seems to be in the backwater or in the drawer and not in the immediate urgency with the Government and particularly the Prime

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Minister. I would, therefore, appeal to the Prime Minister that she should take these problems in the right perspective. Do not condemn us saying that we the people in Gujarat are looking at these problems from a provincial angle; indeed, we are looking at it as a problem for the development of the entire nation, and that is why I feel that some of these aspects affecting Gujarat need to be looked into urgently and very well.

One or two more points and I have done. This Address by the President again hardly reflects anything about the youth unrest and student unrest particularly last year in any number of universities all over the country. The university campuses have been restless; students are in difficulties; teachers are in difficulties; the teachers are underpaid; students are not taught: colleges are closed; univerare closed. And yet, this Address by the President does not say a word about this grave and major difficulty of the student and teachers community. They today are not only unemployed but they are also kept deliberately waiting. Therefore I feel that something drastic must be done immediately. I want to see that the youth, workers and peasants do not get desperate. If they are frustrated and they get united obviously we are in for a very big revolution. We cannot go on in this situation of helplessness and uncertainty. So if that is going to come and if it comes, let the revolution come with some ideological base and some determination and spirit of service and with guidance and leadership from the peoples that be. This Address falls short of the requirement of our youth. They are neglected. People in the rural as well the urban as areas are being neglected.

Coming as I do with a long educational and academic background what makes me feel depressed is that the spirit of dissent is evaporating in this country. Anything that is said against the Government is taken as unpatriotic. Let us not forget that the Gov-

ernment learns more from the critics rather than from the euology of its own supporters. From its supporters Government may learn occasionally. But the Government has to learn more from the honest, patriotic, well meaning criticism inside and outside Parliament. Whenever such criticism is levelled they immediately say that it is partisan or selfish. I belong to no party; in all these twenty five years I have never joined any party and they cannot, therefore, say that I am partisan. Let us not damn all critics that way. Even a critic of the Government is as patriotic, loyal and nationalistic in his behaviour and conduct as any member of the Government. So this House must take the responsibility and give guidance and direction to the people so that spirit of dissent is not destroyed.

I was amused, not angered but certainly somewhat surprised, when the Prime Minister went round saying during the last Inter-session period: I do want to work but these opposition parties are not allowing me to work! Now, Sir, the Government have got such a thumping steam roller majority inside Parliament and even outside, and they have silenced practically all opposition. They have controlled All India Radio and the other information media, and significantly the Prime Minister herself retains the Ministry of Informasion and Broadcasting. On top of all this, then, to say that the opposition is not allowing her to work, is, I feel, very dangerous. I do certainly admire her for the courage she has shown at the time of Bangladesh crisis and previously also but mere courage is not enough. Honesty of purpose and simplicity of living and certain readiness to set standards in public life are needed. The appalling situation today is that there are no standards in our public life and these have to be set particularly by those who are in authority. As the Bhagavat Gita says:

[Shri P. G. Mavalankar] यद्यदाचरति श्रेष्ठस्तत्तदेशेतरीं जनः।

स यत्रमाणं कुरुते लोकस्तदनुवर्तते ।

The behaviour and conduct of those in power, who are leaders and those who are in authority, should be good. I do not exclude even ourselves, who are Members of Parliament. We have to set standards, we have to be the measuring rods for the people. We are not doing it. My sense of sorrow heightens when I find that the President's Address fails to reflect many of these aspirations and anxieties of the people, particularly the anxiety that we should have a good Government based on social justice, a Government that is endowed with the spirit of democracy, and which encourage a climate of dissent.

भी रुद्रप्रताप सिंह : (बाराबंकी) : ग्रधिष्ठाता महोदय, मैं ग्रापका हृदय के धरा-तल से बाभारी हं जो बापने मझको इस राष्ट के रजत जयन्ती वर्ष में महामहिम राष्ट्रपति जी के इस ग्रिभाज्य पर हमारे कमेटी म्राखिल भारतीय कांग्रेस से संसदसदस्य श्री रामकरण सिन्हा द्वारा जो धन्यवाद का प्रस्ताव यहां पर प्रस्तुत हुन्ना है उसका समर्थन करने के लिये खड़े होने का मुझे ग्रवसर प्रदान किया है। यह माननीय सदस्य ही नहीं. सम्पूर्ण देश ग्रीर सम्पूर्ण विश्व की मानवता को इस बात का ज्ञान है कि ग्रखिल भारतीय कांग्रेस कमेटी का एक सेवा, त्याग, तपस्या, श्रीर बलिदान का इतिहास रहा है। हमें इस बात का गर्व है कि महामहिम राष्ट्रपति जी का ग्रभिभाषण जिस पर इस समय यहां हम वाद-विवाद करने के लिये एकत्र हुये हैं यह हमारे दल के उस ऐतिहासिक, गौरवमयी भौर पवित परम्परा की श्रृंखला की कडी है। में अत्यन्त नम्मतापूर्वक इस वात का निवेदन करना चाहता हूं कि जैसा हमारी प्रखिल भारतीय कांग्रेस कमेटी का इतिहास रहा है वह सदैव ही ग्रपनी राष्ट्रीय नीति में लोक तन्त्र धर्मनिरपेक्षता ग्रीर समाजवाट की

नीति का पालन करती रही है भीर साथ ही साथ भन्तर्राष्ट्रीय जगत में वह गृटनिर-पेक्षता, सह-म्रस्तित्व ग्रीर मानवतावाद का सदैव ही समर्थक रही है। हमें इस वात का गर्व है कि हमारी मखिल भारतीय कांग्रेस कमेटी हमारी नीतियों पर निरंतर भ्रमसर हो रही है। उसी परम्परा में 1971 में जब एक प्रश्न उपस्थित हम्राथा कि जो हमारे मूलभूत सिद्धान्त हैं, लोकतन्त्र, धर्मनिरपेक्षता ग्रीर समाजवाद की जो हमारी नीतियां हैं उनका किस प्रकारसे कार्यान्वयन किया जाये. जब उसके कार्यान्वयन में कुछ स्वार्थी, कुछ ग्रवसरवादी, कुछ फिरकापरस्त जो कि धर्म निरपेक्षता में विश्वास नहीं करते थे, कुछ पंजीवादी भ्रौर सरमायेदार तत्व हमारे साथ उपस्थित थे, उन्होंने हमारे साथ विश्वासघात किया। परन्तु हमें इस बात का गर्व है कि इस बात सम्मान प्राप्त है कि इस दल को ग्रीर इस दल की नेता श्रीमती इन्दिरा गांधी के नेतृत्व जो कि वे लोग उसी प्रकार से हमसे बाहर हो गये जिस प्रकार से एक पेड़ के तने से सुखे हये छिलके बाहरहो जाएं। स्राज उसी पेड के सुखे छिलके के प्रतीक के रूप में हमारे मिश्राजीका भाषण हम्राहै। दूसरी मोर दूसरे लोग जो सदैव ही इस देश में धर्म के नाम पर, देश में जो सहिष्णुता का वातावरण है,इस देश में घ्रखिल भारतीय कांग्रेस कमेटी का जो गौरवमयी इतिहास रहा है उस पर धब्वा लाना चाहते हैं--जन-संघ पार्टी, उसके नेता श्री घ्रटल विहारी वाज-पेयी जी, उनसे मैं कहना चाहता हूं कि वे हमेशा इस बात का प्रयास रहे है हमेशा प्रांतीयता के नाम पर, धर्मके नाम पर, सांप्रदायिकता के नाम पर, भाषावाद के नाम पर, जातिवाद के नाम पर (व्यवधान). हमारे देश की ग्रखण्डता, प्रभुसत्ता ग्रीर देश की हमारी सार्वभौमिक सत्ता को किस प्रकार से समाप्त किया जाये। भ्राज इस बात से माननीय सदन ही नहीं पूरे देश की जनता थक चुकी है। पिछले मध्यावधि निर्वाचन में, 1971

के चुनाव में जनता के सामने हम भ्रपनी नीतियों को लेकर गये।

ग्रीर उसमें जनता ने इस बात का ग्रदेश दिया कि हम देश में लोकतन्त्र चाहते हैं, देश में धर्मनिरपेक्षता चाहते हैं ग्रीर चाहते हैं कि भारतवर्ष में हिन्दू ग्रीर मुसलमान दोनों भाई भाई की तरह रहें, चाहते हैं कि देश में ग्रदर सामाजिक ग्रीर ग्राधिक विषमताय समाप्त हों। उस ग्रादेश का पालन करने के लिये जनता ने भारी बहुमत से काग्रेस को प्रदान किया

MR. CHAIRMAN: He may continue his speech tomorrow.

17.59 hrs.

STATEMENT RE: NEW RAILWAY PROJECTS IN MAHARASHTRA

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): Sir, I beg to lay on the Table a statement on new Railway Projects in Maharashtra by way of drought relief.

Statement

The State Government of Maharashtra have been representing for taking up certain railway projects in the Maharashtra State the earthwork portion of which could be done as drought relief works. The projects which have been under consideration for this purpose are:

- (a) New B. G. line from Wani to Chanaka costing Rs. 5.3 croreslength 76 kms.
- (b) Conversion of Manmed to Purli Vaijnath from M.G. to B.G. costing Rs 28 crores-length 354 kms.
 - (c) Conversion of Miraj-Latur from Narrow Gauge to Broad Gauge costing Rs. 30 crores-length 326 kms.
 - (d) New B. G. line from Apta to Dasgaon as part of the Konkan line from Apta to Mangalore—total cost Rs. 225 crores including rolling stock and interest during construction-length 910 kms.

2. It is unfortunate that a controversy has developed in regard to the subject. I have specifically referred to these lines along with certain others in my Budget Speech in paragraph 42. I quote:

[Important new works]

"42.....there are certain important works of new lines and conversions presently under examination and active consideration of the Government. Some of those works are:—

- (i) Wani-Chanaka Line.
- (ii) Manmad to Purli Vaijnath—Conversion from Metre Gauge to Broad Gauge.
- (iii) Miraj to Latur—Conversion from Narrow Gauge to Broad Gauge.
 - (iv) Mangalore-Apta Line.
- (v) Delhi-Ahmedabad-Conversion sion from Metre Gauge to Broad Gauge.
- (vi) Barauni-Katihar-New Bongaigaon and Gauhati-Conversion from Metere Gauge to Broad Gauge.
- (vii) Guntur—Macherla—Conversion to Broad Gauge, and Madikude-Bibinagar-New Broad Gauge line.

There are some more proposals for new lines, gauge conversions and restorations which are in various stages of consideration. Subject to availability of resources, it is hoped to take up some of these items in due course.

No funds to undertake these works have been provided in the budget for 1973-74. I seek your permission to undertake these works by re-appropriation of funds within the relevant grants, as soon as they are approved by Government.

I shall come to the House again for grant of requisite funds, as may be necessary in the year to execute these works".